

# **NOTICE**

This is for the information of all the concerned and the members of High Court Bar Association that **on 10.01.2025 (Friday)**:-

1. **Special Division Bench** comprising Hon'ble the Chief Justice and Hon'ble Shri Justice Manoj Kumar Tiwari will sit **at 02:00 P.M.** and take up matters as per the cause list.
2. **Special Division Bench** comprising Hon'ble the Chief Justice and Hon'ble Shri Justice Ashish Naithani will sit in pre-Lunch session **at 10:15 A.M.** to take up the matters of Regular Division Bench. After Division Bench, Hon'ble the Chief Justice will sit in Single Bench of His Lordship.
3. **Special Division Bench** comprising Hon'ble Shri Justice Ravindra Maithani and Hon'ble Shri Justice Alok Kumar Verma will sit **at 02:00 P.M.** and take up matters as per the cause list.
4. Single Bench of Hon'ble Shri Justice Manoj Kumar Tiwari will sit **at 10:15 A.M.**
5. After Special Division Bench mentioned at Sl.No. 2 above, Hon'ble Shri Justice Ashish Naithani will sit in Single Bench of His Lordship and take up matters as per the cause list.

**By Orders of Hon'ble the Chief Justice**

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Registrar (Judicial)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
CHIEF JUSTICE COURT  
FRIDAY, JANUARY 10, 2025, AT 02:00 P.M.

HON'BLE THE CHIEF JUSTICE  
AND  
HON'BLE MR. JUSTICE MANOJ KUMAR TIWARI  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
		<b>* PERSONAL APPEARANCE *</b>		
1	WPPIL/174/2024	SUO MOTU PIL Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI	C.S.C. ADITYA PRATAP SINGH DR AMAN RAB
	CONNECTED WITH			
1(1)	WPPIL/38/2020	BALWANT SINGH DHAMI Versus STATE OF UTTARAKHAND AND OTHERS	MAHESH C PANT	SANDEEP KOTHARI C.S.C.
	WITH IA/6079/2022 FOR MISCELLANEOUS APPLICATION IA/6081/2023 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
1(2)	WPPIL/137/2022	HIRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI V K SHUKLA SUGAM MISHRA	ADITYA SINGH MEENAKSHI PARIHAR SHIV PANDEY C.S.C. ABHISHEK SRIVASTAVA ADITYA PRATAP SINGH AMAN RAB
	WITH IA/8/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/9/2024 FOR URGENCY APPLICATION IA/10/2024 FOR URGENCY APPLICATION			
	CONNECTED WITH			
1(3)	WPPIL/35/2024	GOPAL CHANDRA VANWASSI Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	C.S.C. DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
1(4)	WPPIL/202/2024	SAJJAN LAL TAMTA Versus	SUDHA TAMTA VINAY KUMAR	C.S.C. SUNDER

STATE OF UTTARAKHAND AND  
OTHERS

DHAUNI  
DEEP  
CHANDARA

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

1(5)	WPPIL/3/2025	GIRISH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL HIMANSHU YADAV	C.S.C. ADITYA PRATAP SINGH
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NOTE : **CASE IS DEFECTIVE.**

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Causelists generated for Bench ID- 1222 and causlist ID- (1001) 09/01/2025 07:51:40 pm(107)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
CHIEF JUSTICE COURT  
FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE THE CHIEF JUSTICE  
AND  
HON'BLE MR. JUSTICE ASHISH NAITHANI  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TAX AND EXCISE (APPEALS, REVISIONS AND APPLICATIONS), WRIT PETITIONS (MISC. BENCH) INCLUDING P.I.LS. AND MATTERS RELATED TO THE P.I.LS, SPECIAL APPEALS, WRIT PETITION SERVICE BENCH(INCLUDING ALL SERVICE MATTERS PERTAINING TO ALLOCATION OF CADRE), CONTEMPT APPEALS, COMPANY APPEALS, CRIMINAL CONTEMPT PETITIONS, MATTERS TO BE HEARD BY THE COMMERCIAL APPELLATE DIVISION, DIVISION BENCH CRIMINAL WRIT PETITIONS, DIVISION BENCH CRIMINAL APPEALS, CRIMINAL REVISIONS, CRIMINAL JAIL APPEALS, CRIMINAL GOVT. APPEALS, ALL HABEAS CORPUS PETITIONS, ALL APPEALS (INCLUDING UNDER THE FAMILY COURT ACTS) HEARD BY DIVISION BENCH, MATTERS IN WHICH CONSTITUTIONAL VALIDITY OF ANY ENACTMENT, ORDINANCE, RULE, BYE-LAW, REGULATION, POLICY ETC. HAVING THE FORCE OF LAW IS CHALLENGED, DEATH REFERENCE AND OTHER ASSIGNED MATTERS-ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* PERSONAL APPEARANCE *</b>				
1	WPPIL/180/2024	UTTARAKHAND STATE LEGAL SERVICES AUTHORITY NAINITAL Versus UNION OF INDIA AND OTHERS	NAVNISH NEGI	C.S.C. MANOJ KUMAR DEPUTY S.G.
2	WPPIL/5/2025	KALAGRAH KALYAN AND UTHYAAN SAMITI NATIVE HABITATS OF KALAGARH Versus STATE OF UTTARAKHAND AND OTHERS	HEMANTI SHAH C S RAWAT J S RAWAT	C.S.C. DEPUTY S.G. ADDL C.S.C. (UP)
<b>* FRESH CASES FOR ADMISSION *</b>				
3	WPSB/763/2024	NARAYAN SINGH MEHRA AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	C.S.C. H S RAWAL (FOR CAVEATOR)
	WITH IA/1/2024 FOR STAY APPLICATION			
4	WPSB/777/2024	PRAVEEN TANDON Versus STATE OF UTTARAKHAND AND OTHERS	N K ADHIKARI K K TIWARI	VINAY KUMAR C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
5	WPPIL/1/2025	RAJENDRA NAGAR RESIDENTS WELFARE SOCIETY Versus THE STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	ASHISH JOSHI RAHUL CONSUL C.S.C.
	WITH			

IA/1/2025 FOR STAY APPLICATION

6	WPSB/3/2025	VINAY SHARMA Versus SANDEEP SINGH AND ANOTHER	HARSHWARDHA N TIWARI NISHA BORA YASHWARDHAN TIWARI	
7	WPSB/5/2025	SHWETA SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	PIYUSH GARG	PANKAJ MIGLANI C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
8	SPA/6/2025	YAMINI ROHILLA Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT	SANJAY BHATT C.S.C. SEEMA SAH
		WITH IA/1/2025 FOR STAY APPLICATION		
9	WPPIL/10/2025	MAUKIM AHMED Versus UNION OF INDIA AND OTHERS	RAJEEV PATHAK SHAKTI SINGH	MONIKA PANT DEPUTY S.G.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
10	WPMB/12/2025	VIJAY VARDHAN DANDRIYAL Versus THE STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	C.S.C.
		WITH IA/1/2025 FOR STAY APPLICATION		
11	WPMB/13/2025	EX EMPLOYEE BIRLS POWER ASSOCIATION DOIWALA Versus STATE BANK OF INDIA AND ANOTHER	JITENDRA CHAUDHARY	DHARMENDRA BARTHWAL
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
12	WPMB/14/2025	DEVKI NANDAN JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH KUMAR PACHOLIA	S S CHAUHAN C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
13	WPCRL/14/2025	VIRENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANKUSH KUMAR TYAGI	G.A.
14	CRLA/23/2025	ROHIT Versus STATE OF UTTARAKHAND	NEETU SINGH R A SINGH	G.A.
		WITH IA/1/2025 FOR SHORT TERM BAIL APPLICATION		

15	CRLA/33/2025	SHANKY Versus STATE OF UTTARAKHAND	M C PANT TITHI ROY GAURAV KANDPAL	G.A.
	WITH IA/1/2025 FOR BAIL AND SUSPENSION OF SENTENCE			
	<b>* TIME BARRED (FRESH CASES) *</b>			
16	AO/5/2025	ANKIT SINGH RANA Versus SHASHI NEITZEL AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	VIKAS BAHUGUNA (FOR CAVEATOR)
	WITH IA/1/2025 FOR STAY APPLICATION IA/2/2025 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO			
17	SPLA/13/2025	STATE OF UTTARAKHAND Versus OM PANT	G.A.	
	CONNECTED WITH			
17(1)	GA/3/2025	STATE OF UTTARAKHAND Versus OM PANT	G.A.	
	WITH IA/1/2025 FOR DELAY CONDONATION APPLICATION			
	<b>* FRESH CASES AS DEFECTIVE *</b>			
18	HABC/1/2025	SHILPA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	SHANKAR AGGARWAL	G.A.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
19	SPA/5/2025	HARGOVIND SINGH RAWAL Versus STATE OF UTTARAKHAND AND OTHERS	SHOBHIT SAHARIA	SANJAY BHATT C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
20	CRLA/26/2025	ABDUL REHMAN Versus STATE OF UTTARAKHAND	PRABHAKAR JOSHI CHANDRA ARYA	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION			
	<b>* JUST AFTER FRESH MATTERS *</b>			
21	CRLA/37/2024	DIWAN SINGH BHANDARI Versus STATE OF UTTARAKHAND	DEVESH UPRETI NAVEEN SINGH BISHT JITENDRA KUMAR PAWAN NEGI MAHESH CHANDRA	G.A.

WITH  
IA/2/2024 FOR BAIL APPLICATION

22	CRLA/155/2024	KAILASH SINGH RAWAT Versus STATE OF UTTARAKHAND	DEVESH UPRETI LALIT MOHAN JOSHI	G.A.
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WITH  
IA/1/2024 FOR BAIL APPLICATION

23	WPMB/341/2024	PRAVEEN KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	PAWAS KULSHRESTHA SANPREET SINGH AJMANI	ASHISH JOSHI C.S.C.
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**NOTE : MENTIONED CASE.**

CONNECTED WITH

23(1)	WPMB/343/2024	OK HOTEL Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI C.S.C.
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WITH  
IA/2/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

23(2)	WPMB/345/2024	PRADEEP KUMAR DHINGRA Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
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WITH  
IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

23(3)	WPMB/346/2024	NARENDRA CHANDRA TIWARI Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
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WITH  
IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

23(4)	WPMB/347/2024	MULAKHRAJ ARORA Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	
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WITH  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

23(5)	WPMB/351/2024	VINAY KUMAR VIRMANI Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
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WITH  
IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT



OTHERS

WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

24	CRLA/549/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

24(1)	CRLA/550/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

24(2)	CRLA/562/2024	ABDUL MOIED Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI SUDHIR TIWARI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

CONNECTED WITH

24(3)	CRLA/565/2024	MOHD ZAHEER Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI B S KORANGA	G.A.
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WITH

IA/1/2024 FOR BAIL APPLICATION

**\* ADMISSION MATTERS (AFTER FRESH) \***

25	HABC/36/2024	NAHID ALVI Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI SUKHWANI SINGH	G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

26	HABC/40/2024	MUSKAN BATRA Versus STATE OF UTTARAKHAND AND OTHERS	SANJEEV KUMAR AKASH YOGESH UPADHYAY SHAILABH PANDEY	HARI MOHAN BHATIA G.A.
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WITH

IA/1/2025 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

27	WPCRL/1444/2024	BHUWAN CHANDRA POKHARIYA Versus STATE OF UTTARAKHAND AND OTHERS	HEMANTI SHAHI J S RAWAT C S RAWAT IN PERSON	G.A.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

**NOTE : MENTIONED CASE.**

**\* ORDERS ON APPLICATIONS (AFTER FRESH) \***

28 IA/9580/2023 FOR SHORT TERM BAIL APPLICATION  
IN  
CRLA/297/2019 ARUN CHETNA G.A.  
Versus LATWAL  
STATE OF UTTARAKHAND

29 IA/4144/2024 FOR SHORT TERM BAIL APPLICATION  
IA/4145/2024 FOR EXEMPTION APPLICATION  
IN  
CRLA/492/2019 SMT ANITA ALIAS GUDDI SHAILENDRA G.A.  
Versus NAURIYAL  
STATE OF UTTARAKHAND KARAN ANAND  
SUSHEEL  
KUMAR  
RAVISHANKAR  
KANDPAL(LEGAL  
AID)

30 IA/3749/2024 FOR SECOND BAIL APPLICATION  
IA/3750/2024 FOR SHORT TERM BAIL APPLICATION  
IN  
CRLA/629/2019 ASHISH ALIAS MONU KISHORE RAI G.A.  
Versus ASHOK DRALL  
STATE OF UTTARAKHAND

**NOTE : 2ND BAIL APPLICATION 3749/2024 IS NOMINATED TO ANOTHER BENCH**

31 CRMA/3062/2020 FOR STAY APPLICATION  
IA/3066/2023 FOR SHORT TERM BAIL APPLICATION  
IN  
CRLA/311/2020 ANIL KUMAR PRATUL KUMAR G.A.  
Versus RAJENDRA ARYA  
STATE OF UTTARAKHAND RAJIV KUMAR  
SAXENA

CONNECTED WITH

31(1) CRJA/45/2021 TINKU ALIAS TEK RAM AKRAM G.A.  
Versus PARVEZ(FREE  
STATE OF UTTARAKHAND LEGAL AID)

CONNECTED WITH

31(2) CRJA/64/2022 KANAHIYA SIDDHARTH G.A.  
Versus BANKOTI  
STATE OF UTTARAKHAND

32 IA/8/2024 FOR SHORT TERM BAIL APPLICATION  
IA/9/2024 FOR EXEMPTION APPLICATION  
IN  
CRJA/1/2022 MUBARAK ALI SHRUTI JOSHI G.A.  
Versus  
STATE OF UTTARAKHAND

33 IA/3/2024 FOR SHORT TERM BAIL APPLICATION  
IN  
CRJA/17/2023 LUCKY MOHD SAFDAR G.A.  
Versus MOHD MATLOOB  
STATE OF UTTARAKHAND (AMICUS  
CURIAE)

	CONNECTED WITH			
33(1)	CRLA/439/2022	DINESH Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
	CONNECTED WITH			
33(2)	CRLA/441/2022	DINESH Versus STATE OF UTTARAKHAND	MOHD SAFDAR	G.A.
34	IA/1/2023 FOR BAIL APPLICATION IN CRLA/762/2023	SAHBAN Versus STATE OF UTTARAKHAND	BHARAT SINGH	G.A.
35	IA/2/2024 FOR BAIL APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION IN CRLA/800/2023	SANJU VISHWAS Versus STATE OF UTTARAKHAND	VIKAS ANAND PIYUSH SRIVASTAV	DISHA VASHISTH K.R. GAZI SMT. MEENU SHARMA G.A.
	CONNECTED WITH			
35(1)	CRLA/162/2022	RANJEET SARKAR Versus STATE OF UTTARAKHAND	LALIT SHARMA NAVEEN SINGH BISHT AZMEEN	SIDDHARTHA SAH G.A.
	CONNECTED WITH			
35(2)	CRLA/188/2022	AVINASH VISHWAS Versus STATE OF UTTARAKHAND	VIKAS ANAND	SIDDHARTHA SAH G.A.
	CONNECTED WITH			
35(3)	CRLA/228/2022	SUBHASH VISHWAS AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND	VIKAS ANAND	SIDDHARTHA SAH G.A.
36	IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR URGENCY APPLICATION IA/3/2024 FOR URGENCY APPLICATION IN CRLA/430/2024	ANIL TYAGI ALIAS BABLOO AND ANOTHER Versus STATE OF UTTARAKHAND	HEMANT SINGH MAHRA SIDDHANT TIWARI	G.A.
37	IA/1/2024 FOR STAY APPLICATION IA/2/2025 FOR WITHDRAWAL IN WPMB/531/2024	MS AJAB SINGH RANA AND BROS Versus STATE OF UTTARAKHAND AND	ABHIJAY NEGI SNIGDHA TIWARI	S S CHAUHAN

## OTHERS

**\* ORDERS ON APPLICATIONS \***

38	IA/1669/2024 FOR BAIL APPLICATION IA/1670/2024 FOR EXEMPTION APPLICATION IN CRLA/99/2015	JOGINDER SINGH Versus STATE OF UTTARAKHAND	SIDDHARTH BANKOTI (AMICUS CURIAE)	G.A.
39	IA/1815/2024 FOR EXEMPTION APPLICATION IA/1816/2024 FOR BAIL APPLICATION IN CRLA/357/2016	RAVI KUMAR Versus STATE OF UTTARAKHAND	SHASHI KANT SHANDILYA SHAILABH PANDEY (LEGAL AID) RAJAT MITTAL (LEGAL AID)	G.A.
40	IA/4266/2024 FOR THIRD BAIL APPLICATION IA/4267/2024 FOR URGENCY APPLICATION IN CRLA/383/2016	SHAKIR Versus STATE OF UTTARAKHAND	MANISHA BHANDARI LALIT SHARMA CHITRARTH KANDPAL H C PATHAK ANKIT KUSHWAHA B D PANDE	G.A.
41	IA/7890/2021 FOR MISCELLANEOUS APPLICATION WITH REPLY IA/7897/2025 FOR URGENCY APPLICATION IN FA/108/2017	LALIT MAOHAN BHATT Versus MUNNI ALIAS MEENA DEVI	BHUPENDRA SINGH BHANDARI PANKAJ KAPIL R S SAMMAL	SURESH CHANDRA BHATT
42	IA/3/2024 FOR SECOND BAIL APPLICATION IN CRLA/145/2018	SURESH SHAH Versus STATE OF UTTARAKHAND	NIRANJAN BHATT PRADEEP CHAMYAL SACHIN KUMAR SHARMA ALOK DALAKOTI	G.A.
43	IA/11186/2024 FOR SECOND BAIL APPLICATION IN CRLA/150/2019	MONU ALIAS GUFRAN Versus	RAJENDRA SINGH AZAD	G.A.

- 44 IA/16987/2021 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER  
IA/16989/2023 FOR DIRECTION  
IA/16992/2024 FOR URGENCY APPLICATION  
IN  
WPSB/576/2019 HARI PRASAD DOBHAL AND  
OTHERS  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS  
M C PANT C.S.C.  
HARSH NIDHI  
SHARMA
- CONNECTED WITH
- 44(1) WPSB/14/2020 KHIM RAM AND OTHERS  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS  
M C PANT C.S.C.  
DR APARNA  
SINGH
- 45 IA/3656/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/619/2019 MANSAD  
Versus  
STATE OF UTTARAKHAND  
MANISHA G.A.  
BHANDARI  
LALIT SHARMA  
SHEETAL  
SELWAL  
NAVEEN SINGH  
BISHT  
M A KHAN  
AZMEEN  
DHRUV  
CHANDRA  
SHASHWAT  
SIDHANT
- 46 IA/3/2024 FOR SECOND BAIL APPLICATION  
IA/4/2024 FOR URGENCY APPLICATION  
IN  
CRLA/50/2021 NAFEES  
Versus  
STATE OF UTTARAKHAND  
VIKAS KUMAR G.A.  
GUGLANI  
SHEETAL  
SELWAL  
VINAY BHATT  
MUSHTAQ ALI  
KHAN  
MOHD SHAFY  
DIVYA JAISWAL
- 47 IA/3/2024 FOR BAIL CANCELLATION  
IN  
CRLA/123/2021 FARMAAN  
Versus  
STATE OF UTTARAKHAND  
VIVEK PATHAK RAJENDRA  
PRIYANKA SINGH AZAD  
AGRAWAL G.A.
- CONNECTED WITH
- 47(1) IA/3/2024 FOR BAIL CANCELLATION  
IN  
CRLA/128/2021 MUBAARIK AND ANOTHER AND  
ANOTHER  
VIVEK PATHAK RAJENDRA  
PRIYANKA SINGH AZAD

		Versus STATE OF UTTARAKHAND	AGRAWAL	G.A.
48	IA/3/2023 FOR BAIL APPLICATION IA/4/2025 FOR URGENCY APPLICATION IN CRJA/122/2023	SRIPAL Versus STATE OF UTTARAKHAND	AKHIL KUMAR SAH MANEESH BISHT	G.A.
	CONNECTED WITH			
48(1)	CRLA/294/2018	SHAHADAT ALI Versus STATE OF UTTARAKHAND	MILIND RAJ S R S GILL	G.A.
49	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/3/2024 FOR URGENCY APPLICATION IA/4/2024 FOR URGENCY APPLICATION IN CRLA/170/2023	ISRAEL Versus STATE OF UTTARAKHAND THROUGH SECRETARY OF HOME AFFAIRS, GOVERNMENT OF U.K. DEHRADUN	NARENDRA BALI	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
	CONNECTED WITH			
49(1)	CRJA/64/2023	FIROZ ALIAS FIROZU Versus STATE OF UTTARAKHAND	O	G.A.
	CONNECTED WITH			
49(2)	CRJA/65/2023	KARIMUDDIN ALI Versus STATE OF UTTARAKHAND	O	G.A.
	CONNECTED WITH			
49(3)	CRJA/66/2023	SANTAR ALI Versus STATE OF UTTARAKHAND	O	G.A.
	CONNECTED WITH			
49(4)	IA/3/2023 FOR BAIL APPLICATION IA/5/2023 FOR SHORT TERM BAIL APPLICATION IN CRLA/148/2023	JAMSHED ALI Versus STATE OF UTTARAKHAND	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
	CONNECTED WITH			
49(5)	IA/2/2023 FOR BAIL APPLICATION IA/3/2023 FOR URGENCY APPLICATION IN			

	CRLA/150/2023	SHAMSHER ALI Versus STATE OF UTTARAKHAND	PALLAVI BAHUGUNA DR. KARTIKEY HARI GUPTA RAFAT MUNIR ALI IRUM ZEBA	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
	CONNECTED WITH			
49(6)	IA/1/2023 FOR BAIL APPLICATION IN CRLA/261/2023	KAREEMUDDIN Versus STATE OF UTTARAKHAND THROUGH SECRETARY OF HOME AFFAIRS, GOVT. OF U.K. DEHRADUN	NARENDRA BALI	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
	CONNECTED WITH			
49(7)	IA/1/2023 FOR BAIL APPLICATION IN CRLA/262/2023	SANTAR ALI Versus STATE OF UTTARAKHAND THROUGH SECRETARY OF HOME AFFAIRS, GOVT. OF U.K. DEHRADUN	NARENDRA BALI	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
	CONNECTED WITH			
49(8)	IA/1/2023 FOR BAIL APPLICATION IN CRLA/263/2023	FIROZ ALIAS FIROZU Versus STATE OF UTTARAKHAND THROUGH SECRETARY OF HOME AFFAIRS, GOVT. OF U.K. DEHRADUN	NARENDRA BALI	SHALINI THAKRAL VISHAL KUMAR NAUTIYAL G.A.
50	IA/2/2023 FOR MODIFICATION APPLICATION IA/3/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/4/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/8/2024 FOR URGENCY APPLICATION IN WPMB/284/2023			
	BEENA AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP KOTHARI GAURAV SINGH XITIJ KAUSHIK NAVNEET KAUSHIK R K RAWAT	ALOK MAHRA PARIKSHIT SAINI C.S.C. SHIWANAND BHATT	
51	IA/1/2023 FOR BAIL APPLICATION IN CRLA/299/2023	ASIF Versus STATE OF UTTARAKHAND	KHUSHBOO TIWARI SHARMA PRATEEK	G.A.

	CONNECTED WITH			
51(1)	CRJA/92/2023	ANMOL Versus STATE OF UTTARAKHAND	O	G.A.
	CONNECTED WITH			
51(2)	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/256/2023	MOHD. RAFI Versus STATE OF UTTARAKHAND THROUGH SECRETARY OF HOME AFFAIRS, DEHRADUN U.K.	KARAN ANAND YOGESH PACHOLIA	G.A.
	CONNECTED WITH			
51(3)	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/264/2023	SUKHA Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON	G.A.
	CONNECTED WITH			
51(4)	IA/1/2023 FOR BAIL APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN CRLA/281/2023	BHURA Versus STATE OF UTTARAKHAND THOROUGH SECRETARY OF HOME AFFAIRS, DEHRADUN U.K.	KARAN ANAND	G.A.
52	IA/1/2023 FOR BAIL APPLICATION IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/5/2024 FOR URGENCY APPLICATION IN CRLA/371/2023	SANJAY KANDPAL ALIAS SONU KANDPAL Versus STATE OF UTTARAKHAND	JITENDRA CHAUDHARY AVINASH JINA S S CHAUHAN CHETNA LATWAL	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI NIVESH BAHUGUNA VIPUL SHARMA G.A.
	CONNECTED WITH			
52(1)	IA/1/2024 FOR SHORT TERM BAIL APPLICATION IN CRLA/440/2023	DEVENDRA SINGH ALIAS BAU Versus STATE OF UTTARAKHAND	LALIT SHARMA SURAIYA NAAZ GARIMA THAPA PAVAN KUMAR	KHUSHBOO TIWARI SHARMA PRATEEK TRIPATHI

NATH

NIVESH  
BAHUGUNA  
VIPUL SHARMA  
G.A.

CONNECTED WITH

52(2) IA/1/2023 FOR BAIL APPLICATION  
IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IN

CRLA/454/2023

GURPREET ALIAS GOPI  
Versus  
STATE OF UTTARAKHAND

PAVAN KUMAR  
NATH  
GARIMA THAPA

KHUSHBOO  
TIWARI SHARMA  
PRATEEK  
TRIPATHI  
NIVESH  
BAHUGUNA  
VIPUL SHARMA  
G.A.

53 IA/1/2023 FOR BAIL APPLICATION  
IA/3/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IA/5/2025 FOR URGENCY APPLICATION  
IN

CRLA/410/2023

DARSHAN SINGH  
Versus  
STATE OF UTTARAKHAND

AVINASH JHA  
CHETNA  
LATWAL

KHUSHBOO  
TIWARI SHARMA  
PRATEEK  
TRIPATHI  
MANEESH BISHT  
VIPUL SHARMA  
G.A.

54 IA/1/2023 FOR BAIL APPLICATION  
IN

CRLA/413/2023

SUMAN ALIAS MANSA  
MADHESIYA AND ANOTHER  
Versus  
STATE OF UTTARAKHAND

VIKAS ANAND  
DEVENDRA  
SINGH MEHRA  
PIYUSH  
SHRIVASTAV  
S P SINGH

S.K. MANDAL  
G.A.

CONNECTED WITH

54(1) CRJA/105/2023 RAM SINGH  
Versus  
STATE OF UTTARAKHAND

O

S K MANDAL  
G.A.

55 IA/1/2023 FOR BAIL APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IA/5/2024 FOR URGENCY APPLICATION  
IN

CRLA/652/2023

SIRMOUR SINGH  
Versus  
STATE OF UTTARAKHAND

RADH ARYA  
RAJ KUMAR  
SINGH

G.A.

CONNECTED WITH

55(1) IA/1/2023 FOR BAIL AND SUSPENSION OF SENTENCE  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN

CRLA/630/2023

SUNIL ALIAS BALLI  
Versus

VISHWA  
PRAKASH

G.A.

CONNECTED WITH

- 55(2) IA/1/2023 FOR BAIL APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
CRLA/700/2023 SAURABH AND ANOTHER Versus STATE OF UTTARAKHAND  
RAJENDRA SINGH AZAD G.A.
- 56 IA/1/2024 FOR BAIL APPLICATION  
IA/4/2025 FOR URGENCY APPLICATION  
IN  
CRLA/664/2023 SHAHZAD ALAM AND OTHERS Versus STATE OF UTTARAKHAND  
VEER KUNWAR SINGH ANKURIT RAJ DAVID LALIT SHARMA G.A.
- 57 IA/1/2023 FOR BAIL APPLICATION  
IA/3/2024 FOR URGENCY APPLICATION  
IN  
CRLA/698/2023 RAKESH BHANDARI Versus STATE OF UTTARAKHAND  
L.K. TIWARI RAJAT MITTAL G.A.
- 58 IA/1/2023 FOR BAIL APPLICATION  
IA/2/2025 FOR URGENCY APPLICATION  
IN  
CRLA/887/2023 GAURANSH UNIYAL AND OTHERS Versus STATE OF UTTARAKHAND  
LOKENDRA DOBHAL PRATUL KUMAR DEVANG DOBHAL G.A.
- 59 IA/1/2023 FOR BAIL APPLICATION  
IN  
CRLA/899/2023 GAURAV GUPTA Versus STATE OF UTTARAKHAND  
PAWAN MISHRA K.R.GAZI, DISHA VASHISTH, MEENU SHARMA, HEMANT SINGH MAHRA G.A.
- CONNECTED WITH
- 59(1) IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR URGENCY APPLICATION  
IN  
CRLA/13/2024 SAURABH GUPTA Versus STATE OF UTTARAKHAND  
MILIND RAJ KUNDAN SINGH S R S GILL G.A.
- 60 IA/1/2025 FOR MISCELLANEOUS APPLICATION  
IA/2/2025 FOR BAIL APPLICATION  
IN  
CRJA/15/2024 DAYA KISHAN NIYOLIYA Versus STATE OF UTTARAKHAND  
GHANSHYAM JOSHI D S RAWAT G.A.

(AMICUS  
CURIAE)

- 61 IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR EXEMPTION APPLICATION  
IN  
CRJA/19/2024 ALI HUSSAIN Versus  
STATE OF UTTARAKHAND SHUBHANG DOBHAL  
(AMICUS CURIAE)  
O G.A.
- CONNECTED WITH
- 61(1) IA/2/2024 FOR BAIL APPLICATION  
IA/3/2024 FOR URGENCY APPLICATION  
IN  
CRLA/36/2024 SUKHVINDER KAUR ALIAS BABLI Versus  
STATE OF UTTARAKHAND GIRISH CHANDRA  
LAKHCHAURA NAVEEN SINGH  
BISHT ANIL KUMAR  
SHARMA G.A.
- 62 IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR EXEMPTION APPLICATION  
IN  
CRJA/27/2024 GANESH ANAND JOSHI ALIAS  
GANESH DUTT ALIAS  
KHUSHALADUTT JOSHI Versus  
STATE OF UTTARAKHAND TRIBHUWAN  
CHANDRA PANDEY  
(AMICUS CURIAE)  
O G.A.
- 63 IA/2/2024 FOR MISCELLANEOUS APPLICATION  
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/4/2024 FOR MODIFICATION APPLICATION  
IN  
WPPIL/34/2024 LAL SINGH BOHRA Versus  
STATE OF UTTARAKHAND AND  
OTHERS ADITYA SINGH RISHAB  
RANGHAR RAJEEV BHATT  
MANOJ KUMAR  
(CENTRAL GOVT.  
S.C.)  
C.S.C.  
ADITYA PRATAP  
SINGH  
VIKAS  
BAHUGUNA  
DEPUTY S.G.  
AMAN RAB

**NOTE : MENTIONED CASE.**

CONNECTED WITH

- 63(1) IA/3/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IN

	WPPIL/169/2023	ASHUTOSH SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	M C PANT RAKSHIT JOSHI	RAJEEV BHATT LALIT MIGLANI C.S.C. VIKAS BAHUGUNA ATUL BHATT (CENTRAL GOVT. S.C.) ADITYA PRATAP SINGH DEPUTY S.G. AMAN RAB
64	IA/1/2024 FOR BAIL APPLICATION IN CRJA/42/2024	PARVINDER SINGH RANA Versus STATE OF UTTARAKHAND	SANJAY BHATT (AMICUS CURIAE) O	G.A.
	CONNECTED WITH			
64(1)	CRJA/44/2024	PUSHKAR SINGH Versus STATE OF UTTARAKHAND	SANJAY BHATT (AMICUS CURIAE) O	G.A.
65	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COMPLIANCE AFFIDAVIT IA/4/2024 FOR URGENCY APPLICATION IA/5/2024 FOR MISCELLANEOUS APPLICATION IA/6/2025 FOR URGENCY APPLICATION IN FA/84/2024	JASLEEN KAUR SIDHU Versus SHIKHAR KACKER	ABHIJAY NEGI SNIGDHA TIWARI AVIL KAINтура	DEVIKA TIWARI AKSHAY PRADHAN (FOR CAVEATOR)
66	IA/1/2024 FOR BAIL APPLICATION IA/6/2024 FOR URGENCY APPLICATION IN CRLA/86/2024	MAAN SINGH Versus STATE OF UTTARAKHAND	ANKUR SHARMA	G.A.
67	IA/2/2024 FOR BAIL APPLICATION IN CRLA/90/2024	NEERAJ PRAKAS Versus STATE OF UTTARAKHAND	PRATEEK TRIPATHI (LEGAL AID)	G.A.
68	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR INTERIM ORDER VACATION APPLICATION IA/3/2024 FOR INTERVENTION APPLICATION IA/4/2024 FOR INTERIM ORDER VACATION APPLICATION IN WPPIL/184/2024	SATENDRA SINGH PANWAR Versus	MAHESH CHANDRA PANT	C.S.C. ARYAN DEV

CONNECTED WITH

- 68(1) IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IN  
WPPIL/185/2024 BIRANDRA KUMAR  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS  
ARJUN ARORA  
AISHWARYA  
THAPLIYAL  
ABHISHEK  
VERMA  
C.S.C.
- 69 IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR URGENCY APPLICATION  
IN  
CRLA/235/2024 SADDAM  
Versus  
STATE OF UTTARAKHAND  
ADITYA SINGH  
SHEETAL  
SELWAL  
MEDHA PANDE  
MOHIT  
BHAURYAL  
KUNWAR  
VIKRAMADITYA  
SHAH  
PIYUSH GARG  
G.A.
- CONNECTED WITH
- 69(1) CRLA/273/2024 ASHIF KHAN  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER  
PIYUSH GARG  
MEDHA PANDE  
VIKRAMADITYA  
SHAH  
G.A.
- 70 IA/1/2024 FOR BAIL APPLICATION  
IN  
CRLA/255/2024 SMT. SAVITIRI DEVI  
Versus  
STATE OF UTTARAKHAND  
NEETU SINGH  
PARIKSHIT SAINI  
G.A.
- CONNECTED WITH
- 70(1) CRLA/252/2024 ANKIT SAINI  
Versus  
STATE OF UTTARAKHAND  
NEETU SINGH  
G.A.
- 71 IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR EXEMPTION APPLICATION  
IA/3/2024 FOR MISCELLANEOUS APPLICATION  
IN  
CRLA/260/2024 SITARA  
Versus  
STATE OF UTTARAKHAND  
PANKAJ MIGLANI  
LALIT MIGLANI  
REEMA RANA  
VARNAV  
SEMWAL  
MALA DHAWAN  
AKIB AHMED  
GEETA SAJWAN  
SHRUTI JOSHI  
(LEGAL AID  
G.A.
- 72 IA/1/2024 FOR BAIL APPLICATION

	IN CRLA/323/2024	AKSHAY RANA Versus STATE OF UTTARAKHAND	PRABHAKAR JOSHI	G.A.
73	IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2024 FOR URGENCY APPLICATION IN WPMB/324/2024	SUDHIR KUMAR WINDLASS Versus UNION OF INDIA AND OTHERS	SAHIL MODI SUBHASH CHANDRA ABHIMANSHU DHYANI NAVNEET KAUSHIK	PIYUSH GARG DEPUTY S.G.
74	IA/1/2024 FOR BAIL APPLICATION IN CRLA/404/2024	MEERA Versus STATE OF UTTARAKHAND	PANKAJ KAPIL I D PALIWAL ANIL KUMAR	G.A.
	CONNECTED WITH			
74(1)	IA/1/2024 FOR BAIL APPLICATION IA/2/2025 FOR URGENCY APPLICATION IN CRLA/439/2024	HARISH ALIAS MONU Versus STATE OF UTTARAKHAND	RAMJI SHRIVASTAVA VIKRAM SINGH DHAPOLA	G.A.
	CONNECTED WITH			
74(2)	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/530/2024	SHUBHAM SAINI Versus STATE OF UTTARAKHAND	MANISHA BHANDARI DHRUV CHANDRA SHASHWAT SIDHANT	G.A.
75	IA/1/2024 FOR BAIL APPLICATION IN CRLA/482/2024	MOHD.ASIF Versus STATE OF UTTARAKHAND	VIKAS ANAND AMIT SATYAWALI GYAN MATI KUSHWAHA	G.A.
76	IA/1/2024 FOR BAIL APPLICATION IN CRLA/489/2024	VIJAY KUMAR ALIAS BITTU Versus STATE OF UTTARAKHAND	B S KORANGA	G.A.

**\* ORDER ON APPLICATIONS (TIME BARRED CASES) \***

77	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/3/2024 FOR URGENCY APPLICATION			
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IN  
SPA/132/2023 KAMAL SINGH BISHT AKSHAY LATWAL PANKAJ  
Versus ISHWAR BISHT CHATURVEDI  
STATE OF UTTARAKHAND AND C.S.C.  
OTHERS

CONNECTED WITH

77(1) IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SPA  
IN

SPA/133/2023 MEHAR SINGH (DECEASED) AKSHAY LATWAL PANKAJ  
Versus CHATURVEDI  
STATE OF UTTARAKHAND AND C.S.C.  
OTHERS

CONNECTED WITH

77(2) IA/1/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SPA  
IA/3/2024 FOR URGENCY APPLICATION  
IN

SPA/134/2023 RAM PRASAD SINGH AKSHAY LATWAL PANKAJ  
Versus CHATURVEDI  
STATE OF UTTARAKHAND AND C.S.C.  
OTHERS

**\* ORDER MATTERS \***

78 FA/103/2018 HARISH CHANDRA GEETA PARIHAR M S BHANDARI  
Versus RAWAT M K RAY  
SUMAN MAHAVIR KOHLI  
B S RAWAT

79 FA/139/2023 GIRIRAJ SINGH DHEERAJ JOSHI POORAN SINGH  
Versus AISHWARYA RAWAT  
PRITI THAPLIYAL BABITA JALAL  
ABHISHEK  
VERMA

80 FA/185/2023 RIZWAN ALI VINAY BHATT AJAY VEER  
Versus MOHD. SHAFY PUNDIR  
TARANNUM MS SADAF

**\* ADMISSION MATTERS \***

81 WPPIL/186/2021 NARENDRA SINGH KARKI C K SHARMA SHOBHIT  
Versus NEERAJ TIWARI SAHARIA  
STATE OF THROUGH YOGESH PANDEY  
UTTARAKHAND AND OTHERS C.S.C.  
D C S RAWAT

WITH

IA/1/2021 FOR INTERIM RELIEF APPLICATION  
IA/4/2022 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/8/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER  
IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER  
IA/10/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY COUNTER

CONNECTED WITH

81(1) WPPIL/65/2024 BHUWAN CHANDRA POKHARIYA IN PERSON SHOBHIT  
Versus SAHARIA

WITH

IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

82 WPPIL/132/2022 SATISH JOSHI VINAYAK PANT C.S.C.  
Versus DEPUTY S.G.  
STATE OF UTTARAKHAND AND  
OTHERS

WITH

IA/1/2022 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/2/2022 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2023 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/5/2023 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY AFFIDAVIT  
IA/6/2023 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER  
AFFIDAVIT  
IA/9/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/10/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

83 FA/205/2022 DEEPAK BAHUGUNA KARAN ANAND LOKENDRA  
Versus ADITYA SINGH DOBHAL  
PRAMILA DEVI BAHUGUNA JASMEET  
SAHOTA

84 FA/222/2022 PALLAVI DHULIA PIYUSH GARG RAVI JOSHI  
Versus RAJENDRA  
ANKIT KUMAR DHULIA KOTIYAL

WITH

IA/1/2022 FOR STAY APPLICATION

85 FA/223/2022 PALLAVI DHULIA PIYUSH GARG RAVI JOSHI  
Versus RAJENDRA  
ANKIT KUMAR DHULIA KOTIYAL

WITH

IA/1/2022 FOR STAY APPLICATION

86 FA/7/2023 RINKY SHARIQ HARSH  
Versus KHURSHID VARDHAN  
GHANSHYAM TOSHNIWAL DHANIK

WITH

IA/1/2023 FOR STAY APPLICATION

87 SPA/13/2023 PRANAM BUILDERS PVT LTD KHUSHBOO C.S.C.  
GOMTI NAGAR LUCKNOW UP TIWARI SHARMA SAURAV  
Versus PRATEEK ADHIKARI( S.C.  
STATE OF UTTARAKHAND AND TRIPATHI CENTRAL)  
OTHERS NIVESH DEPUTY S.G.  
BAHUGUNA ABHISHEK  
VIPUL SHARMA VERMA

WITH

IA/2/2023 FOR STAY APPLICATION

88 FA/84/2023 ASHOK RAWAT H S SHARMA, NAVNISH NEGI  
Versus BHARAT HIMANSHU  
SWATI SHARMA, ASWAL  
HEMANTI

WITH  
IA/1/2023 FOR STAY APPLICATION

89	FA/103/2023	SAGAR CHHETRI Versus ANJU CHHETRI	DHARMENDRA BARTH WAL	I.P. KOHLI
90	FA/105/2023	DEVENDRA SINGH Versus BHAGRATHI DEVI	LOKENDRA DOBHAL DEVANG DOBHAL SWETA BADOLA DOBHAL	A.M. SAKLANI
91	FA/126/2023	ASHISH DANGWAL Versus SMT DEEPALI DANGWAL	KIRTI SHARAN AGARWAL SUDHIR KUMAR	

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH AFFIDAVIT OF SERVICE

92	FA/163/2023	BHASKAR UPADHYAY Versus SUSHMA PANDE	PRABHA NAITHANI AVIDIT NOLIYAL	ANURAG BISARIA SHIV PANDEY SUDHIR KUMAR SUDHIR KUMAR
93	WPPIL/216/2023	YOGESH LOHANI Versus SECRETARY IRRIGATION GOVERNMENT OF UTTARAKHAND AND OTHERS	PIYUSH GARG G C JOSHI PIYUSH TIWARI	JITENDRA CHAUDHARY SANDEEP KOTHARI C.S.C. DISHA VASHISTH KSHITIJ SAH ANUJ SHARMA ADDL C.S.C. (UP) D S NEGI AVINASH KUMAR SIDDHARTHA SINGH

WITH  
IA/1/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

94	FA/16/2024	RENU GAUTAM Versus RAJIV MANDRAWAL	NAVNISH NEGI	ABHIJAY NEGI SNIGDHA TIWARI
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WITH  
IA/2/2024 FOR STAY APPLICATION

95	WPPIL/52/2024	SANJEEV Versus STATE OF UTTARAKHAND AND OTHERS	I D PALIWAL	ANJALI BHARGAVA C.S.C.
96	FA/111/2024	REKHA RAWAT ALIAS YASHODA	HEMANT SINGH	

		Versus TRIVENDRA SINGH RAWAT	MAHRA KETAN JOSHI	
97	AO/116/2024	MADHURI JOSHI Versus SHASHANK BALOONI	SHAILABH PANDEY VIKAS BAHUGUNA	SANDEEP KOTHARI
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION			
98	SPA/138/2024	DUJJAN Versus STATE OF UTTARAKHAND AND OTHERS	HEMANT SINGH MAHRA KETAN JOSHI	HARSH VARDHAN DHANIK C.S.C.
99	FA/149/2024	KHUSBOO SINGH Versus SANDEEP KUMAR	KARAN ANAND	HARI MOHAN BHATIA
100	SPA/159/2024	GOPAL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT	C.S.C.
	WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION			
101	AO/161/2024	AJEET SINGH TOMAR Versus SARITA TOMAR	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	
102	FA/177/2024	SAROJNI DEVI ALIAS SONI RAWAT Versus PARVATI DEVI AND OTHERS	JAGDISH SINGH BISHT	PRABHAKAR JOSHI DEPUTY S.G. RAJESH SHARMA
103	WPMB/295/2024	MS PRAGATI CONTRACTORS Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA C.S.C. CENTRAL GOVT S.C.) DEPUTY S.G.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION CONNECTED WITH			
103(1)	WPMB/102/2024	KUMAON MANDAL VIKAS NIGAM LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA DHARMENDRA BARTHWAL C.S.C. ATUL BHATT (CENTRAL GOVT. S.C.) DEPUTY S.G.
	WITH IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT			

CONNECTED WITH

103(2) WPMB/104/2024	KUMAON MANDAL VIKAS NIGAM LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA DHARMENDRA BARTH WAL C.S.C. ATUL BHATT (CENTRAL GOVT. S.C.) DEPUTY S.G.
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CONNECTED WITH

103(3) WPMB/105/2024	KUMAON MANDAL VIKAS NIGAM Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA DHARMENDRA BARTH WAL C.S.C. ATUL BHATT (CENTRAL GOVT. S.C.) DEPUTY S.G.
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CONNECTED WITH

103(4) WPMB/106/2024	KUMAON MANDAL VIKAS NIGAM LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA DHARMENDRA BARTH WAL C.S.C. ATUL BHATT (CENTRAL GOVT. S.C.) DEPUTY S.G.
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CONNECTED WITH

103(5) WPMB/107/2024	KUMAON MANDAL VIKAS NIGAM LIMITED Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA DHARMENDRA BARTH WAL C.S.C. ATUL BHATT (CENTRAL GOVT. S.C.) DEPUTY S.G.
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CONNECTED WITH

103(6) WPMB/120/2024	TARUN PANT Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ TIWARI HOSIAR SINGH ROHIT ARORA	SHOBHIT SAHARIA C.S.C. DEPUTY S.G.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

103(7) WPMB/216/2024	NAITHANI ASSOCIATES Versus STATE OF UTTARAKHAND AND	PULAK RAJ MULLICK SAHIL MULLICK	C.S.C. DEPUTY S.G.
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## OTHERS

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

103(8)	WPMB/254/2024	TEJASWANI TRADERS Versus STATE OF UTTARAKHAND AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK	C.S.C. C.S.C.
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WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

103(9)	WPMB/296/2024	MS PRAGATI CONTRACTORS Versus STATE OF UTTARAKHAND AND OTHERS	ROHIT ARORA	SHOBHIT SAHARIA C.S.C. ATUL BHATT (CENTRAL GOVT S.C.) DEPUTY S.G.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

104	WPMB/381/2024	PRANAUTI SHAH Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI C.S.C.
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**NOTE : MENTIONED CASE.**

CONNECTED WITH

104(1)	WPMB/380/2024	PANKAJ AGARWAL Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C. C.S.C.
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WITH

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT

CONNECTED WITH

104(2)	WPMB/386/2024	ANIL KUMAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	S BHUPENDRA SINGH SANPREET SINGH AJMANI	ASHISH JOSHI
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

105	AO/432/2024	ANITA JAISWAL Versus GENERAL MANAGER GARHWAL MANDAL VIKAS NIGAM LTD AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI ARMAAN PRATAP SINGH	SANDEEP KOTHARI
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

106	WPMB/481/2024	JAGDISH PRASAD	UNNATI PANT	C.S.C.
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Versus  
FOREST CONSERVATOR  
WESTERN CIRCLE AND OTHERS

TABSSUM

WITH  
IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

106(1) WPMB/448/2024      MOHAMMED FAHEEM      PARIKSHIT SAINI      C.S.C.  
Versus      DAVESH  
NAGAR PALIKA PARISHAD      BISHNOI  
MANGLAUR AND OTHERS

107      CRLA/613/2024      SHAKIL AHMAD      DEEP CHANDRA      G.A.  
Versus      JOSHI  
STATE OF UTTARAKHAND      B S KORANGA

WITH  
IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

108      CRLA/617/2024      SHAKEEL AHMAD ANSARI      DEEP CHANDRA      G.A.  
Versus      JOSHI  
STATE OF UTTARAKHAND      B S KORANGA

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION  
IA/2/2024 FOR BAIL APPLICATION  
IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

109      CRLA/634/2024      ASLAM CHOUDHERI      DEEP CHANDRA      G.A.  
Versus      JOSHI  
STATE OF UTTARAKHAND      PANKAJ SEMWAL  
B S KORANGA

WITH  
IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

110      CRLA/636/2024      ASLAM CHOUDHERI      DEEP CHANDRA      G.A.  
Versus      JOSHI  
STATE OF UTTARAKHAND      B S KORANGA

WITH  
IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

111      CRLA/640/2024      ASLAM CHOUDHERI      DEEP CHANDRA      G.A.  
Versus      JOSHI  
STATE OF UTTARAKHAND      B S KORANGA

WITH  
IA/1/2024 FOR BAIL APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION

**\* FOR FINAL HEARING \***

112      SPA/304/2018      M/S KAMAL STONE CRUSHER      ADITYA SINGH      C.S.C.  
Versus      PRAGYNAND  
STATE OF UTTARAKHAND AND      TIWARI  
OTHERS

WITH  
IA/5732/2021 FOR URGENCY APPLICATION

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# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 02

FRIDAY, JANUARY 10, 2025, AT 02:00 P.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI  
AND

HON'BLE MR. JUSTICE ALOK KUMAR VERMA

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH  
CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* PRONOUNCEMENT OF JUDGMENT *</b>				
1	CRLA/293/2013	SONU KUMAR Versus THE STATE OF UTTARAKHAND	MANISHA BHANDARI P.S. BOHARA (AMICUS CURIAE) MOHD UMAR	G.A.
CONNECTED WITH				
1(1)	CRLA/385/2013	SUDAMA Versus STATE OF UTTARAKHAND	MANISHA BHANDARI SHAILENDRA NAURIYAL DHRUV CHANDRA	G.A.
CONNECTED WITH				
1(2)	CRLA/112/2014	LOKENDRA @ LADDAN Versus STATE OF UTTARAKHAND	LOKENDRA DOBHAL	G.A.
<b>* ORDERS ON APPLICATIONS *</b>				
2	IA/11402/2024 FOR SECOND BAIL APPLICATION IN CRLA/407/2018	NARENDRA KARAKOTI Versus STATE OF UTTARAKHAND	RAMAN KUMAR SHAH GIRISH CHANDRA LAKHCHAURA DUSHYANT MAINALI	LALIT SHARMA MEENAKSHI SHARMA NAVEEN SINGH BISHT G.A.
3	IA/14662/2024 FOR THIRD BAIL APPLICATION IA/14663/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN CRLA/210/2019	LAKHVINDER SINGH ALIAS LAKHVEER SINGH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND	VIVEK PATHAK GEETA ARYA P C PETSHALI MEENAKSHI SHARMA	SIDDHARTHA SAH AAMIR MALIK A D MASSEY SURAJ PANDEY

			LALIT SHARMA PRABHAKAR NARAYAN S K MANDAL ARUN PRATAP SHAH ADITYA PRATAP SINGH NITIN SINGH IMRAN ALI KHAN SATENDRA KUMAR	G.A.
4	IA/4603/2022 FOR SECOND BAIL APPLICATION IN CRLA/164/2020	NARESH Versus STATE OF UTTARAKHAND	BIRENDRA SINGH ADHIKARI ANKIT SHAH SADHNA ARYA CHETNA LATWAL	VIVEK PATHAK G.A.
	CONNECTED WITH			
4(1)	IA/4825/2022 FOR SHORT TERM BAIL APPLICATION IA/4826/2024 FOR SECOND BAIL APPLICATION IA/4827/2024 FOR SHORT TERM BAIL APPLICATION IN CRLA/690/2019	NEETU AND ANOTHER Versus STATE OF UTTARAKHAND	SANDEEP KOTHARI AKSHAY PRADHAN ADITYA PANDEY CHETNA LATWAL ALOK KUMAR	VIVEK PATHAK HEMANT SINGH MAHRA G.A.
5	IA/4630/2024 FOR FOURTH BAIL APPLICATION IA/4631/2024 FOR SHORT TERM BAIL APPLICATION IN CRLA/383/2020	RAKESH Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI MILIND RAJ S R S GILL	G.A.
	CONNECTED WITH			
5(1)	IA/4631/2024 FOR THIRD BAIL APPLICATION IA/4634/2024 FOR SHORT TERM BAIL APPLICATION IA/4635/2024 FOR THIRD BAIL APPLICATION IN CRLA/384/2020	YASHPAL YADAV AND ANOTHER AND ANOTHER Versus STATE OF UTTARAKHAND	MILIND RAJ SANJAY KUMAR MANOJ BHATT S R S GILL KUNWAR VIKRAMADITYA	G.A.

SHAH  
SACHIN  
DAVESH  
BISHNOI

6 IA/2/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/92/2021 NIJAMUDDIN  
Versus  
STATE OF UTTARAKHAND

B D PANDE G.A.  
H C PATHAK

**\* ADMISSION MATTERS \***

7 CRLA/190/2023 PAVITRA DEVI  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

GEETA ARYA VIVEK SHUKLA  
ARUN PRATAP BHUVNESH  
SHAH JOSHI  
KAMLESH G.A.  
KUMAR TIWARI

WITH  
IA/1/2023 FOR STAY APPLICATION  
IA/3/2024 FOR AMENDMENT  
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

8 WPSB/195/2023 SANDEEP KUMAR  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

BHUPESH C.S.C.  
KANDPAL SUBHASH  
UPADHYAY

WITH  
IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

8(1) WPSB/638/2024 SANDEEP KUMAR  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

DEVIKA TIWARI SUBHASH  
UPADHYAY  
C.S.C.

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

9 WPSB/130/2024 KAMAL KRISHNA  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

K K TIWARI ASHUTOSH  
HARSHIT THAKRAL  
SANWAL N.S.PUNDIR  
C.S.C.

WITH  
IA/1/2024 FOR URGENCY APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

**\* FOR FINAL HEARING \***

10 CRLA/355/2018 MUKESH KUMAR SAHGAL  
Versus  
STATE OF UTTARAKHAND  
THROUGH ITS HOME SECRETARY

PRABHA G.A.  
NAITHANI  
PAWAN MISHRA  
ANIL KUMAR  
KHUSHBOO  
TIWARI SHARMA  
PRATEEK  
TRIPATHI  
ASHUTOSH

THAKRAL  
SIDDHARTH  
BANKOTI  
AVIDIT NOLIYAL  
CHETNA  
LATWAL

WITH  
IA/11132/2025 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

10(1)	CRLA/360/2018	DAYA SHELA KOTI Versus STATE OF UTTARAKHAND THROUGH SSP DISTRICT ALMORA AND ANOTHER	ADITYA SINGH PRAGYNAND TIWARI	G.A.
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11	CRLA/78/2023	AAS MOHAMMAD ALIAS SONU Versus STATE OF UTTARAKHAND	MANISHA BHANDARI GAURAV SINGH DHRUV CHANDRA	G.A.
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CONNECTED WITH

11(1)	CRLA/138/2023	KUHUSHNUD TYAGI Versus STATE OF UTTARAKHAND	VIVEK PATHAK	G.A.
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CONNECTED WITH

11(2)	CRLA/176/2023	MUJJAMIL ALIAS SONU Versus STATE OF UTTARAKHAND THROUGH SECRETARY HOME	ADITYA SINGH	G.A.
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CONNECTED WITH

11(3)	CRLA/316/2023	DILSHAD Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
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Causelists generated for Bench ID- 1110 and causlist ID- (1001) 09/01/2025 07:18:35 pm(107)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
CHIEF JUSTICE COURT  
FRIDAY, JANUARY 10, 2025, AFTER DIVISION BENCH.

HON'BLE THE CHIEF JUSTICE  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

APPLICATIONS UNDER THE ARBITRATION AND CONCILIATION ACT, 1996 - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	ARBAP/3/2025	SHARAFAT ALI Versus CHIEF ENGINEER AND HEAD OF DEPARTMENT AND OTHERS	PANKAJ KUMAR SHARMA	C.S.C.
2	ARBAP/4/2025	PATANJALI AYURVED LIMIED Versus M/S NAV SHAKTI TRADELINK L L P	RAMJI SHRIVASTAVA N K ADHIKARI	
3	ARBAP/5/2025	BHARAT CONSTRUCTION INDIA PVT LIMITED Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT AND ANOTHER	VIBHOR TRIKHA VIKAS BAHUGUNA	NARESH PANT
<b>* ORDERS ON APPLICATIONS *</b>				
4	MCC/19693/2024 FOR MISCELLANEOUS APPLICATION IN ARBAP/4/2016	M/S JAIBEER SINGH BIRENDRA SINGH AND SONS Versus STATE OF UTTARAKHAND AND ANOTHER	NIRANJAN BHATT ANIRUDH SINGH NEGI	C.S.C.
<b>* ADMISSION MATTERS *</b>				
5	ARBAP/4/2023	AKHLAKH HUSSAIN Versus SHAMIM FARZANA AND OTHERS	SUMIT BAJAJ SAURABH KUMAR PANDEY	SHUBHANG DOBHAL VINAY BHATT MOHD SHAFY MOHD. SHAFY BHUPENDRA BORA

WITH

IA/2/2023 FOR INTERIM RELIEF APPLICATION

IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

IA/4/2025 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

5(1)	ARBAP/5/2023	AKHLAKH HUSSAIN Versus	SUMIT BAJAJ SAURABH	
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M/S SHABIR AHMED AND SONS  
THROUGH ITS PARTNERS AND  
OTHERS

KUMAR PANDEY

WITH  
IA/2/2023 FOR INTERIM RELIEF APPLICATION

6	ARBAP/14/2023	BHARUWA AGRO SOLUTION PRIVATE LIMITED Versus PERCEPTRON ENTERPRISES LLP AND OTHERS	SHOBHIT JAIN SONAM GUPTA BHAVYA PRATAP SINGH SANPREET SINGH AJMANI
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WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION

7	ARBAP/76/2023	NAVEEN CHANDRA ARYA Versus M/S AV TRADERS AND OTHERS	SANDEEP KOTHARI ABHILASHA TOMAR	SHOBHIT SAHARIA
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8	ARBAP/85/2023	DIVYA PHARMACY A BUSINES UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus ADARSHA WADESHI BASTU VANDAR PRIVATE LIMITED AND OTHERS	ASHUTOSH THAKRAL	NEETI RANA PRASANNA KUMAR PARHI
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WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

9	ARBAP/89/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus M/S SRINIDHI ENTERPRISES AND ANOTHER	ASHUTOSH THAKRAL	RAJAT MITTAL
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WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

10	ARBAP/90/2023	DIVYA PHARMACY A BUSINESS UNDERTAKING OF DIVYA YOG MANDIR TRUST Versus KHEDUT DECOR PRIVATE LIMITED AND OTHERS	ASHUTOSH THAKRAL
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11	ARBAP/3/2024	VERA SARIN Versus SAMIR SRIVASTAVA	VARUN KATIYAR NIKHIL SABRI	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED
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12	ARBAP/5/2024	M/S LAVA INTERNATIONAL LTD. Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV KANDPAL PRIYANKA AGRAWAL	C.S.C.
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WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

13	ARBAP/18/2024	UPASNA TIKU	KARTIK SANDAL
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Versus  
CORBETT MAPLE BUILDCON AND  
OTHERS

RAVEENA  
DEWAN  
GAURAV  
KANDPAL

WITH  
IA/1/2024 FOR EXEMPTION APPLICATION

14 ARBAP/28/2024 SARASWATI DYNAMICS PVT. LTD.  
Versus  
OPTO ELCTRONICS FACTORY

ADITYA PRATAP  
SINGH

PANKAJ SEMWAL  
VINAY SHUKLA

15 ARBAP/40/2024 BIKRAM SINGH NEGI  
Versus  
DIWAN SINGH SAJWAN AND  
OTHERS

ANKIT SINGH  
ADITYA  
BARTHWAL

16 ARBAP/43/2024 MS SAB INDUSTRIES LTD  
Versus  
STATE INFRASTRUCTURE AND  
INDUSTRIAL DEVELOPMENT  
CORPORATION OF UTTARAKHAND  
LTD

ADITYA SINGH

VIPUL SHARMA

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

17 ARBAP/44/2024 MS SAB INDUSTRIES LTD  
Versus  
STATE INFRASTRUCTURE AND  
INDUSTRIAL DEVELOPMENT  
CORPORATION OF UTTARAKHAND  
LTD

ADITYA SINGH

VIPUL SHARMA

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

18 ARBAP/48/2024 ASHOK CHAND  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

MEENA BOHRA  
PRABHAT  
BOHRA  
P S BOHRA

C.S.C.

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REPLY

19 ARBAP/52/2024 AAYUSH AGARWAL AND  
ANOTHER  
Versus  
POONAM RAWAT

AKSHAY  
PRADHAN

20 ARBAP/56/2024 M/S RAVINDRA KUMAR GUPTA  
AND SONS  
Versus  
UNION OF INDIA AND OTHERS

ADITYA PRATAP  
SINGH

LALIT SHARMA  
DEPUTY S.G.  
MANOJ KUMAR

21 ARBAP/60/2024 M/S K E C WATERLEAU JV AND  
OTHERS  
Versus  
UTTARAKHAND JAL SANSTHAN  
AND ANOTHER

AMANDEEP  
SINGH  
DILIP KUMAR  
NIRANJAN  
YOGESH KUMAR  
SHARMA

PANKAJ  
CHATURVEDI  
NEETI RANA

22 ARBAP/61/2024 M/S JODH SINGH THROUGH

ARVIND KUMAR

C.S.C.

PROPRIETOR

SHARMA

Versus

STATE OF UTTARAKHAND AND

OTHERS

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Causelists generated for Bench ID- 1221 and causlist ID- (1001) 09/01/2025 06:16:39 pm(107)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

## SUPPLEMENTARY CAUSE LIST I COURT NUMBER -01

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE MANOJ KUMAR TIWARI  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

TRANSFER APPLICATIONS (CIVIL & CRIMINAL), WRIT PETITION MISC. SINGLE UNDER ARTICLE 227 OF THE CONSTITUTION OF INDIA, CIVIL CONTEMPT PETITIONS UP TO THE YEAR 2022, WRIT PETITIONS SERVICE SINGLE UPTO THE YEAR 2020, APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 UPTO THE YEAR 2021 AND WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA UPTO THE YEAR 2021- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	WPMS/1/2025	ANOOP KUMAR AHLUWALIA Versus DEPUTY DIRECTOR OF CONSOLIDATION HARIDWAR AND OTHERS AND OTHERS	NEHA GUPTA DEVANSHI JOSHI	DEVESH SAINI C.S.C. RAJENDRA SINGH AZAD (FOR CAVEATOR)
	WITH IA/1/2025 FOR STAY APPLICATION			
2	WPMS/2/2025	ANOOP KUMAR AHLUWALIA Versus DEPUTY DIRECTOR OF CONSOLIDATION HARIDWAR AND OTHERS	NEHA GUPTA	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
3	C528/35/2025	HEM CHANDRA KANDPAL Versus STATE OF UTTARAKHAND AND ANOTHER	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	G.A.
4	WPMS/175/2025	JAYINDER KUMAR AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PRAKASH SINGH TAKULI OM PRAKASH SINGH USHA KHETWAL JAYANT SAH	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
<b>* ADMISSION MATTERS (AFTER FRESH) *</b>				
5	WPMS/3157/2024	HARSH GOEL Versus UNION OF INDIA AND ANOTHER	ANURAG BISARIA SNEHA ARYA HARSHI GAUR RAMAKANT GAUR	SHOBHIT SAHARIA DEPUTY S.G.
	WITH			

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

5(1)	WPMS/655/2022	M/S SHREE BANKEY BIHARI ISPAT PVT. LIMITED AND OTHERS Versus UNION OF INDIA AND ANOTHER	SHUBHANGI PANDE	SHOBHIT SAHARIA V K KAPARUWAN DEPUTY S.G.
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**\* FOR FINAL HEARING (AFTER FRESH) \***

6	WPSS/143/2017	GANGADHAR ARYA Versus STATE OF UTTARAKHAND THROUGH PRINCIPAL SECRETARY AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C. D S PATNI
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**NOTE : MENTIONED CASE**

**\* ORDERS ON APPLICATIONS \***

7	MCC/5/2024 FOR REVIEW APPLICATION IA/6/2024 FOR STAY APPLICATION IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT IA/8/2024 FOR IMPLEADMENT APPLICATION IA/9/2024 FOR STAY APPLICATION IN WPMS/2016/2022	PIYUSH KUMAR AND OTHERS Versus DISTRICT MAGISTRATE HARIDWAR AND ANOTHER	PARIKSHIT SAINI VIVEK PATHAK	NARESH PANT SACHIN PANWAR C.S.C. HARSHIT SANWAL CHANDRA SHEKHAR(FOR CAVEATOR)
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Causelists generated for Bench ID- 1033 and causlist ID- (1003) 09/01/2025 07:49:25 pm(256)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

## SUPPLEMENTARY CAUSE LIST I COURT NUMBER 02

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAVINDRA MAITHANI

(NO ADJOURNMENT AND PASSOVER SHALL BE ENTERTAINED IN THE MATTERS UNDER THE CAPTION 'FRESH CASES AND OLD MATTERS')

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

BAIL APPLICATIONS INCLUDING ANTICIPATORY BAIL APPLICATION, CRIMINAL REVISIONS AND CRIMINAL MISC. APPLICATIONS - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**\* FRESH CASES FOR ADMISSION \***

1	BAST/1/2025	AKEEL ALIAS BHUTTU Versus STATE OF UTTARAKHAND	BIRENDRA SINGH ADHIKARI ARYAN DEV UNIYAL	G.A.
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2	BA2/11/2025	RAMAVATI Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
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3	BA1/31/2025	AMAR KUMAR Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI (LEGAL AID)	G.A.
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WITH  
IA/1/2025 FOR EXEMPTION APPLICATION

4	ABA/31/2025	ASGAR ALI Versus STATE OF UTTARAKHAND	MOHD MATLUB	G.A.
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5	ABA/38/2025	ISLAM Versus STATE OF UTTARAKHAND	FAIZAN ALI	G.A.
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6	BA1/39/2025	MANGAL SINGH NEGI Versus STATE OF UTTARAKHAND AND OTHERS	KARTHIK JAYASHANKAR	G.A.
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7	ABA/60/2025	MOHAN SAINI Versus STATE OF UTTARAKHAND	D C S RAWAT	G.A.
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8	BA1/63/2025	NAEEM Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
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**\* FRESH CASES AS DEFECTIVE \***

9	BA4/3/2025	ASHOK ROHILA ALIAS KAPIL ROHILA Versus STATE OF UTTARAKHAND	MUKUL SINGH DANGI (LEGAL AID)	G.A.
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WITH  
IA/1/2025 FOR EXEMPTION APPLICATION

10 CRLR/21/2025 AMJAD MOHD MATLUB  
Versus  
FARHANA AND OTHERS

WITH  
IA/1/2025 FOR STAY APPLICATION

11 ABA/37/2025 SARFARAZ MOHD SAFDAR G.A.  
Versus  
STATE OF UTTARAKHAND

**\* ORDERS ON APPLICATIONS \***

12 MCRC/3/2025 FOR TIME EXTENSION APPLICATION  
IN

BAST/32/2024 RAIS AHMAD PRABHA G.A.  
Versus  
STATE OF UTTARAKHAND NAITHANI  
AVIDIT NOLIYAL

**\* ORDER ON APPLICATIONS (AS DEFECTIVE) \***

13 IA/7/2025 FOR TIME EXTENSION APPLICATION  
IN

BA1/935/2024 SUCHCHA SINGH DEEP CHANDRA MANI KUMAR  
Versus  
STATE OF UTTARAKHAND JOSHI G.A.

**\* ORDER MATTERS \***

14 BA1/2560/2023 SULTAN KHAN DHEERAJ JOSHI G.A.  
Versus  
STATE OF UTTARAKHAND AISHWARYA  
THAPLIYAL  
HARSHPAL  
SEKHON

WITH  
IA/5/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER  
AFFIDAVIT

15 BA1/2676/2023 VIJAY VISHWAS ALIAS BIRJU PIYUSH G.A.  
Versus  
STATE OF UTTARAKHAND SHRIVASTAV,  
VIKAS ANAND,

16 BA3/78/2024 ROHAN PREM KAUSHAL G.A.  
Versus  
STATE OF UTTARAKHAND ASHISH KUMAR  
JEMINI  
MAHESH  
CHANDRA

17 ABA/805/2024 ANNU GUPTA MANI KUMAR G.A.  
Versus  
STATE OF UTTARAKHAND

18 BA1/1082/2024 KUNWARPAL MEENU G.A.  
Versus  
STATE OF UTTARAKHAND KASHYAP  
MANI KUMAR  
SHOBHA MEHRA

19 ABA/1187/2024 GOURAV GAURAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND

20	ABA/1312/2024	MANISH KUMAR AGGARWAL Versus STATE OF UTTARAKHAND	HIMANSHU PAL RAJINDER SINGH	M.K.RAY, REETA SAXENA REETA SAXENA, PRAVEER SAXENA (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR URGENCY APPLICATION IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
20(1)	ABA/1315/2024	MANOJ SINGHAL Versus STATE OF UTTARAKHAND	HIMANSHU PAL RAJINDER SINGH	M K RAY, REETA SAXENA, PRAVEER SAXENA (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR URGENCY APPLICATION IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			
	CONNECTED WITH			
20(2)	ABA/1318/2024	KANCHAN JAIN Versus STATE OF UTTARAKHAND	HIMANSHU PAL RAJENDRA SINGH	M K RAY, REETA SAXENA, PRAVEER SAXENA (FOR COMPLAINANT) G.A.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR URGENCY APPLICATION			
21	BA1/1771/2024	SUMIT Versus STATE OF UTTARAKHAND	DEEP CHANDRA JOSHI NAVEEN CHANDRA TEWARI HIMANSHU JOSHI GAURAV SINGH	ADITYA SINGH(FOR COMPLAINANT) RAJEEV KUMAR (FOR COMPLAINANT) G.A.
22	BA1/2138/2024	ARMAN Versus STATE OF UTTARAKHAND	AMIT KAPRI	G.A.
23	BA1/2341/2024	GURJANT SINGH Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	G.A.
24	BA1/2510/2024	SULTAN SINGH Versus STATE OF UTTARAKHAND	M K RAY	S.K.MANDAL (FOR COMPLAINANT) G.A.
25	BA2/3/2025	SARVJEET SINGH VIRK ALIAS	PANKAJ KAPIL	G.A.

		SARABJEET SINGH VIRK Versus STATE OF UTTARAKHAND	HARSHIT SANWAL	
26	ABA/14/2025	ANEES Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
27	BA1/15/2025	TUSHAR KUMAR Versus STATE OF UTTARAKHAND	VAIBHAV SINGH CHAUHAN NAINA MITTAL	G.A.
28	ABA/16/2025	ANEES Versus STATE OF UTTARAKHAND	RAJVEER SINGH	G.A.
29	ABA/34/2025	RACHNA SEHGAL Versus STATE OF UTTARAKHAND AND ANOTHER	VIVEK PATHAK HEMANT SINGH MAHRA	G.A.
30	BA1/45/2025	KANAHIYA LAL Versus STATE OF UTTARAKHAND	KARAN ANAND AAYUSH GAUR	G.A.

**\* ADMISSION MATTERS \***

31	CRLR/713/2023	PRAKASH CHANDRA TIWARI Versus STATE OF UTTARAKHAND	PRABHAKAR JOSHI	G.A.
		WITH IA/1/2023 FOR BAIL APPLICATION		
32	CRLR/909/2024	RESERVE 1232 RAVINDER SINGH BISHT Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.
		WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR EXEMPTION APPLICATION		
33	CRLR/939/2024	NAVJOT SINGH JATHOL Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON V. K. GUGLANI	G.A.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT		

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Causelists generated for Bench ID- 1057 and causlist ID- (1003) 09/01/2025 06:49:07 pm(107)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

SUPPLEMENTARY CAUSE LIST I  
COURT NUMBER-03

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA, WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA OF THE YEAR 2022 & ONWARDS. - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

<b>SNo.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**\* FRESH CASES FOR ADMISSION \***

1	FA/240/2024	VIJAY PAL SINGH Versus PREM CHAND SINGH (DEAD) AND OTHERS	PIYUSH GARG JAI KRISHNA PANDEY	
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WITH

IA/1/2024 FOR STAY APPLICATION

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Causelists generated for Bench ID- 1066 and causlist ID- (1003) 09/01/2025 07:49:43 pm(256)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER-03

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE ALOK KUMAR VERMA  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITION MISC. SINGLE UNDER ARTICLE 226 CONSTITUTION OF INDIA, WRIT PETITIONS (CRIMINAL) UNDER ARTICLE 226 & 227 OF THE CONSTITUTION OF INDIA OF THE YEAR 2022 & ONWARDS. - ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	WPCRL/1333/2024	ANURAG GARG Versus STATE OF UTTARAKHAND AND OTHERS	U.N. JOSHI L K TRIPATHI	G.A.
2	WPMS/3153/2024	KAMLESH DEVI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHR RASTOGI	ASHUTOSH THAKRAL C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
3	WPMS/3233/2024	MOHD ISLAM AND ANOTHER Versus UTTARAKHAND WAQF BOARD AND ANOTHER	BHUPESH KANDPAL	NISHAT INTEZAR AHRAR BAIG C.S.C.
4	WPMS/3505/2024	SACHIN ALIAS SONU Versus DISTRICT MAGISTRATE DISTRICT HARIDWAR AND OTHERS	BALVINDER SINGH	C.S.C.
5	WPMS/3636/2024	KURBAN ALI Versus STATE OF UTTARAKHAND AND OTHERS	BHUPENDRA PRASAD SYED NADIM	C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION				
6	WPMS/3658/2024	LAND MANAGEMENT COMMITTEE VILLAGE PANCHAYAT RUDRAPUR Versus STATE OF UTTARAKHAND AND OTHERS	HEMANT SINGH MAHRA ABHISHEK ANTHWAL	C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION				
7	WPMS/3678/2024	HARBHAJAN SINGH Versus COLLECTOR DISTRICT MAGISTRATE DISTRICT UDHAM SINGH NAGAR AND OTHERS	S K MANDAL	SHUBHANG DOBHAL C.S.C.
WITH				

## IA/1/2024 FOR STAY APPLICATION

8	WPMS/12/2025	SURENDRA SINGH RAWAT AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	SANJAY BHATT C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
9	WPCRL/12/2025	MAHIMA SHANKAR SAXENA Versus NATIONAL CYBER CRIME REPORTING PORTAL , AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	G.A. DEPUTY S.G.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
10	WPMS/18/2025	PRADEEP RAJ BHARTI Versus STATE OF UTTARAKHAND AND OTHERS	CHANDRAMAULI SHAH AMIT KAPRI	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
11	WPCRL/20/2025	RAM KUMAR CHOUDHARY AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	HEMANT SINGH MAHRA	G.A G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
12	WPCRL/21/2025	KRISHNA SINGH AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GUGLANI	G.A.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
13	WPCRL/32/2025	ISTIYAK AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA SURAIYA NAAZ	G.A. RAKSHIT SRIVASTAVA RAMJI SHRIVASTAVA (FOR CAVEATOR)
	WITH IA/1/2025 FOR STAY APPLICATION			
14	WPCRL/33/2025	MOHD UMAR AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	LALIT SHARMA BHARAT CHAUDHARY	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
15	WPCRL/34/2025	JASPREET KAUR AND ANR AND ANOTHER	MANI KUMAR	G.A.

Versus  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2025 FOR STAY APPLICATION

16	WPMS/45/2025	M/S GAURAV BISHT HAVING PLACE OF BUSINESS AT BHADELAGUNTH Versus STATE OF UTTARAKHAND AND OTHERS	CHANDRA MOLLI SHAH H S RAWAT AMIT KAPRI	C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

17	WPMS/54/2025	JITENDRA KUMAR MALIK Versus COMMISSIONER STATE GOODS AND SERVICES TAX DEHRADUN AND ANOTHER	SHAKTI SINGH CHANDRA SHEKHAR JOSHI GOVIND SINGH LATWAL SHARAD KUMAR VISHNOI	C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

18	WPMS/67/2025	CHANDRA SHEKHAR MISHRA Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH PANDEY D K JOSHI	RAHUL CONSUL C.S.C.
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WITH  
IA/1/2025 FOR STAY APPLICATION

19	WPMS/68/2025	M/S UTTARAKHAND SHRAM SAMVIDA SEHKARI SAMITI LTD Versus STATE OF UTTARAKHAND AND OTHERS	PRABHAT BOHRA VIKAS BAHUGUNA	C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

20	WPMS/69/2025	SURENDRA SINGH RAWAT Versus DISTRICT MAGISTRATE TEHRI GARHWAL AND ANOTHER	ZAKIR ALI MOHD UMAR	SHOBHIT SAHARIA C.S.C.
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21	WPMS/70/2025	M/S UTTARAKHAND SHRAM SAMVIDA SEHKARI SAMITI LTD Versus STATE OF UTTARAKHAND AND OTHERS	PRABHAT BOHRA VIKAS BAHUGUNA	C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

22	WPMS/71/2025	ROSHAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	BIRENDRA SINGH ADHIKARI SIDDHARTH SINGH NEGI	C.S.C.
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

- |  |               |   |   |                                      |
|--|---------------|---|---|--------------------------------------|
| 23   | WPMS/72/2025  | BANK OF BARODA HAVING ITS<br>REGIONAL OFFICE<br>Versus<br>DISTRICT MAGISTRATE UDHAM<br>SINGH NAGAR AND OTHERS           | SIDDHARTH JAIN  | C.S.C.                               |
| WITH<br>IA/1/2025 FOR INTERIM RELIEF APPLICATION |               |   |   |                                      |
| 24   | WPMS/73/2025  | BANK OF BARODA HAVING ITS<br>REGIONAL OFFICE<br>Versus<br>DISTRICT MAGISTRATE UDHAM<br>SINGH NAGAR AND OTHERS           | SIDDHARTH JAIN  | C.S.C.                               |
| WITH<br>IA/1/2025 FOR INTERIM RELIEF APPLICATION |               |   |   |                                      |
| 25   | WPMS/77/2025  | M/S KRISHNA ASSOCIATES<br>Versus<br>STATE OF UTTARAKHAND AND<br>OTHERS  | ESHAN<br>SACHDEVA   | ALOK KUMAR<br>B S ADHIKARI<br>C.S.C. |
| WITH<br>IA/1/2025 FOR STAY APPLICATION           |               |   |   |                                      |
| 26   | WPMS/81/2025  | I C I C I HOME FINACE COMPANY<br>Versus<br>DISTRICT MAGISTRATE DISTRICT<br>MAGISTRATE OFFICE DEHRADUN<br>AND OTHERS     | ASHUTOSH<br>KUMAR TIWARI<br>RAKSHITH<br>SRIVASTAVA<br>KETAN JOSHI | C.S.C.                               |
| 27   | WPMS/82/2025  | I C I C I HOME FINANCE<br>COMPANY<br>Versus<br>DISTRICT MAGISTRATE DISTRICT<br>MAGISTRATE OFFICE DEHRADUN<br>AND OTHERS | ASHUTOSH<br>KUMAR TIWARI<br>RAKSHITH<br>SRIVASTAVA<br>KETAN JOSHI | C.S.C.                               |
| 28   | WPMS/97/2025  | BILLU<br>Versus<br>STATE OF UTTARAKHAND AND<br>OTHERS   | MS. SADAF<br>REEMA RANA   | SANJAY BHATT<br>C.S.C.               |
| 29   | WPMS/99/2025  | M/S INDIAN IMMUNOLOGICAL<br>LIMITED<br>Versus<br>STATE OF UTTARAKHAND AND<br>OTHERS                                     | RAHUL CONSUL  | MONIKA PANT<br>C.S.C.                |
| WITH<br>IA/1/2025 FOR INTERIM RELIEF APPLICATION |               |   |   |                                      |
| 30   | WPMS/103/2025 | COMMITTEE OF MANAGEMENT A<br>N JHA INTER COLLEGE<br>KARANPUR<br>Versus<br>STATE OF UTTARAKHAND AND<br>OTHERS            | DHARMENDRA<br>BARTH WAL   | C.S.C.                               |
| WITH<br>IA/1/2025 FOR INTERIM RELIEF APPLICATION |               |   |   |                                      |

31	WPMS/109/2025	UPMA PANWAR GUPTA Versus STATE OF UTTARAKHAND AND OTHERS	SIDDHARTHA SAH	SANJAY BHATT BHUWAN BHATT C.S.C.
32	WPMS/141/2025	SULEK CHAND ALIAS SUKAL CHAND Versus STATE OF UTTARAKHAND AND OTHERS	RAJVEER SINGH	C.S.C.
33	WPMS/142/2025	AYANA SURI (MINOR) Versus STATE OF UTTARAKHAND AND OTHERS	VAIBHAV SINGH CHAUHAN NAINA MITTAL	SHASHANK UPADHYAYA C.S.C.
34	WPMS/143/2025	KALYAN SINGH Versus STATE OF UTTARAKHAND AND OTHERS	VISHWAST KANDPAL KETAN JOSHI AKSHAY JOSHI	C.S.C. VINAY KUMAR
		WITH IA/1/2025 FOR STAY APPLICATION		
35	WPMS/144/2025	M/S LALIT KUMAR HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS	PARITOSH DALAKOTI MAMTA BISHT	C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
36	WPMS/145/2025	MOBIN AHMAD ALIAS MOVIN AHMAD Versus DISTRICT COOPERATIVE BANK LTD AND ANOTHER	VINAY BHATT MOHD SHAFY	N S PUNDIR
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
37	WPMS/146/2025	M/S LALIT KUMAR HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS	PARITOSH DALAKOTI MAMTA BISHT	C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
38	WPMS/147/2025	M/S R K CONTRACTORS THROUGH ITS PROP. Versus STATE OF UTTARAKHAND AND OTHERS	ESHAN SACHDEV	C.S.C.
39	WPMS/148/2025	MUKESH KURIYAL Versus THE STATE OF UTTARAKHAND AND OTHERS	JITENDRA CHAUDHARY	RAHUL CONSUL C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		

40	WPMS/150/2025	SHREE DILIP CONSTRUCTION Versus ASSISTANT COMMISSIONER STATE TAX SRINAGAR GARHWAL	PRABHA NAITHANI AVIDIT NOLIYAL	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
41	WPMS/151/2025	SUBHASH NEGI AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	ABHILASHA TOMAR SANDEEP KOTHARI	SHOBHIT SAHARIA (FOR CAVEATOR) T P SINGH C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
42	WPMS/152/2025	ARPIT RAJ KAKKAR Versus PUNJAB NATIONAL BANK AND ANOTHER	ROHIT ARORA	ASHISH JOSHI
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
43	WPMS/153/2025	KUWAR SINGH RATHORE Versus STATE OF UTTARAKHAND AND OTHERS	RAJESH JOSHI	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
44	WPMS/154/2025	INDIRA SINGH Versus HINDUSTANT PETROLEUM CORPORATION LIMITED AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT	SANJEEV SINGH (FOR CAVEATOR) MENKA TRIPATHI R K RAWAT
	WITH IA/1/2025 FOR STAY APPLICATION			
45	WPMS/155/2025	GANESH GIRI Versus DIRECTOR REHABILITATION AND OTHERS	SIDDHARTHA SAH	C.S.C.
46	WPMS/156/2025	MOHD HABIB Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI RISHABH BISHT	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
47	WPMS/157/2025	AMREEK SINGH Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV PALIWAL GIRVEER CHAND	NARESH PANT C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
48	WPMS/158/2025	BANWARI SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ZAKIR ALI MOHD UMAR	C.S.C.

49	WPMS/159/2025	M/S LALIT KUMAR HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	PARITOSH DALAKOTI MAMTA BISHT	C.S.C.
50	WPMS/161/2025	M/S LALIT KUMAR HAVING ITS PLACE OF BUSINESS Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	PARITOSH DALAKOTI MAMTA BISHT	C.S.C.
51	WPMS/162/2025	AJAY SHARMA Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	BHARAT TEWARI PULAK AGARWAL B D PANDE	SANJAY BHATT C.S.C.
52	WPMS/163/2025	USHA RANI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	GIRISH CHANDRA LAKHCHAURA	RAHUL CONSUL C.S.C.
53	WPMS/164/2025	M/S DIANA EURO CHEM PRIVATE LTD Versus THE DISTRICT MAGISTRATE DEHRADUN AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR EXEMPTION APPLICATION	SHIV PANDEY KAILASH CHANDRA SONIKA KHULBE	C.S.C.
54	WPMS/165/2025	HARSH SINGH Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERLOCUTORY APPLICATION FOR STAY	APOORV CHAUHAN VIKRAMADITYA SHAH MEDHA PANDE	C.S.C.
55	WPMS/166/2025	SHABINA FATIMA Versus THE EXECUTIVE ENGINEER AND ANOTHER  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	SANDEEP KOTHARI RUCHIKA NEGI	ABHILASHA TOMAR
56	WPMS/167/2025	SAREESH CHANDRAWANSHI Versus UTTARAKHAND INFORMATIN COMMISSION DEHRADUN AND OTHERS  WITH	PARIKSHIT SAINI	SUBHASH UPADHYAY

IA/1/2025 FOR STAY APPLICATION

57	WPMS/169/2025	M/S HOTEL GARHWAL TERREIS Versus UTTARAKHAND POLLUTION CONTROL BOARD AND OTHERS	ABHISHEK DARMORA VEDANT BIJALWAN	RAHUL CONSUL C.S.C. ADITYA PRATAP SINGH
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WITH

IA/1/2025 FOR STAY APPLICATION

58	WPMS/170/2025	RAJESH GOEL Versus DSITRICT MAGISTRATE DISTRICT UDHAM SINGH NAGAR AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	C.S.C.
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

59	WPMS/172/2025	BIPIN KUMAR SINGH Versus STATE INFORMATION COMMISSION AND ANOTHER	SHOBHIT SAHARIA	
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WITH

IA/1/2025 FOR STAY APPLICATION

60	WPMS/173/2025	ANUJ KUMAR SEHGAL AND ANOTHER Versus DHANASHREE AGRO PRODUCTS PVT LTD AND OTHERS	SIDDHARTHA SAH	C.S.C.
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WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

61	WPMS/179/2025	ASHOK SINGH Versus STATE OF UTTARAKHAND THROUGH COLLECTOR AND OTHERS	PRABHA NAITHANI AVIDIT NOLIYAL	SANJAY BHATT C.S.C.
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WITH

IA/1/2025 FOR STAY APPLICATION

62	WPMS/180/2025	SONU RAJBHAR Versus STATE OF UTTARAKHAND THROUGH SECRETARY AND OTHERS	SHIVAM RANA ABHISHAK SATI	C.S.C.
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**\* ADMISSION MATTERS (AFTER FRESH) \***

63	WPMS/3072/2024	MADAN GOPAL Versus RESERVE BANK OF INDIA AND OTHERS	AAKIB AHMED	AKSHAY LATWAL ASHISH KUMAR JOSHI
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

64	WPMS/3615/2024	RAJENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	RACHIT MANGLIK KETAN JOSHI	C.S.C.
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WITH

**\* ORDERS ON APPLICATIONS (AFTER FRESH) \***

65 IA/1/2024 FOR COMPOUNDING APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
WPCRL/1045/2024 JAVED AKHTAR CHANDRAMAULI MOHD ABRAR  
Versus SHAH G.A.  
STATE OF UTTARAKHAND AND  
OTHERS

66 IA/3/2024 FOR URGENCY APPLICATION  
IN  
WPMS/3144/2024 PRAVEEN TANDON RAMJI C.S.C.  
Versus SHRIVASTAVA C S RAWAT  
STATE OF UTTARAKHAND AND  
ANOTHER VISHESH SRIVASTAVA

**\* ORDERS ON APPLICATIONS \***

67 IA/15231/2023 FOR MISCELLANEOUS APPLICATION  
MCC/15232/2023 FOR RESTORATION APPLICATION  
IA/15233/2023 FOR DELAY CONDONATION APPLICATION  
IA/15234/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/15235/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IN  
WPMS/375/2013 GOOD SHEPHERD AGRICULTURAL AMISH TEWARI SIDDHARTH  
MISSION KAILASH SAH,ARIJIT  
Versus CHANDRA BASU,MIRZA  
UNION OF INDIA AND OTHERS VINAY BHATT ASLAM BEIG  
ADITYA KUMAR YOGESH  
ARYA PACHOLIA C.G.C.  
MOHD SHAFY YOGESH  
SANJAY BHATT PACHOLIA  
C.S.C., ASTT.S.G.,  
J.S.BISHT, LALIT  
SHARMA

68 CLMA/1389/2020 FOR ABATEMENT APPLICATION  
IA/4965/2021 FOR SUBSTITUTION APPLICATION  
IA/4966/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/4967/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IN  
WPMS/1138/2017 THDC INDIA LTD. THROUGH ITS SHOBHIT C.S.C.  
CMD SAHARIA S K MANDAL  
Versus STATE OF UTTARAKHAND  
THROUGH SECRETARY AND  
OTHERS VIPUL PAINULY

69 IA/16671/2023 FOR URGENCY APPLICATION  
IN  
WPMS/1371/2018 CHANDRAHAS SINGH GAUTAM I D PALIWAL C.S.C.  
Versus STATE OF UTTARAKHAND, VIPUL SHARMA  
THROUGH ITS CHIEF SECRETARY,  
CIVIL SECRETARIAT, DEHRADUN.  
AND OTHERS

70	CLMA/138/2020 FOR INTERIM RELIEF APPLICATION IA/10433/2023 FOR URGENCY APPLICATION IA/10434/2025 FOR URGENCY APPLICATION IN WPMS/44/2020	M/S PRAKASH PARTY SALES Versus STATE OF UTTARAKHAND AND OTHERS	CHETAN JOSHI	C.S.C.
71	IA/1/2021 FOR INTERIM RELIEF APPLICATION IA/5/2025 FOR URGENCY APPLICATION IN WPMS/712/2021	BIRENDRA SINGH Versus UNION OF INDIA AND OTHERS	ANKUR SHARMA	C.S.C. DEPUTY S.G.
72	IA/4/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/1516/2021	ANOOP PUROHIT Versus STATE OF UTTARAKHAND AND OTHERS	HEM PUJARI HIMANSHU JOSHI JAYVARDHAN KANDPAL	B S NEGI C.S.C.
73	IA/1/2021 FOR STAY APPLICATION IA/4/2024 FOR WITHDRAWAL IN WPMS/2463/2021	MANOJ KUMAR SINGH Versus UNION OF INDIA AND OTHERS	JITENDRA CHAUDHARY	ANIL ANTHWAL C S RAWAT NITIN SINGH MENKA TRIPATHI DEPUTY S.G.
74	IA/1/2023 FOR STAY APPLICATION IA/8/2024 FOR INTERIM RELIEF APPLICATION IN WPMS/282/2023	DINESH CHANDRA TIWARI Versus STATE OF UTTARAKHAND AND ANOTHER	PRASANNA KARNATAK P C PETSHALI RACHIT TIWARI	SANDEEP KOTHARI C.S.C.
75	IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/7/2025 FOR URGENCY APPLICATION IN WPMS/619/2023	RANVEER SINGH TOMER AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ARVIND KUMAR SHARMA	C.S.C.
76	IA/1/2023 FOR COMPOUNDING APPLICATION IA/2/2023 FOR DELAY CONDONATION APPLICATION IA/3/2024 FOR INTERVENTION APPLICATION IN WPCRL/1548/2023	PANKAJ KUMAR AND ANOTHER Versus STATE OF UTTARAKHAND AND	PRABHA NAITHANI AVIDIT NOLIYAL	AJEET KUMAR YADAV G.A.

77	IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/6/2024 FOR INTERIM RELIEF APPLICATION IN WPMS/2392/2023	MASROOR AHMAD KHAN Versus STATE OF UTTARAKHAND AND OTHERS	VINAY BHATT	BHUPENDRA BISHT C.S.C.
78	IA/1/2023 FOR STAY APPLICATION IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IN WPMS/2562/2023	RAM PRASAD Versus STATE OF UTTARAKHAND AND OTHERS	C K SHARMA NITIN TEWARI MANISH KUMAR PANDEY	C.S.C.
79	IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/5/2025 FOR URGENCY APPLICATION IN WPMS/3243/2023	MAA SHEETLA UDYOG PRIVATE LIMITED Versus THE STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL VANSH SHARMA	XITIJ KAUSHIK C.S.C.
80	IA/2/2024 FOR MISCELLANEOUS APPLICATION IN WPMS/3289/2023	MS RAMA PAPERS Versus UTTARAKHAND POWER CORPORATION LIMITED AND ANOTHER	SAURABH KUMAR PANDEY	DHARMENDRA BARTH WAL
81	IA/1/2024 FOR STAY APPLICATION IA/8/2025 FOR URGENCY APPLICATION IN WPMS/28/2024	LIFECARE MEDISURG Versus THE UNION OF INDIA AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK AMAR MURTI SHUKLA	HARI MOHAN BHATIA SAURAV ADHIKARI NAVNEET KAUSHIK DEPUTY S.G.
82	IA/1/2024 FOR STAY APPLICATION IA/3/2025 FOR URGENCY APPLICATION IN WPCRL/116/2024	BHASKAR TIWARI Versus SHRUTI SHARMA AND ANOTHER	B D PANDE H C PATHAK	
83	IA/3/2024 FOR COMPOUNDING APPLICATION IA/4/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/5/2025 FOR URGENCY APPLICATION IN WPCRL/465/2024	SARVJEET SINGH BHULLAR AND	LALIT SHARMA	SURAIYA NAAZ

	OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	MEDHA PANDE	G.A.
84	IA/1/2024 FOR STAY APPLICATION IA/2/2025 FOR URGENCY APPLICATION IN WPMS/716/2024	DALIP SINGH ADHIKARI Versus ASSISTANT COMMISSIONER STATE TAX AND OTHERS	MAHENDRA SINGH RAWAT PRADEEP SINGH RAWAT
	CONNECTED WITH		C.S.C.
84(1)	IA/1/2024 FOR STAY APPLICATION IN WPMS/1070/2024	M/S S M AUTO INDUSTRIES Versus DEPUTY COMMISSIONER AND ANOTHER	MAHENDRA SINGH RAWAT PRADEEP SINGH RAWAT
	CONNECTED WITH		C.S.C.
84(2)	WPMS/1174/2024	MS S M AUTO INDUSTRIES AND OTHERS Versus DEPUTY COMMISSIONER AND ANOTHER	PRADEEP SINGH RAWAT MAHENDRA SINGH
85	IA/1/2024 FOR STAY APPLICATION IA/2/2025 FOR URGENCY APPLICATION IN WPMS/1199/2024	DHARAMPAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI
86	IA/1/2024 FOR COMPOUNDING APPLICATION IA/2/2024 FOR STAY APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN WPCRL/1209/2024	NARENDRA SINGH NAGARKOTI Versus STATE OF UTTARAKHAND AND OTHERS	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA VIPUL SHARMA
87	IA/1/2024 FOR COMPOUNDING APPLICATION IN WPCRL/1327/2024	DEEPAK YADAV AND ANOTHER Versus SENIOR SUPERINTENDENT OF POLICE TEHRI GARHWAL AND OTHERS	PRABHA NAITHANI SANGEETA BHARDWAJ
			G.A. MANEESH BISHT
88	IA/1/2024 FOR STAY APPLICATION IA/2/2025 FOR URGENCY APPLICATION IN WPCRL/1354/2024	AWADHESH KUMAR	J S THAKUR
			G.A.

Versus  
STATE OF UTTARAKHAND AND  
OTHERS

PAWAN SANWAL

- 89 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/4/2024 FOR MISCELLANEOUS APPLICATION  
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IN  
WPMS/1795/2024 COMMITTEE OF MANAGEMENT JITENDRA ALOK MAHRA  
Versus CHAUDHARY C.S.C.  
STATE OF UTTARAKHAND AND PARIKSHIT SAINI SIDDHARTHA  
OTHERS K K TIWARI SAH (FOR  
CAVEATOR)
- 90 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IN  
WPMS/2027/2024 MS RADIUS SYNERGIES SHIV PANDEY DHARMENDRA  
INTERNATIONAL PVT LTD SONIKA KHULBE BARTH WAL  
Versus KAILASH  
UTTARAKHAND POWER CHANDRA  
CORPORATION LTD AND  
ANOTHER
- 91 IA/2/2024 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN  
WPMS/2534/2024 DEVRAJ BHATT SONIYA CHAWLA RAHUL CONSUL  
Versus KUMAR C.S.C.  
STATE OF UTTARAKHAND AND SHASHANK
- 92 IA/1/2024 FOR STAY APPLICATION  
IA/2/2025 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
WPMS/2629/2024 POONAM KASHYAP LALIT MIGLANI ROHIT  
Versus PANKAJ MIGLANI SRIVASTAVA  
DISTRICT MAGISTRATE, VISHESH  
HARIDWAR SRIVASTAVA  
C.S.C.
- 93 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLEMENTARY AFFIDAVIT  
IA/4/2025 FOR STAY APPLICATION  
IN  
WPMS/2972/2024 MASHOOF ALI KHAN AND SANJAY C.S.C.  
ANOTHER GOSWAMI  
Versus M S BHANDARI  
STATE OF UTTARAKHAND AND  
OTHERS
- 94 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR INTERIM RELIEF APPLICATION  
IN  
WPMS/3232/2024 KESHAR RAM ARYA DEVESH SANJAY BHATT  
Versus KANDPAL C.S.C.  
STATE ELECTION COMMISSION CHITRARTH

**NOTE : MENTIONED CASE**

95 IA/2/2025 FOR STAY APPLICATION  
IA/3/2025 FOR AMENDMENT  
IN  
WPMS/3273/2024 MANGE RAM SIROHI SHOBHIT SANDEEP  
Versus SAHARIA KOTHARI  
STATE OF UTTARAKHAND AND C.S.C.  
ANOTHER

**NOTE : MENTIONED CASE**

96 IA/1/2024 FOR STAY APPLICATION  
IA/2/2025 FOR TIME EXTENSION APPLICATION  
IN  
WPMS/3317/2024 PUSHPINDER SINGH AND BINA PANDE C.S.C.  
ANOTHER  
Versus  
DISTRICT MAGISTRATE UDHAM  
SINGH NAGAR AND OTHERS

**\* ORDER ON APPLICATIONS (AS DEFECTIVE) \***

97 IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
WPMS/647/2021 ARVIND SINGH JIYAL VIVEK PATHAK C.S.C.  
Versus DAVESH  
STATE OF UTTARAKHAND AND BISHNOI  
OTHERS

98 IA/1/2023 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN  
WPMS/2400/2023 KAMLA PANT SUDHIR KUMAR LALIT MIGLANI  
Versus DINESH SANDEEP  
STATE OF UTTARAKHAND AND GAHTORI KOTHARI  
OTHERS C.S.C.

**\* ORDER MATTERS \***

99 WPMS/2236/2023 HEMANT SINGH KHETWAL MAHESH C PANT ASHISH JOSHI  
Versus C.S.C.  
STATE OF UTTARAKHAND AND  
OTHERS

**\* ADMISSION MATTERS \***

100 WPMS/1219/2015 T.H.D.C. INDIA LTD SHOBHIT SIDDHARTHA  
Versus SAHARIA SAH  
DIRECTOR REHABILITATION AND B S KATHAYAT  
OTHERS C.S.C.  
WITH  
CLMA/6033/2015 FOR STAY APPLICATION

101 CLR/116/2019 SWAMI MAHESHWARANAND AND C K SHARMA SANJAY BHATT  
OTHERS ADITYA SINGH  
Versus MAYANK JOSHI  
BHAGWAN RADHAKRISHNA  
TRUST AND OTHERS

WITH  
CLMA/13111/2019 FOR STAY APPLICATION

102 WPCRL/1894/2019 ANIL KUMAR AND ANOTHER PRASANNA G.A.  
Versus KARNATAK  
STATE OF UTTARAKHAND AND  
OTHERS

103 WPCRL/454/2020 KAPIL GARG AND OTHERS ADITYA PRATAP G.A.  
Versus SINGH  
STATE OF UTTARAKHAND

104 C482/583/2021 RAJIV BHARDWAJ AJAY VEER G.A.  
Versus PUNDIR  
STATE OF UTTARAKHAND AND  
ANOTHER

105 C482/1055/2021 ASHISH RAJ PARIKSHIT SAINI G.A.  
Versus  
STATE OF UTTARAKHAND

WITH  
IA/2/2022 FOR STAY EXTENSION APPLICATION

106 C482/1903/2021 SUBHASH CHAND AND ANOTHER PARIKSHIT SAINI G.A.  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER

107 C482/1230/2022 GULSHAN NARANG BHUPESH NIKHIL SINGHAL  
Versus KANDPAL G.A.  
STATE OF UTTARAKHAND AND  
ANOTHER

108 WPMS/1216/2023 PURAN CHANDRA PATNI S K MANDAL C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2023 FOR STAY APPLICATION

CONNECTED WITH

108(1) WPMS/2869/2022 HARISH CHANDRA JOSHI S K MANDAL C.S.C.  
Versus  
STATE OF UTTARAKHAND  
THROUGH SECRETARY MINES  
AND MINERALS CIVIL  
SECRETARIAT DEHRADUN AND  
OTHERS

WITH  
IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

108(2) WPMS/3196/2022 CHANDRA PRAKASH PANT S K MANDAL C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

108(3) WPMS/3208/2022 GIRISH CHANDRA JOSHI S K MANDAL C.S.C.  
Versus

STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

108(4) WPMS/645/2023 MAAN BAHADUR PAL SACHIN C.S.C.  
Versus VIKRAMADITYA  
STATE OF UTTARAKHAND AND SHAH  
OTHERS MANOJ BHATT

WITH

IA/2/2023 FOR STAY VACATION APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

108(5) WPMS/650/2023 RAJENDRA SINGH CHAUPHAL SACHIN C.S.C.  
Versus DIGVIJAY SINGH  
STATE OF UTTARAKHAND AND BISHT  
OTHERS VIKRAMADITYA  
SHAH  
MANOJ BHATT

CONNECTED WITH

108(6) WPMS/1222/2023 AJAY SINGH MAHAR S K MANDAL C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

WITH

IA/1/2023 FOR STAY APPLICATION

IA/2/2023 FOR AMENDMENT

IA/3/2023 FOR IMPLEADMENT APPLICATION

CONNECTED WITH

108(7) WPMS/3172/2023 YOGESH TEWARI CONTRACTOR SUMIT BAJAJ C.S.C.  
Versus SHRUTI JOSHI  
STATE OF UTTARAKHAND AND  
OTHERS

WITH

IA/1/2023 FOR STAY APPLICATION

109 WPMS/2563/2023 GIJALI RAJVEER SINGH C.S.C.  
Versus  
DISTRICT MAGISTRATE  
HARIDWAR AND OTHERS

WITH

IA/1/2023 FOR INTERIM RELIEF APPLICATION

**NOTE : CASE IS DEFECTIVE.**

110 WPMS/3479/2023 DAYANAND AND OTHERS RAMJI C.S.C.  
Versus SHRIVASTAVA  
STATE OF UTTARAKHAND AND NISHANT  
OTHERS KRISHNA  
ADHIKARI

WITH

IA/1/2023 FOR STAY APPLICATION

111 WPMS/431/2024 SURENDRA KUMAR SHOBHIT C.S.C.  
Versus S K MANDAL  
STATE OF UTTARAKHAND AND  
OTHERS

112	WPCRL/432/2024	PRAVEEN PRAKASH Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH NIKHIL KUSHWAHA AVNEESH KUMAR	G.A.
113	WPCRL/795/2024	KAMAL JOSHI Versus STATE OF UTTARAKHAND AND OTHERS	AMAR MURTI SHUKLA LATA NEGI ANAND SINGH	KHUSHBOO TIWARI SHARMA MANEESH BISHT G.A. G.A. NIVESH BHAUGUNA VIPUL SHARMA
		WITH IA/1/2024 FOR STAY APPLICATION		
114	WPCRL/872/2024	ABHISHEK AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	TAPAN SINGH, AVNEESH KUMAR,NIKHIL KUSHWAHA	BHUWAN BHATT G.A.
		WITH IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT		
115	WPCRL/1138/2024	IRFAN AHMAD Versus STATE OF UTTARAKHAND AND OTHERS	GAURAV SINGH	G.A.
116	WPCRL/1277/2024	SWEETY JAIN AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SUNDER DHAUNI DEEP CHANDRA	G.A.
117	WPMS/2307/2024	MUKESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION		
118	WPMS/2393/2024	JAG DEI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	S K MANDAL	C.S.C.
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
119	WPMS/2419/2024	M/S ANIL ENTERPRISES (PROPRIETOR-ANIL MOKARIYA) Versus ASSISTANT COMMISSIONER CENTRAL GOODS AND SERVICES TAX AND ANOTHER	TUSHAR UPADHYAYA	SHOBHIT SAHARIA
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
120	WPMS/2623/2024	SUKRITA MAJHEE	MANI KUMAR	C.S.C.

		Versus STATE OF UTTARAKHAND AND OTHERS		
121	WPMS/2943/2024	MOHD SALMAN Versus STATE OF UTTARAKHAND AND OTHERS	VINOD TIWARI	SANDEEP KOTHARI VINAY BHATT MOHD SHAFY C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
122	WPMS/3325/2024	GIRJA DEVI Versus THE VICE CHAIRMAN MUSSOORIE DEHRADUN DEVELOPMENT AUTHORITY AND OTHERS	HEMANT SINGH MAHRA KETAN JOSHI	PIYUSH GARG RAHUL CONSUL C.S.C. PRIYANSHU GAIROLA CHIRAG JUNEJA
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION			
123	WPMS/3494/2024	B S M LAW COLLEGE ROORKEE DISTT HARIDWAR Versus STATE OF UTTARAKHAND AND OTHERS	PANKAJ KUMAR SHARMA	DR. KARTIKEY HARI GUPTA C.S.C.
	CONNECTED WITH			
123(1)	WPMS/2998/2024	LIBRA COLLEGE OF LAW Versus STATE OF UTTARAKHAND AND OTHERS	ADITYA SINGH LOCHAN SAH	DR. KARTIKEY HARI GUPTA C.S.C.
124	WPMS/16/2025	VIJAY SINGH Versus STATE OF UTTARAKHAND AND OTHERS	MUKESH KUMAR KAPARUWAN KRISHAN MOHAN JOSHI V K KAPARUWAN	C.S.C.
125	WPMS/74/2025	BREW FORCE MACHINES PVT LTD Versus COMMISSIONER OF SALES TAX DEPARTMENT DEHRADUN AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI AYUSHI BANSAL SHREYAN DAS ROHIT KUMAR ARJUN SYAL	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
126	WPMS/83/2025	BREW FORCE TEHNOLOGIES HAVING ITS REGISTERED OFFICE Versus COMMISSIONER OF SALES TAX DEPARTMENT DEHRADUN AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI AYUSHI BANSAL SHREYAN DAS ROHIT KUMAR ARJUN SYAL	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			

**\* FOR FINAL HEARING \***

127	WPMS/1575/2021	BABEETA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL GURBANI SINGH SUKHWANI SINGH	YOGESH KUMAR PACHOLIA PRABHAKAR NARAYAN KARTIKEYA HARI GUPTA C.S.C.
CONNECTED WITH				
127(1)	WPMS/1578/2021	ANMOL SAXENA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL DARSHAN SINGH GURBANI SINGH SUKHWANI SINGH	YOGESH KUMAR PACHOLIA PRABHAKAR NARAYAN KARTIKEYA HARI GUPTA C.S.C.
128	WPMS/661/2022	KRISHNA SHARMA AND ANOTHER Versus DIRECTOR GENERAL OF INCOME TAX AND OTHERS	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	SIDDHARTHA SAH HARI MOHAN BHATIA
WITH IA/1/2022 FOR STAY APPLICATION				
129	WPMS/2753/2023	JPEE DRUGS Versus THE STATE OF UTTARAKHAND AND OTHERS	PULAK RAJ MULLICK SAHIL MULLICK ALOK KUMAR SHARMA	C.S.C.

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Causelists generated for Bench ID- 1066 and causlist ID- (1001) 09/01/2025 06:26:16 pm(86)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 04

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE RAKESH THAPLIYAL  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

WRIT PETITIONS SERVICE SINGLE OF THE YEAR 2021 & ONWARDS AND SINGLE BENCH CRIMINAL APPEALS , JAIL APPEALS AND GOVERNMENT APPEALS- ADMISSION, ORDER AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* ADMISSION MATTERS (TOP) *</b>				
1	WPSS/1897/2024	HARISH CHANDRA JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	DHARMENDRA BARTH WAL	C.S.C.
WITH IA/1/2024 FOR STAY APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IA/4/2024 FOR MISCELLANEOUS APPLICATION				
CONNECTED WITH				
1(1)	WPSS/1373/2023	ZUBAIR ALAM AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	DEVIKA TIWARI	C.S.C.
WITH IA/1/2023 FOR INTERIM RELIEF APPLICATION IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
CONNECTED WITH				
1(2)	WPSS/670/2024	PRADEEP KUMAR JOSHI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	ASHISH JOSHI C.S.C.
WITH IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT				
CONNECTED WITH				
1(3)	WPSS/768/2024	SURESH BHATT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	NARESH PANT ASHISH JOSHI C.S.C.
WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IA/4/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/5/2024 FOR DELAY CONDONATION APPLICATION IA/6/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT				

CONNECTED WITH  
1(4) WPSS/1047/2024 AKHILESH SINGH RANA PREM SAGAR ASHISH JOSHI  
Versus UNIYAL NAVNISH NEGI  
STATE OF UTTARAKHAND AND A M SAKLANI C.S.C.  
OTHERS

WITH  
IA/2/2024 FOR DELAY CONDONATION APPLICATION  
IA/3/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH  
1(5) WPSS/1121/2024 BRIJPAL AND OTHERS PREM SAGAR ASHISH JOSHI  
Versus UNIYAL NAVNISH NEGI  
STATE OF UTTARAKHAND AND A M SAKLANI C.S.C.  
OTHERS

WITH  
IA/2/2024 FOR DELAY CONDONATION APPLICATION  
IA/3/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/4/2024 FOR DELAY CONDONATION APPLICATION  
IA/5/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/6/2024 FOR DELAY CONDONATION APPLICATION  
IA/7/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/8/2024 FOR DELAY CONDONATION APPLICATION  
IA/9/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH  
1(6) WPSS/1294/2024 SUDHA MAHER PREM SAGAR ASHISH JOSHI  
Versus UNIYAL NAVNISH NEGI  
STATE OF UTTARAKHAND AND A M SAKLANI C.S.C.  
OTHERS

CONNECTED WITH  
1(7) WPSS/1473/2024 NITIN PAWAR AND OTHERS PREM SAGAR ASHISH JOSHI  
Versus UNIYAL C.S.C.  
STATE OF UTTARAKHAND AND A M SAKLANI C.S.C.  
OTHERS

WITH  
IA/2/2024 FOR MISCELLANEOUS APPLICATION  
IA/3/2024 FOR DELAY CONDONATION APPLICATION  
IA/4/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/5/2024 FOR DELAY CONDONATION APPLICATION  
IA/6/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH  
1(8) WPSS/1475/2024 SAURABH KUMAR AND OTHERS PREM SAGAR ASHISH JOSHI  
Versus UNIYAL DHARMENDRA  
STATE OF UTTARAKHAND AND A M SAKLANI BARTHWAL  
OTHERS C.S.C.  
HIMANSHU  
YADAV

WITH  
IA/2/2024 FOR DELAY CONDONATION APPLICATION  
IA/3/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/4/2024 FOR DELAY CONDONATION APPLICATION  
IA/5/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/6/2024 FOR DELAY CONDONATION APPLICATION  
IA/7/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT

IA/8/2024 FOR IMPLEADMENT APPLICATION  
IA/9/2024 FOR STAY VACATION APPLICATION

CONNECTED WITH

1(9)	WPSS/1552/2024	RAVINDRA BHANDARI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI DHARMENDRA BARTHWAL C.S.C. HIMANSHU YADAV
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR IMPLEADMENT APPLICATION  
IA/3/2024 FOR STAY VACATION APPLICATION  
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT

CONNECTED WITH

1(10)	WPSS/1581/2024	RAVIKANT KOTHIYAL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
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CONNECTED WITH

1(11)	WPSS/1583/2024	ARUN JHALDIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI DHARMENDRA BARTHWAL C.S.C. HIMANSHU YADAV,
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WITH

IA/2/2024 FOR IMPLEADMENT APPLICATION  
IA/3/2024 FOR STAY VACATION APPLICATION

CONNECTED WITH

1(12)	WPSS/1586/2024	MOHIT MISHRA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
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CONNECTED WITH

1(13)	WPSS/1598/2024	SUNIL SINGH Versus STATE OF UTTARAKHAND AND OTHERS	P S UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
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WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT

CONNECTED WITH

1(14)	WPSS/1638/2024	PANKAJ JOSHI AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
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WITH

IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT

	CONNECTED WITH			
1(15)	WPSS/1644/2024	DEEPAK KUMAR TAMTA AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
	CONNECTED WITH			
1(16)	WPSS/1690/2024	PARAS SINGH AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
	WITH			
	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT			
	CONNECTED WITH			
1(17)	WPSS/1700/2024	DEEPAK UNIYAL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	ASHISH JOSHI C.S.C.
	WITH			
	IA/2/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT			
	CONNECTED WITH			
1(18)	WPSS/1873/2024	MOHD AAMIR SIDDIQUI Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	C.S.C.
	WITH			
	IA/1/2024 FOR INTERIM RELIEF APPLICATION			
	CONNECTED WITH			
1(19)	WPSS/1885/2024	DARSHAN SINGH KATHAYAT AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SANDEEP TIWARI PIYUSH TIWARI	C.S.C.
	CONNECTED WITH			
1(20)	WPSS/1954/2024	AMBI NATH GOSWAMI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	ANIL K BISHT SHAILENDRA SINGH CHAUHAN	C.S.C.
	WITH			
	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MODIFICATION APPLICATION IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH OBJECTION			
	CONNECTED WITH			
1(21)	WPSS/1955/2024	MUKESH UNIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	ANIL K BISHT SHAILENDRA SINGH CHAUHAN	C.S.C.
	WITH			
	IA/1/2024 FOR STAY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			

IA/3/2024 FOR MODIFICATION APPLICATION

CONNECTED WITH

1(22) WPSS/1967/2024 ASHISH KUMAR AND OTHERS AND OTHERS  
Versus  
STATE OF UTTARAKHAND AND ANOTHER

DHARMENDRA  
BARTH WAL  
HIMANSHU  
YADAV

C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

1(23) WPSS/1968/2024 HARISH CHANDRA JOSHI AND OTHERS AND OTHERS  
Versus  
STATE OF UTTARAKHAND AND ANOTHER

DHARMENDRA  
BARTH WAL  
HIMANSHU  
YADAV

C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

CONNECTED WITH

1(24) WPSS/1969/2024 GIRISH CHANDRA PATNI  
Versus  
STATE OF UTTARAKHAND AND OTHERS

SANDEEP  
TIWARI  
PIYUSH TIWARI

C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

**\* PERSONAL APPEARANCE \***

2 WPSS/2493/2024 FIROZ ALI KHAN  
Versus  
STATE OF UTTARAKHAND AND OTHERS

SUDHA TAMTA  
VINAY KUMAR

C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

**NOTE : THROUGH V.C.**

**\* FRESH CASES FOR ADMISSION \***

3 CRLR/945/2024 RAVI KANT  
Versus  
CENTRAL BUREAU OF INVESTIGATION

PARIKSHIT SAINI  
GURBANI SINGH  
SUKHWANI  
SINGH

PIYUSH GARG

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

4 WPSS/2435/2024 PRAMOD KUMAR  
Versus  
STATE OF UTTARAKHAND AND OTHERS

SS YADAV

C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

5 WPSS/2475/2024 KRIPAL SINGH AND OTHERS  
Versus  
STATE OF UTTARAKHAND AND ANOTHER

KAUSHAL SAH  
JAGATI  
YOGESH  
UPADHYAY

PANKAJ MIGLANI  
C.S.C.

WITH

IA/1/2024 FOR INTERIM RELIEF APPLICATION

6	WPSS/2487/2024	RISHIPAL Versus STATE OF UTTARAKHAND AND ANOTHER	NIPUSH MOLA JOSHI ZAKIR ALI MOHD UMAR	C.S.C.
	WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION IA/2/2025 FOR IMPLEADMENT APPLICATION			
7	WPSS/2515/2024	REVATI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	VINOD TIWARI	C.S.C.
8	BA1/1/2025	MALKEET SINGH ALIAS BABA AMRIK SINGH ALIAS BABA BALVEER SINGH Versus STATE OF UTTARAKHAND	S C BURMAN	G.A.
9	WPSS/14/2025	AJAY KUMAR BISHT Versus STATE OF UTTARAKHAND AND OTHERS	ALOK MAHRA	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
10	SPLA/16/2025	PRAMOD PANT Versus MANAGER, M. SQUARE PUBLIC SCHOOL AND ANOTHER	DUSHYANT MAINALI	
	CONNECTED WITH			
10(1)	CRLA/32/2025	PRAMOD PANT Versus MANAGER, M. SQUARE PUBLIC SCHOOL	DUSHYANT MAINALI NIKHIL BHATT NEERAJ TIWARI	
11	CRLA/28/2025	MOHD WASEEM Versus STATE OF UTTARAKHAND	SACHIN PANWAR	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION			
12	CRLA/29/2025	FAHIM ANSARI Versus STATE OF UTTARAKHAND	BALVINDER SINGH	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION			
13	CRLA/30/2025	SUFIYAN Versus STATE OF UTTARAKHAND	BALVINDER SINGH	G.A.
	WITH IA/1/2025 FOR BAIL APPLICATION			
14	WPSS/36/2025	NIRMALA ADHIKARI Versus STATE OF UTTARAKHAND AND	SHUMAYLA ZAFRI LUBHNA JAHAN	C.S.C.

## OTHERS

WITH

IA/1/2025 FOR INTERIM RELIEF APPLICATION

15	WPSS/40/2025	NAND KISHORE NAUTIYAL AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	SOHAN SINGH MEHTA S K MANDAL	C.S.C.
WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION				
16	WPSS/42/2025	HARISH CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	D S MEHTA	C.S.C. NAVNISH NEGI (FOR CAVEATOR)
WITH IA/1/2025 FOR STAY APPLICATION				
17	WPSS/43/2025	CHINI MILL MAZDOOR SABHA BAZPUR UDHAM SINGH NAGAR Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GU	VINAY BHATT C.S.C.
18	WPSS/44/2025	PRATAP SINGH AND ANOTHER Versus HEMWATI NANDAN BAHUGUNA CENTRAL UNIVERSITY AND ANOTHER	REITUPARNA JOSHI SHIVANAND BHATT	DR. KARTIKEY HARI GUPTA
WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION				
19	WPSS/49/2025	KAMAL SINGH KULYAL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	SUDHA TAMTA VINAY KUMAR	C.S.C. B D PANDE
WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION				
20	WPSS/51/2025	SANTOSH KUMAR PANDEY Versus STATE OF UTTARAKHAND AND OTHERS	KAILASH CHANDRA TEWARI	C.S.C.
21	WPSS/67/2025	BHAGIRATHI DEVI Versus D G B R DIRECTOR GENERAL OF BOARDER ROADS HEAD QUARTERS AND ANOTHER	SAURABH KUMAR PANDEY DIGVIJAY SINGH BISHT	DHARMENDRA BARTH WAL DEPUTY S.G.
22	WPSS/68/2025	HARISH CHANDRA Versus UTTARAKHAND TRANSPORT CORPORATION AND OTHERS	G D JOSHI	LALIT SAMANT
WITH IA/1/2025 FOR STAY APPLICATION				
23	WPSS/69/2025	SANDEEP JOSHI	AJAY JOSHI	HARSH

		Versus UNION BANK OF INDIA AND OTHERS	KETAN JOSHI	VARDHAN DHANIK
24	WPSS/70/2025	NEETU RANI AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	ANUJ KUMAR TYAGI	YOGESH KUMAR PACHOLIA C.S.C.
25	WPSS/71/2025	INDRA SINGH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	SANJAY KUMAR	C.S.C.
26	WPSS/72/2025	PRAKASH SINGH BISHT AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS AND OTHERS  WITH IA/1/2025 FOR STAY APPLICATION	DUSHYANT MAINALI	C.S.C.
27	WPSS/73/2025	RAJ KUMUD PATHAK AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION	SUDHA TAMTA VINAY KUMAR	C.S.C.
28	WPSS/74/2025	JOGESH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS KUMAR GUGLANI	VINAY BHATT C.S.C.
29	WPSS/76/2025	ARJUN SINGH RANA Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2025 FOR STAY APPLICATION	ANIL K BISHT	C.S.C.
30	WPSS/77/2025	SHIVA KANT PATHAK Versus VICE CHANCELLOR G B PANT UNIVERSIT OF AGRICULTURE AND TECHNOLOGY AND OTHERS	DEVESH KANDPAL CHITRARTH KANDPAL	SHUBHANG DOBHAL
31	WPSS/79/2025	MUKESH KUMAR AND OTHERS AND OTHERS Versus UNION OF INDIA AND OTHERS	MAHESH BHATT	C.S.C. DEPUTY S.G.
32	WPSS/81/2025	BIMLA KEEWARA AND OTHERS	SOHAN SINGH	C.S.C.

AND ANOTHER  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

MEHTA  
S K MANDAL

WITH  
IA/1/2025 FOR STAY APPLICATION

33 WPSS/82/2025 LAXMAN SINGH RANA DEVESH UPRETI C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS  
JITENDRA  
KUMAR

WITH  
IA/1/2025 FOR STAY APPLICATION

34 WPSS/83/2025 BRIJMOHAN MUKESH KUMAR NEERAJ GARG  
Versus  
MANAGING DIRECTOR  
UTTARAKHAND AND OTHERS  
KAPARUWAN DEEPAK RAWAR  
V K KAPARUWAN  
KRISHAN  
MOHAN JOSHI

WITH  
IA/1/2025 FOR STAY APPLICATION

**\* TIME BARRED (FRESH CASES) \***

35 CRLR/958/2024 SANJAY KUMAR MAHAVIR KOHLI PRABHAKAR  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER  
TEJAS  
AGARRWAL  
NARAYAN  
G.A.

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR  
IA/2/2024 FOR COMPOUNDING APPLICATION

36 CRLR/964/2024 SANJAY KUMAR MAHAVIR KOHLI PRABHAKAR  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER  
TEJAS  
AGARRWAL  
NARAYAN  
G.A.

WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN TIME BARRED CRLR  
IA/2/2024 FOR COMPOUNDING APPLICATION

37 SPLA/12/2025 STATE OF UTTARAKHAND G.A.  
Versus  
GABBAR SINGH

CONNECTED WITH

37(1) GA/2/2025 STATE OF UTTARAKHAND G.A.  
Versus  
GABBAR SINGH

WITH  
IA/1/2025 FOR DELAY CONDONATION APPLICATION

38 CRLA/31/2025 SUNDAR MEHTO MUKUL SINGH G.A.  
Versus  
STATE OF UTTARAKHAND  
DANGI (LEGAL  
AID)

WITH  
IA/1/2025 FOR DELAY CONDONATION APPLICATION  
IA/2/2025 FOR EXEMPTION APPLICATION  
IA/3/2025 FOR BAIL APPLICATION

39 CRLA/34/2025 ACHIN SAGAR ADITYA PRATAP G.A.  
Versus SINGH  
STATE OF UTTARAKHAND  
WITH  
IA/1/2025 FOR DELAY CONDONATION APPLICATION  
IA/2/2025 FOR BAIL APPLICATION

**\* APPEAL MATTERS WHEREIN ACCUSED HAS SERVED MORE THAN HALF OF TOTAL  
SENTENCE \***

40 CRJA/36/2018 KARAN ALIAS CHANDAN SINGH G.A.  
Versus GURBANI  
STATE OF UTTARAKHAND SINGH(AMICUS  
CURIAE)

**NOTE : AT 2.00P.M.**

41 CRJA/51/2019 GUDDU ALIAS HASAM ALIAS KURBAN ALI G.A.  
MOHD. HASIM BASVA NAND  
Versus MOLAKHI  
STATE OF UTTARAKHAND (AMICUS  
CURIAE)

WITH  
CRMA/2585/2019 FOR BAIL APPLICATION

42 CRLA/157/2021 RASHID VIKAS ANAND G.A.  
Versus MANI KUMAR  
STATE OF UTTARAKHAND

43 CRJA/19/2022 VIRENDRA SINGH ASIF ALI G.A.  
Versus  
STATE OF UTTARAKHAND

WITH  
IA/2/2022 FOR BAIL APPLICATION  
IA/3/2023 FOR URGENCY APPLICATION  
IA/4/2024 FOR EXEMPTION APPLICATION  
IA/5/2024 FOR BAIL AND SUSPENSION OF SENTENCE  
IA/6/2024 FOR MODIFICATION APPLICATION

CONNECTED WITH

43(1) CRLA/299/2021 MOHAN SINGH CHANDRA G.A.  
Versus PRAKASH  
STATE OF UTTARAKHAND BHUPENDRA  
KORANGA  
S K MANDAL

44 CRLA/170/2022 SAGAR DHALI PRIYANSHU G.A.  
Versus GAIROLA  
STATE OF UTTARAKHAND

WITH  
IA/1/2022 FOR BAIL APPLICATION  
IA/2/2022 FOR EXEMPTION APPLICATION  
IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/7/2023 FOR EXEMPTION APPLICATION

45 CRLA/32/2023 RASEED AHMAD ALIAS NANHE AAMIR MALIK G.A.  
AND OTHERS KHUSHBOO  
Versus TIWARI SHARMA  
STATE OF UTTARAKHAND NAVEEN SINGH

BISHT  
AZMEEN  
SACHIN  
SUBHASHINI  
DWIVEDI  
VIPUL SHARMA  
MANI KUMAR  
MANOJ BHATT

WITH

IA/1/2023 FOR BAIL APPLICATION

IA/6/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION

IA/7/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/12/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER  
AFFIDAVIT

**\* AFTER FRESH MATTERS \***

46	CRJA/95/2024	CHANDRA BALLABH BHATT Versus STATE OF UTTARAKHAND	GURBANI SINGH(AMICUS CURIAE)	G.A.
47	BA1/1599/2024	VIDHU RATHI Versus STATE OF UTTARAKHAND	MILIND RAJ S R S GILL KUNDAN SINGH	ADITYA SINGH (FOR COMPLAINANT) G.A.

WITH

IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT

IA/3/2024 FOR DELAY CONDONATION APPLICATION IN SUPPLIMENTARY COUNTER  
AFFIDAVIT

CONNECTED WITH

47(1)	BA1/2129/2024	ANSHUL RATHI Versus STATE OF UTTARAKHAND	LALIT SHARMA ALOK KUMAR	G.A.
48	WPSS/1930/2024	ANMOL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	HEMANT SINGH MAHRA YOGESH CHANDRA BRIJWASI	PANKAJ MIGLANI ALOK MAHRA KHUSHBOO TIWARI SHARMA SUDHA TAMTA MANEESH BISHT CHANDRA SHEKHAR DALAKOTI VINAY KUMAR NIVESH BAHUGUNA NAVNEET KAUSHIK VIPUL SHARMA C.S.C.

WITH

IA/1/2024 FOR STAY APPLICATION

IA/2/2024 FOR IMPLEADMENT APPLICATION

IA/3/2024 FOR MISCELLANEOUS APPLICATION

IA/4/2024 FOR INTERVENTION APPLICATION

IA/5/2024 FOR IMPLEADMENT APPLICATION

IA/6/2024 FOR IMPLEADMENT APPLICATION  
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/8/2024 FOR INTERVENTION APPLICATION  
IA/9/2024 FOR DELAY CONDONATION APPLICATION IN COMPLIANCE AFFIDAVIT  
IA/10/2024 FOR MODIFICATION APPLICATION

**NOTE : PART HEARD.**

**\* ORDERS ON APPLICATIONS \***

- 49 CRMA/467/2016 FOR BAIL APPLICATION  
IA/468/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/105/2016 CHAMAN PARIKSHIT SAINI G.A.  
Versus SUKHWANI  
STATE OF UTTARAKHAND SINGH
- 50 IA/1/2024 FOR BAIL APPLICATION  
IN  
CRJA/8/2020 SHASHANK SHARMA ALIAS BILLU TAPAN SINGH VIKAS  
Versus BHUVNESH BAHUGUNA  
STATE OF UTTARAKHAND JOSHI G.A.
- 51 CRMA/39/2020 FOR BAIL APPLICATION  
IN  
CRLA/9/2020 DANISH ALIAS SONU VIKAS ANAND G.A.  
Versus  
STATE OF UTTARAKHAND
- 52 IA/7/2023 FOR THIRD BAIL APPLICATION  
IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IN  
CRLA/298/2021 NASRUDDIN AND ANOTHER AND NANDAN ARYA G.A.  
ANOTHER VINAY BHATT  
Versus MANOJ BHATT  
STATE OF UTTARAKHAND M.S. DHAPOLA  
KUNWAR  
VIKRAMADITYA  
SHAH  
C S GAUTAM  
SACHIN  
MOHD. HASNAIN  
RAZA
- 53 IA/3/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/354/2021 SMT. RAJKUMARI KHUSHBOO G.A.  
Versus TIWARI SHARMA  
STATE OF UTTARAKHAND NIVESH  
BAHUGUNA  
MANEESH BISHT  
VIPUL SHARMA  
R P SINGH
- 54 IA/1/2022 FOR BAIL AND SUSPENSION OF SENTENCE  
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IA/5/2022 FOR MISCELLANEOUS APPLICATION  
IA/6/2022 FOR COMPOUNDING APPLICATION  
IN

	CRLA/221/2022	ILIYAS Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	GAURAV PAWAR DIGVIJAY SINGH BISHT G.A.
55	IA/1/2022 FOR BAIL APPLICATION IA/3/2022 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/5/2023 FOR AMENDMENT IA/7/2024 FOR CORRECTION APPLICATION IA/8/2024 FOR COMPOUNDING APPLICATION IN			
	CRLA/241/2022	MR. MANISH ALIAS MONU Versus STATE OF UTTARAKHAND	V K KAPARUWAN  SANGEETA BHARDWAJ	SHOBHA MEHRA DEEPSHREE BORA G.A.
56	IA/3/2024 FOR SECOND BAIL APPLICATION IN			
	CRLA/355/2022	MANMOHAN JOSHI ALIAS KANNU Versus STATE OF UTTARAKHAND	PRATEEK TRIPATHI NIVESH BAHUGUNA HAROON RASHEED SIDDHARTH BANKOTI VIPUL SHARMA MANEESH BISHT	G.A.
57	IA/1/2022 FOR BAIL APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IN			
	CRLA/527/2022	RISHABH MALHOTRA Versus STATE OF UTTARAKHAND	PAWAN MISHRA	G.A.
58	IA/2/2023 FOR BAIL APPLICATION IN			
	CRJA/23/2023	ROBIN THAPA Versus STATE OF UTTARAKHAND	SANDEEP ADHIKARI(LEGAL AID)	G.A.
59	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2025 FOR BAIL APPLICATION IA/3/2025 FOR URGENCY APPLICATION IN			
	CRJA/73/2023	BALWANT SINGH Versus STATE OF UTTARAKHAND	AKLEMA PARVEEN (LEGAL AID) MUKESH RAWAT	G.A.
60	IA/1/2025 FOR BAIL APPLICATION IN			
	CRJA/151/2023	SAMRESH Versus STATE OF UTTARAKHAND	VIKAS ANAND PRINCE CHAUHAN (AMICUS	G.A.

CURIAE)  
GYAN MATI  
KUSHWAHA  
O

- CONNECTED WITH
- 60(1) CRLA/679/2023 SAADAN(SAADHAN) AND OTHERS VIKAS ANAND G.A.  
Versus PIYUSH  
STATE OF UTTARAKHAND SHRIVASTAV
- 61 IA/1/2023 FOR BAIL APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
CRLA/334/2023 RAHEESH AHMAD PARAS KUMAR G.A.  
Versus PUNIT KUMAR  
STATE OF UTTARAKHAND
- 62 IA/3/2024 FOR SECOND BAIL APPLICATION  
IN  
CRLA/345/2023 PURAN LAAL HARSHPAL G.A.  
Versus SEKHON  
STATE OF UTTARAKHAND TARUN PANDE  
SHRADDHA  
PANDIT

**NOTE : MENTIONED CASE.**

- CONNECTED WITH
- 62(1) IA/1/2024 FOR BAIL APPLICATION  
IN  
CRLA/321/2023 AKHILESH D N SHARMA G.A.  
Versus  
STATE OF UTTARAKHAND
- CONNECTED WITH
- 62(2) CRLA/344/2023 SURAJ RATHORE TARUN PANDE G.A.  
Versus SHRADDHA  
STATE OF UTTARAKHAND PANDIT  
SHIWAGI  
GANGWAR
- 63 IA/1/2023 FOR BAIL APPLICATION  
IA/2/2025 FOR URGENCY APPLICATION  
IN  
CRLA/388/2023 SHIVENDRA KUMAR SINGH RAMJI G.A.  
Versus SHRIVASTAVA  
STATE OF UTTARAKHAND PANKAJ  
TANGWAN  
KHUSHBOO  
TIWARI SHARMA  
NIVESH  
BAHUGUNA  
VIKRAM SINGH  
DHAPOLA  
DEEPA SHARMA
- 64 IA/1/2023 FOR BAIL APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN

	CRLA/515/2023	RAMANAND Versus STATE OF UTTARAKHAND	GURBANI SINGH KAVAYA MEHRISHI	G.A.
65	IA/1/2023 FOR BAIL APPLICATION IA/12/2024 FOR TIME EXTENSION APPLICATION IA/13/2025 FOR URGENCY APPLICATION IN			
	CRLA/855/2023	AKASHDEEP AND ANOTHER Versus STATE OF UTTARAKHAND	ANAND SINGH MER SHAILABH PANDEY ROHIT KUMAR GAUR SARVESHWARI PRASAD VIKAS BAHUGUNA	G.A.
66	IA/1/2023 FOR DELAY CONDONATION APPLICATION IA/2/2023 FOR BAIL APPLICATION IA/3/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IN			
	CRLA/879/2023	PUSHKAR SINGH BISHT Versus STATE OF UTTARAKHAND	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA VIPUL SHARMA	G.A.
67	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN			
	CRLA/67/2024	SURAJ PAL Versus STATE OF UTTARAKHAND	DIVYA JAIN, SHWETA JAIN, KAAVYA SHANDILYA	G.A.
68	IA/1/2024 FOR BAIL APPLICATION IN			
	CRLA/186/2024	SURAJ WALDIYA Versus STATE OF UTTARAKHAND	H S RAWAL AMIT KAPRI	G.A.
69	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2024 FOR EXEMPTION APPLICATION IN			
	CRLA/191/2024	SHIV KUMAR Versus STATE OF UTTARAKHAND	VIVEK SHUKLA MANI KUMAR	G.A.
	CONNECTED WITH			
69(1)	CRLA/176/2024	DAN SINGH Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
	CONNECTED WITH			
69(2)	CRLA/192/2024	RAM KUMAR Versus	VIVEK SHUKLA BHUVNESH	G.A.

70	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/234/2024	GIRISHANAND Versus STATE OF UTTARAKHAND	PRABHA NAITHANI AVIDIT NOLIYAL	G.A.
71	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IN CRLA/276/2024	JUGAL KISHORE Versus STATE OF UTTARAKHAND	MANI KUMAR	G.A.
72	IA/1/2024 FOR BAIL APPLICATION IN CRLA/445/2024	AMIT SINGH PANWAR Versus STATE OF UTTARAKHAND	PRASHANT KHANNA	G.A.
73	IA/1/2024 FOR BAIL APPLICATION IN CRLA/447/2024	SHAHZAD Versus STATE OF UTTARAKHAND	SHARANG DHULIA	G.A.
74	IA/1/2024 FOR BAIL APPLICATION IN CRLA/614/2024	ANIL SINGH GUSAIN Versus STATE OF UTTARAKHAND	PANKAJ TANGWAN	G.A.
75	IA/1/2024 FOR BAIL APPLICATION IN CRLA/656/2024	ZEESHAN ALI Versus STATE OF UTTARAKHAND	NIPUSH MOLA JOSHI CHETNA LATWAL	G.A.

**NOTE : MENTIONED CASE.**

76	IA/1/2024 FOR BAIL AND SUSPENSION OF SENTENCE IA/2/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION IA/3/2024 FOR URGENCY APPLICATION IN CRLA/657/2024	GULNAAM Versus STATE OF UTTARAKHAND	MOHD SAFDAR RAJVEER SINGH	G.A.
77	IA/1/2024 FOR BAIL APPLICATION IN CRLA/730/2024	GOVIND RAM Versus STATE OF UTTARAKHAND	GULSHAN PANDEY	G.A.
78	IA/1/2024 FOR BAIL APPLICATION IN CRLA/783/2024	AKRAM Versus STATE OF UTTARAKHAND	SACHIN PANWAR RAJ KUMAR	G.A.

- 79 IA/1/2025 FOR BAIL APPLICATION  
IN  
CRLA/20/2025 ARMAN KHAN Versus  
STATE OF UTTARAKHAND ROHIT KAKKAR G.A.  
RAVINDRA S  
RAWAT
- 80 IA/1/2025 FOR BAIL APPLICATION  
IN  
CRLA/21/2025 JOJI ALIAS AMRITPAL Versus  
STATE OF UTTARAKHAND SHUMAYLA G.A.  
ZAFRI  
LUBHNA JAHAN
- \* BAIL ORDER MATTERS (AFTER FRESH) \***
- 81 BA1/2300/2023 ASHISH TIWARI ALIAS ANKIT SHEETAL G.A.  
TIWARI SELWAL  
Versus VIKAS ANAND  
STATE OF UTTARAKHAND
- WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
- 82 BA1/2696/2023 AMIT AGNIHOTRI SHEETAL G.A.  
Versus SELWAL  
STATE OF UTTARAKHAND VIKAS ANAND
- WITH  
IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
- 83 BA2/101/2024 SUMIT KUMAR MUKESH RAWAT LALIT SHARMA  
Versus STATE OF UTTARAKHAND G.A.
- WITH  
IA/2/2024 FOR URGENCY APPLICATION
- CONNECTED WITH
- 83(1) BA2/99/2024 RAHUL KUMAR SANJEEV KUMAR LALIT SHARMA  
Versus B N MOLAKHI G.A.  
STATE OF UTTARAKHAND
- WITH  
IA/1/2024 FOR URGENCY APPLICATION
- CONNECTED WITH
- 83(2) BA2/102/2024 KAPIL KUMAR MUKESH RAWAT LALIT SHARMA  
Versus STATE OF UTTARAKHAND G.A.
- WITH  
IA/1/2024 FOR URGENCY APPLICATION
- CONNECTED WITH
- 83(3) BA2/103/2024 HIMANSHU MUKESH RAWAT LALIT SHARMA  
Versus STATE OF UTTARAKHAND G.A.
- WITH  
IA/1/2024 FOR URGENCY APPLICATION
- 84 BA2/305/2024 AFTAB JITENDRA G.A.  
Versus CHAUDHARY  
STATE OF UTTARAKHAND
- WITH

**NOTE : CASE IS DEFECTIVE.**

85	BA1/1090/2024	SHYAM SINGH DHANAK Versus STATE OF UTTARAKHAND	HARSHIT SANWAL MANOJ GORKELA BHUWNESH JOSHI	G.A.
WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
86	BA1/1911/2024	FARDEEN Versus STATE OF UTTARAKHAND	VIKAS ANAND GYAN MATI KUSHWAHA	G.A.
87	BA1/2101/2024	PREETAM SINGH NEGI Versus STATE OF UTTARAKHAND	SHUBHANG DOBHAL SURYAKANT MAITHANI	G.A.
88	BA1/2440/2024	ADNAN Versus STATE OF UTTARAKHAND	SUSHEEL KUMAR	G.A.
CONNECTED WITH				
88(1)	BA1/2441/2024	SANJEEV KUMAR Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
CONNECTED WITH				
88(2)	BA1/2479/2024	MALKEET SINGH ALIAS BABA BALBIR SINGH Versus STATE OF UTTARAKHAND	SUBHASH CHAND BURMAN	G.A.
CONNECTED WITH				
88(3)	BA1/2519/2024	RAM AGGARWAL ALIAS SANJAY GARG Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
CONNECTED WITH				
88(4)	BA1/2535/2024	AMJAD ALI Versus STATE OF UTTARAKHAND	RAJAT MITTAL	G.A.
89	BA2/10/2025	IRFAN Versus STATE OF UTTARAKHAND	AISHWARYA THAPLIYAL ABHISHEK VERMA	G.A.
<b>* OLD MATTERS *</b>				
90	WPSS/920/2009	PURAN SINGH BISHT Versus STATE OF UTTARAKHAND AND OTHERS	BHAGWAT MEHRA (AMICUS CURIAE)	C.S.C
WITH				

CLMA/8187/2009 FOR STAY APPLICATION  
CLMA/9927/2009 FOR INTERIM RELIEF APPLICATION  
IA/17439/2024 FOR URGENCY APPLICATION  
IA/17440/2024 FOR URGENCY APPLICATION

**\* ORDERS ON APPLICATIONS \***

91 IA/4765/2024 FOR COMPOUNDING APPLICATION  
IA/4766/2025 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
CRLA/150/2013 CHIRAG JAIN LALIT SHARMA G.A., G.S.  
Versus SANDEEP SANDHU, A.D.  
STATE OF UTTARAKHAND TIWARI MESSY,  
PANKAJ SHARMA SIDDHARTHA  
TARUN SAH.  
PRAKASH SINGH  
TAKULI  
MUKUL DANGI  
AAMIR MALIK  
DEEPAK BISHT  
RAJESH SHARMA  
MADURIMA  
TATIA&SANDEEP  
KORHARI

CONNECTED WITH

91(1) IA/4163/2024 FOR COMPOUNDING APPLICATION  
IA/4164/2025 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
CRLA/156/2013 JAICHAND JAIN LALIT SHARMA G.A,  
Versus SANDEEP SIDDHARTHA  
STATE OF UTTARAKHAND TIWARI SAH, G.S.  
PANKAJ SHARMA SANDHU  
TARUN  
PRAKASH SINGH  
TAKULI  
MUKUL DANGI  
AAMIR MALIK  
RAJESH SHARMA  
SAURAV  
ADHIKARI  
MADHURIMA  
TATIA&SANDEEP  
KOTHARIRI  
AAMIR MALIK  
DEEPAK BISHT

CONNECTED WITH

91(2) CRLA/157/2013 JAICHAND JAIN LALIT SHARMA G.A.,  
Versus SANDEEP SIDDHARTHA  
STATE OF UTTARAKHAND TIWARI SAH, G.S.  
PANKAJ SHARMA SANDHU  
TARUN  
PRAKASH SINGH  
TAKULI  
MUKUL DANGI  
AAMIR MALIK

CONNECTED WITH

- 91(3) IA/491/2024 FOR COMPOUNDING APPLICATION  
IA/492/2025 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN  
CRLA/172/2013 DEEPAK JAIN LALIT SHARMA SIDDHARTHA  
Versus SANDEEP SAH  
STATE OF UTTARAKHAND TIWARI ANUGRAH  
PANKAJ SHARMA MASSEY  
TARUN G,S, SANDHU  
PRAKASH SINGH G.A  
TAKULI  
MUKUL DANGI  
AAMIR MALIK  
DEEPAK BISHT

CONNECTED WITH

- 91(4) CRLA/173/2013 DEEPAK JAIN LALIT SHARMA G.A  
Versus SANDEEP  
STATE OF UTTARAKHAND TIWARI  
PANKAJ SHARMA  
TARUN  
PRAKASH SINGH  
TAKULI  
MUKUL DANGI  
AAMIR MALIK  
DEEPAK BISHT

- 92 IA/1/2022 FOR INTERIM RELIEF APPLICATION  
IA/2/2022 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/4/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IN  
WPSS/341/2022 NARENDRA KUMAR PRABHA NEERAJ GARG  
Versus NAITHANI C.S.C.  
STATE OF UTTARAKHAND AND AVIDIT NOLIYAL  
OTHERS

- 93 IA/2/2025 FOR EXEMPTION APPLICATION  
IA/3/2025 FOR CORRECTION APPLICATION  
IN  
CRJA/61/2023 ANKIT BISHT DIGVIJAY SINGH G.A.  
Versus BISHT (LEGAL  
STATE OF UTTARAKHAND AID)

CONNECTED WITH

- 93(1) CRJA/44/2023 RAMAKANT SEMWAL MUKESH SINGH G.A.  
Versus RAWAT(AMICUS  
STATE OF UTTARAKHAND CURIAE)

- 94 IA/1/2023 FOR STAY APPLICATION  
IA/5/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT  
IA/6/2024 FOR MISCELLANEOUS APPLICATION  
IA/8/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IN  
WPSS/695/2023 MOHAN SINGH AND OTHERS IMRAN ALI NEERAJ GARG

Versus  
STATE OF UTTARAKHAND AND  
OTHERS

KHAN  
HARSH  
VARDHAN  
DHANIK

C.S.C.

CONNECTED WITH

94(1) IA/1/2023 FOR STAY APPLICATION  
IA/3/2024 FOR URGENCY APPLICATION  
IN

WPSS/648/2023 PRAVIN KUMAR PANDEY  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

C K SHARMA  
NITIN TEWARI

NEERAJ GARG  
C.S.C.

95 IA/6/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IN

WPSS/845/2023 HIMANSHU TAMTA  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER

I D PALIWAL

ASHISH JOSHI  
PANKAJ MIGLANI  
C K SHARMA  
C.S.C.

96 IA/1/2023 FOR INTERIM RELIEF APPLICATION  
IA/3/2024 FOR URGENCY APPLICATION  
IA/4/2025 FOR URGENCY APPLICATION  
IN

WPSS/1718/2023 VINOD KUMAR SHARMA  
Versus  
UTTARAKHAND STATE LEGAL  
SERVICES AUTHORITY AND  
ANOTHER

M C PANT  
SAURAB KUMAR

97 IA/1/2023 FOR INTERIM RELIEF APPLICATION  
IA/3/2024 FOR DIRECTION  
IA/5/2024 FOR INTERIM ORDER VACATION APPLICATION WITH COUNTER AFFIDAVIT  
IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/8/2024 FOR MISCELLANEOUS APPLICATION  
IA/9/2025 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN

WPSS/2121/2023 POONAM BAHUGUNA  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER

M C PANT  
MANJU  
BAHUGUNA  
D N SHARMA

C.S.C.

**NOTE : PART HEARD.**

98 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR URGENCY APPLICATION  
IA/3/2025 FOR URGENCY APPLICATION  
IN

WPSS/350/2024 ANCHAL PANDEY  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

NIRANJAN  
BHATT

C K SHARMA  
C.S.C.

99 IA/1/2024 FOR MISCELLANEOUS APPLICATION  
IN

CRLA/488/2024 GURUDAYAL  
Versus

AJAY JOSHI  
RAJAT MITTAL

G.A.

## STATE OF UTTARAKHAND

- 100 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/4/2025 FOR URGENCY APPLICATION  
IN  
WPSS/666/2024 ANKITA BISHT P S DHAMI NEERAJ GARG  
Versus C.S.C.  
CHIEF ENGINEER LEVEL I RURAL  
WORK DEPARTMENT AND  
OTHERS
- 101 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2025 FOR URGENCY APPLICATION  
IN  
WPSS/672/2024 MANISH JOSHI P S DHAMI NEERAJ GARG  
Versus C.S.C.  
CHIEF ENGINEER LEVEL I RURAL  
WORKS DEPARTMENT AND  
OTHERS
- 102 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/4/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/5/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/6/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN  
WPSS/913/2024 PRAKASH CHANDRA PANDEY INDU SHARMA NEERAJ GARG  
Versus C.S.C.  
STATE OF UTTARAKHAND AND  
OTHERS
- 103 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2025 FOR DELAY IN SHORT COUNTER AFFIDAVIT  
IN  
WPSS/1048/2024 NARENDRA SINGH AND OTHERS LATA NEGI VIRENDRA  
Versus B M PINGAL SINGH RAWAT  
STATE OF UTTARAKHAND AND C.S.C.  
OTHERS
- NOTE : MENTIONED CASE.**
- 104 IA/2/2025 FOR URGENCY APPLICATION  
IN  
WPSS/1066/2024 LAL SINGH P S DHAMI C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS
- 105 IA/2/2025 FOR URGENCY APPLICATION  
IN  
WPSS/1068/2024 KHADAK SINGH P S DHAMI C.S.C.  
Versus  
STATE OF UTTARAKHAND AND  
OTHERS

- 106 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2025 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IN  
WPSS/1136/2024 MAHESH KUMAR SAGHAL HIMANSHU PAL ASHISH JOSHI  
Versus C.S.C.  
STATE OF UTTARAKHAND AND MENKA  
OTHERS TRIPATHI
- 107 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2025 FOR URGENCY APPLICATION  
IN  
WPSS/1335/2024 PRANITA RANI VINOD C.S.C.  
Versus NAUTIYAL  
STATE OF UTTARAKHAND AND APOORV  
OTHERS NAUTIYAL
- 108 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN  
WPSS/1604/2024 SITA NEGI SHUBHANG C.S.C.  
Versus DOBHAL  
STATE OF UTTARAKHAND AND  
OTHERS
- 109 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IN  
WPSS/1815/2024 MANJU DEVI SAURABH NEERAJ GARG  
Versus BUDHORI C.S.C.  
STATE OF UTTARAKHAND AND SAGAR MALARA  
OTHERS YOGESH  
PACHOLIA
- 110 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2025 FOR URGENCY APPLICATION  
IN  
WPSS/1989/2024 KAMLA BISHT AND OTHERS VIKAS PANDE C.S.C.  
Versus AZMEEN WASON  
STATE OF UTTARAKHAND ANKUSH NEGI  
THROUGH SECRETARY  
ELEMENTARY EDUCATION,  
SECRETARIAT, DEHRADUN AND  
OTHERS
- 111 IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2025 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IN  
WPSS/2271/2024 ROSHAN SINGH HEMANT SINGH C.S.C.  
Versus MAHRA B D PANDE  
STATE OF UTTARAKHAND KETAN JOSHI  
THROUGH SECRETARY HOME,  
CIVIL SECRETAIAT, DEHRADUN  
AND OTHERS

**NOTE : MENTIONED CASE.**

- 112 IA/1/2024 FOR INTERIM RELIEF APPLICATION

IA/2/2024 FOR INTERVENTION APPLICATION  
IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IN

WPSS/2423/2024	HIMANI JOSHI Versus BAR COUNCIL OF INDIA AND OTHERS	CHETAN JOSHI	PALLAVI BAHUGUNA RAHUL CONSUL SANDEEP TIWARI KARTIKEY HARI GUPTA RAFAT MUNIR ALI KARTIKEY MAULEKHI P C MAULEKHI (FOR CAVEATOR) IRUM ZEBA
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**NOTE : CASE IS DEFECTIVE. AT 4.00.PM.**

**\* ORDER MATTERS \***

113	WPSS/1324/2021	KAMLA PANDEY Versus STATE OF UTTARAKHAND THROUGH SECRETARY SECONDARY EDUCATION AND OTHERS	PRABHAKAR JOSHI	MUKESH KUMAR KAPARUWAN C.S.C.
114	CRJA/88/2024	AAFTAB ALIAS AFJAL Versus STATE OF UTTARAKHAND	PRIYANSHU GAIROLA (AMICUS CURIAE) SANGEETA ADHIKARI PATNI	G.A.

**\* ADMISSION MATTERS \***

115	SPLA/216/2024	RAMAVTAR DUTTA Versus STATE OF UTTARAKHAND AND ANOTHER	ASHUTOSH PANDEY	G.A.
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**NOTE : CASE IS DEFECTIVE.**

CONNECTED WITH

115(1)	CRLA/264/2024	RAMAVTAR DUTTA Versus STATE OF UTTARAKHAND AND ANOTHER	MILINDA SHARMA ASHUTOSH PANDEY	G.A.
116	CRLR/766/2024	SURINDER KUMAR MITTAL Versus STATE OF UTTARAKHAND AND ANOTHER	YASH MISHRA YOGESH KUMAR	G.A.

CONNECTED WITH

116(1)	BAC/13/2024	SURINDER KUMAR MITTAL Versus STATE OF UTTARAKHAND AND	PRIYANSHU GAIROLA YASH MISHRA	MANISHA BHANDARI G.A.
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ANOTHER

CONNECTED WITH

116(2)	CRLR/559/2024	RAVINDRA BRAHMCHARI AND ANOTHER Versus STATE OF UTTARAKHAND	MANISHA BHANDARI DHRUV CHANDRA SHASHWAT SIDHANT	VIVEK PATHAK PRIYANSHU GAIROLA YASH MISHRA G.A.
		WITH IA/1/2024 FOR BAIL APPLICATION IA/2/2024 FOR STAY APPLICATION IA/3/2024 FOR EXEMPTION APPLICATION IA/4/2024 FOR OBJECTION		
117	CRLR/864/2024	KIRTI BALLABH NAINWAL AND ORS AND OTHERS Versus CENTRAL BUREAU OF INVESTIGATION , ACB	SARITA BISHT PIYUSH SAMMAL R S SAMMAL	PIYUSH GARG
		WITH IA/1/2024 FOR STAY APPLICATION		
118	WPSS/1095/2024	ANAND KISHORE AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	BHUPESH KANDPAL	C.S.C.
		WITH IA/1/2024 FOR STAY APPLICATION <b>NOTE : CASE IS DEFECTIVE.</b>		
119	WPSS/1224/2024	REKHA RANI Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION AND ANOTHER	VIKAS KUMAR GUGLANI ARVIND KUMAR	SHAILENDRA NAURIYAL C.S.C. B. D. PANDE LALIT SAMANT
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
120	WPSS/1648/2024	MAHIMA DHANGAR Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION	SACHIN KUMAR SHARMA	DEVIKA TIWARI B D PANDE
		WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION		
121	WPSS/2397/2024	KULDEEP KUMAR RATHI Versus UTTARAKHAND PUBLIC SERVICE COMMISSION AND OTHERS	SANDEEP TIWARI YOGESH KUMAR SHARMA PIYUSH TIWARI	PANKAJ MIGLANI
		WITH IA/1/2024 FOR STAY APPLICATION <b>NOTE : MENTIONED CASE.</b>		
122	WPSS/2424/2024	VINOD KUMAR JOSHI	VIVEK PATHAK	SANDEEP

Versus  
BAR COUNCIL OF INDIA AND  
OTHERS

YOGESH  
CHANDRA  
BRIJWASI

TIWARI  
KARTIKEY  
MAULEKHI  
P C MAULEKHI  
(FOR CAVEATOR)

WITH  
IA/1/2024 FOR STAY APPLICATION

**NOTE : CASE IS DEFECTIVE. AT 4.00.P.M.**

123	WPSS/2447/2024	RAKESH RAM TRIPATHI Versus C A O CHIEF ADMINISTRATIVE OFFICER AND DISCIPLINARY AND ANOTHER	HARSHWARDHA N TIWARI NISHA BORA YASHWARDHAN TIWARI	JAGDISH SINGH BISHT DIGVIJAY NATH DUBEY
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WITH  
IA/1/2024 FOR STAY APPLICATION

124	WPSS/2448/2024	NAWAL KISHORE AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT	NEERAJ GARG SANDEEP KOTHARI C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

124(1)	WPSS/579/2024	DR R HARSHVARDHAN AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH KUMAR PACHOLIA	SHAILENDRA NAURIYAL SANDEEP KOTHARI NEERAJ GARG C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION  
IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT  
IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT

CONNECTED WITH

124(2)	WPSS/2494/2024	MONIKA AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	VIKAS PANDE	C K SHARMA NEERAJ GARG C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

CONNECTED WITH

124(3)	WPSS/32/2025	KAPIL RAWAT AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	BHUWAN BHATT	NEERAJ GARG SANDEEP KOTHARI C.S.C.
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WITH  
IA/1/2025 FOR INTERIM RELIEF APPLICATION

125	WPSS/2450/2024	MAHESH CHANDRA UPADHYAY Versus BAR COUNCIL OF INDIA AND OTHERS	DEVESH UPRETI YOGESH KUMAR ARYA	SANDEEP TIWARI KARTIKEY MAULEKHI P C MAULEKHI
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION  
**NOTE : CASE IS DEFECTIVE. AT 4.00.P.M.**

126	WPSS/2452/2024	VINOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR	RAMJI SHRIVASTAVA BHAGWAT MEHRA (FOR CAVEATOR) SEEMA SAH C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

127	WPSS/2454/2024	VINOD KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	SUSHEEL KUMAR	RAMJI SHRIVASTAVA SEEMA SAH C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

128	WPSS/2482/2024	DOLLY ARYA Versus UTTARAKHAND SUBORDINATE SERVICE SELECTION COMMISSION	SAGAR KOTHARI HITESH CHANDRA SANWAL	LALIT SHARMA, C.G.S.C. B D PANDE
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

129	WPSS/2503/2024	ADARSH VEER BHARDWAJ AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PARIKSHIT SAINI SUKHWANI SINGH	C.S.C.
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WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION  
**NOTE : CASE IS DEFECTIVE.**

130	SPLA/5/2025	HIMANI NAINWAL Versus STATE OF UTTARAKHAND AND ANOTHER	AKHIL KUMAR SAH AYUSH AGRAWAL MOHD FAIZ ALI	G.A.
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**NOTE : CASE IS DEFECTIVE.**

CONNECTED WITH

130(1)	CRLA/7/2025	HIMANI NAINWAL Versus STATE OF UTTARAKHAND AND ANOTHER	AKHIL KUMAR SAH AYUSH AGRAWAL MOHD FAIZ ALI	G.A.
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131	WPSS/8/2025	RANJEET SINGH YADAV Versus STATE OF UTTARAKHAND AND ANOTHER	LATA NEGI B M PINGAL	C.S.C.
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132	SPLA/8/2025	JAGDISH PRASAD SAHU Versus SATISH KUMAR AND ANOTHER	NALIN SAUN	
	CONNECTED WITH			
132(1)	CRLA/15/2025	JAGDISH PRASAD SAHU Versus SATISH KUMAR AND ANOTHER	NALIN SAUN	
133	WPSS/11/2025	HEMLATA Versus STATE OF UTTARAKHAND AND OTHERS	DINESH GAHATORI	C.S.C.
134	SPLA/14/2025	ABDUL BASIT Versus ISHRAT	AKSHAY PRADHAN	
	CONNECTED WITH			
134(1)	CRLA/22/2025	ABDUL BASIT Versus ISHRAT	AKSHAY PRADHAN	
135	WPSS/20/2025	SURESH BHATT AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	PREM SAGAR UNIYAL A M SAKLANI	PANKAJ MIGLANI C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
136	WPSS/27/2025	AMIT SHANKAR BHADULA AND OTEHRS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	B M PINGAL	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
137	WPSS/53/2025	BHAWANI PRASAD BIJLWAN Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT	C.S.C.
138	WPSS/56/2025	SANJAY PANDEY Versus STATE OF UTTARAKHAND AND ANOTHER	SAURAV ADHIKARI GAURAV KANDPAL	B D PANDE C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
139	WPSS/57/2025	PIYUSH PANI VIMAL Versus STATE OF UTTARAKHAND AND OTHERS	CHANDRA PRAKASH	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
140	WPSS/60/2025	VIJAY KUMAR	BHUWAN BHATT	C.S.C.

Versus  
STATE OF UTTARAKHAND AND  
OTHERS

WITH  
IA/1/2025 FOR STAY APPLICATION

141 WPSS/62/2025 DEEPA PUNERA AND OTHERS MEENA BOHRA C.S.C.  
Versus PRABHAT  
STATE OF UTTARAKHAND AND BOHRA  
OTHERS NEHA BOHRA  
P S BOHRA

142 WPSS/63/2025 SHASHI PUJARI AND OTHERS SOHAN SINGH C.S.C.  
Versus MEHTA  
STATE OF UTTARAKHAND AND S K MANDAL  
OTHERS

WITH  
IA/1/2025 FOR STAY APPLICATION

143 WPSS/65/2025 SONIKA VINOD KUMAR C.S.C.  
Versus JEMINI  
STATE OF UTTARAKHAND AND ASHISH KUMAR  
OTHERS JEMINI

**\* FOR FINAL HEARING \***

144 CRLA/335/2021 SHOUKEEN VINOD SHARMA G.A.  
Versus NANDAN ARYA  
STATE OF UTTARAKHAND M.S. DHAPOLA  
SEEMA BELWAL  
SUBHASH  
CHAND BURMAN  
R P SINGH

WITH  
IA/7/2023 FOR THIRD BAIL APPLICATION  
IA/8/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IA/9/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT  
IA/12/2024 FOR DELAY CONDONATION APPLICATION  
**NOTE : AT 3.00P.M.**

145 WPSS/511/2022 RAKESH PRAKASH THAPALIYAL SHAILENDRA DR. KARTIKEY  
AND OTHERS NAURIYAL HARI GUPTA  
Versus VINOD  
HEMWATI NANDAN BAHUGUNA NAUTIYAL  
GARHWLA CENTRAL UNVIERSITY  
SRINAGAR AND ANOTHER

WITH  
IA/1/2022 FOR INTERIM RELIEF APPLICATION

146 CRLA/331/2023 LEELA DHARTI MAGAR NITIN TEWARI G.A.  
Versus MANISH  
STATE OF UTTARAKHAND PANDEY  
C.K. SHARMA

CONNECTED WITH

146(1) CRJA/70/2022 LEELADHARTI MAGAR RAJENDRA ARYA G.A.  
Versus

STATE OF UTTARAKHAND

WITH

IA/2/2024 FOR EXEMPTION APPLICATION

NOTE : **CASE IS DEFECTIVE.**

147	WPSS/2373/2023	JITENDRA SINGH AND OTHERS Versus STATE OF UTTARAKHAND446 AND OTHERS	M C PANT SOURABH KUMAR	DEVESH UPRETI K. K. TIWARI JITENDRA KUMAR C.S.C.
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Causelists generated for Bench ID- 1172 and causlist ID- (1001) 09/01/2025 07:03:03 pm(115)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 05

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE PANKAJ PUROHIT

(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

MENTION SHALL NOT BE ENTERTAINED WITHOUT INFORMING THE OPPOSITE PARTIES.

APPLICATIONS UNDER SECTION 482 OF THE CODE OF CRIMINAL PROCEDURE, 1973 OF THE YEAR 2022 & ONWARDS.  
(INCLUDING APPLICATIONS UNDER SECTION 528 B.N.S.S.), CIVIL CONTEMPT PETITIONS OF THE YEAR 2023 & ONWARDS -  
ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* PERSONAL APPEARANCE *</b>				
1	C528/265/2024	VIMAL KISHORE SHARMA Versus MONIKA KALA	IN PERSON	YASH BISHT VIKAS BAHUGUNA
		WITH IA/1/2024 FOR EXEMPTION APPLICATION IA/2/2024 FOR STAY APPLICATION		
		<b>NOTE : CASE IS DEFECTIVE.</b>		

**\* FRESH CASES FOR ADMISSION \***

2	C528/788/2024	SUSHIL UNIYAL AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	TILAK RAM SHARMA RAJAT MITTAL	G.A.
		WITH IA/1/2024 FOR STAY APPLICATION		
3	C528/948/2024	NILESH YADAV Versus STATE OF UTTARAKHAND AND ANOTHER	BHARAT CHAUDHARY	G.A.
		WITH IA/1/2024 FOR STAY APPLICATION		
4	C528/1070/2024	ATOL SINGH GOSAIN AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	ABHIJAY NEGI SNIGDHA TIWARI ARMAN PRATAP SINGH	G.A.
5	C528/3/2025	PAWAN KUMAR MAURYA Versus STATE OF UTTARAKHAND AND ANOTHER	SHARANG DHULIA	G.A.
		WITH IA/1/2025 FOR STAY APPLICATION		
6	CLCON/3/2025	MANI RAM AND ANOTHER Versus KOKO ROSE	HEM CHANDRA JOSHI	

7	CLCON/5/2025	PRAMOD KUMAR Versus KOKO ROSE	HEM CHANDRA JOSHI	
8	CLCON/6/2025	SAMSHER ALI ALIAS CHHAMMA Versus VAIBHAV KUMAR SINGH	HEM CHANDRA JOSHI	
9	C528/15/2025	AAS MOHAMMAD Versus STATE OF UTTARAKHAND AND ANOTHER	DEVESH SAINI	G.A. G.A.
10	CLCON/18/2025	INSPIRATION COLLEGE OF TEACHERS EDUCATION POLYSHEET KATHGODAM NAINITAL Versus RANJIT KUMAR SINHA	DHARMENDRA BARTHWAL	
11	CLCON/19/2025	DEEPAK KUMAR Versus SAURABH ASWAL AND ANOTHER	KHUSHBOO TIWARI SHARMA NIVESH BAHUGUNA MANEESH BISHT VIPUL SHARMA	
12	CLCON/20/2025	DILSHAD Versus KARMENDRA SINGH	TAPAN SINGH AVNEESH KUMAR NIKHIL KUSHWAHA	
13	C528/21/2025	ZULFKAR Versus STATE OF UTTARAKHAND AND ANOTHER	LALIT SHARMA SAURIYA NAAZ	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
14	CLCON/22/2025	CREATIVE INTERNATIONAL TECHNOLGY Versus DHIRAJ SINGH GARBYAL AND ANOTHER	SHAIFALI SINGH SHAILENDRA BHARDWAJ	
15	C528/24/2025	VISHAL KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	VARUN AGARWAL	ABHISHEK ANTHWAL G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
16	C528/28/2025	GURMAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	DIVYA PRAKASH MITTAL	G.A.
17	C528/30/2025	SUDHIR KUMAR WINDLASS Versus	SAHIL MODI ABHIMANSHU	G.A.

		STATE OF UTTARAKHAND AND OTHERS	DHYANI SUBHASH CHANDRA NAVNEET KAUSHIK	
18	C528/38/2025	MOHD. ALIM Versus SATNAM SINGH	LALIT SHARMA SAURIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
19	C528/39/2025	MOHD ALIM Versus HARPREET SINGH	LALIT SHARMA SAURIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
20	C528/40/2025	MOHD ALIM Versus SAHIL GANDHI	LALIT SHARMA SURAIYA NAAZ	
	WITH IA/1/2025 FOR STAY APPLICATION			
21	C528/43/2025	SHAKUNTALA PANWAR Versus STATE OF UTTARAKHAND AND OTHERS	RAVI JOSHI GAURAV KANDPAL	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
22	C528/53/2025	ARUN KUMAR TOMAR Versus STATE OF UTTARAKHAND AND OTHERS	RAJAT MITTAL	G.A.
23	C528/54/2025	SANDEEP KAUR Versus SIMARJEET KAUR AND ANOTHER	SHOBHA MEHRA R C TAMTA	
	WITH IA/1/2025 FOR STAY APPLICATION			
24	C528/55/2025	DHIRAJ BHANDARI Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL SURYAKANT MAITHANI	G.A.
25	C528/57/2025	ANIRUDHA BHATT Versus MADAN MOHAN BHATT	DIVYAMAN S SEN B D PANDE H C PATHAK	
26	C528/58/2025	DINESH PRATAP SINGH Versus STATE OF UTTARAKHAND AND OTHERS	ABHILASHA TOMAR SANDEEP KOTHARI	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
27	C528/59/2025	PAWAN AND ANR AND ANOTHER	NARENDRA BALI	

		Versus REETA SAINI	RAJEEV BHATT	
	WITH IA/1/2025 FOR STAY APPLICATION			
28	C528/60/2025	SACHIN DHIMAN AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	PANKAJ SEMWAL G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION IA/2/2025 FOR STAY APPLICATION			
29	C528/61/2025	RAVIRANJAN Versus STATE OF UTTARAKHAND	MUKESH RAWAT	G.A.
30	C528/62/2025	ASIF ANSARI AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	K K HARBOLA	G.A. DHEERAJ JOSHI
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
31	C528/63/2025	REKHA KAUR AND ORS AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	MANI KUMAR	MANOJ BHATT G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
32	C528/64/2025	MANOJ SHARMA AND ANR AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	PAWAN SANWAL	RAHUL CONSUL G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
33	C528/65/2025	ARJUN SINGH CHATOLA Versus STATE OF UTTARAKHAND AND OTHERS	SHUBHANG DOBHAL YATISH CHANDRA JOSHI SURYAKANT MAITHANI	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
34	C528/66/2025	RAHUL Versus STATE OF UTTARAKHAND AND ANOTHER	YOGESH KUMAR PACHOLIA SHAILENDRA NAURIYAL TILAK RAM SHARMA	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			

35	C528/67/2025	YOGESH KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	GAURAV SINGH	G.A.
	WITH IA/1/2025 FOR STAY APPLICATION			
		<b>* <u>ORDERS ON APPLICATIONS</u> *</b>		
36	MCC/8519/2025 FOR REVIEW APPLICATION IA/8520/2025 FOR DELAY CONDONATION APPLICATION IA/8521/2025 FOR STAY APPLICATION IN WPSS/1100/2019	VIJAY PRATAP SINGH Versus STATE OF UTTARAKHAND AND OTHERS	NIRANJAN BHATT VINAY KUMAR	C.S.C.
37	IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/3/2024 FOR COMPOUNDING APPLICATION IA/4/2024 FOR URGENCY APPLICATION IA/5/2025 FOR URGENCY APPLICATION IN C482/464/2023	AZRA ANSARI AND OTHERS Versus STATE OF UTTARAKHAND THROUGH THE SECRETARY HOME AFFAIRS, DEHRADUN AND ANOTHER	D S MEHTA	VISHAL VERMA SUNDER SINGH MEHRA CHANDRAMAULI SHAH, MOHD.ABRAR G.A.
38	IA/7/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY REJOINER IA/8/2024 FOR STAY APPLICATION IA/10/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION IA/11/2025 FOR URGENCY APPLICATION IN WPMS/1373/2023	M/S CHAUDHARY BHOOP SINGH Versus BHART HEAVY ELECTRONICS LTD AND OTHERS	VIVEK PATHAK	C.S.C. ADD C.S.C(UP) BIRENDRA SINGH ADHIKARI (FOR CAVEATOR) VIPUL SHARMA
39	MCC/2/2023 FOR MODIFICATION APPLICATION IN WPSS/1750/2023	MANOJ KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	NARENDRA BALI RAJEEV BHATT	C.S.C.
40	IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH COUNTER AFFIDAVIT IN C482/33/2024	VAIBHAV AHUJA AND ANOTHER Versus STATE OF UTTARAKHAND AND ANOTHER	SHAILABH PANDEY ANJANA SAHNI	SIDDHARTH BANKOTI G.A.

41	IA/1/2024 FOR URGENCY APPLICATION IA/2/2025 FOR URGENCY APPLICATION IN C482/38/2024	AJAY KUMAR CHAUHAN Versus STATE OF UTTARAKHAND AND ANOTHER	MOHD SAFDAR BHUWAN BHATT	G.A.
42	IA/1/2024 FOR URGENCY APPLICATION IN CLCON/225/2024	HIMANSHU JUYAL Versus DR AHMED IQBAL AND ANOTHER	SHASHI KANT SHANDILYA	C.S.C.
43	IA/1/2025 FOR URGENCY APPLICATION IN CLCON/295/2024	SANDEEP SAH Versus ANAND VARDHAN AND OTHERS	INDU SHARMA	
44	IA/1/2024 FOR IMPLEADMENT APPLICATION IN CLCON/301/2024	JAGDISH CHANDRA BHATT AND OTHERS Versus LEELADHAR VYAS	BHAGWAT MEHRA	
45	IA/1/2025 FOR URGENCY APPLICATION IN CLCON/349/2024	RAKESH KUMAR Versus DR DHANANJAY MOHAN AND OTHERS	HEM CHANDRA JOSHI	
46	IA/1/2025 FOR URGENCY APPLICATION IN C528/372/2024	RAKESH KUMAR AGRAWAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	SANJEEV KUMAR AKASH YOGESH UPADHYAY P C PETSHALI	AMANJOT SINGH CHADHA G.A.
	CONNECTED WITH			
46(1)	C482/2377/2023	BIPIN KUMAR JINDAL AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	AMANJOT S CHADHA VISHWAST KANDPAL	P.C.PETSHALI G.A.
47	MCC/1/2024 FOR REVIEW APPLICATION IN CLCON/408/2024	HEM CHANDRA TIWARI AND ANOTHER Versus CHANDRESH KUMAR YADAV	DUSHYANT MAINALI NIKHIL BHATT	
48	IA/1/2024 FOR URGENCY APPLICATION IA/2/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT			

IA/3/2025 FOR URGENCY APPLICATION  
IN

C482/594/2024	LAXMI DEVI Versus STATE OF UTTARAKHAND AND OTHERS	LATA NEGI, GYANMATI KUSHWAHA, AMAR MURTI SHUKLA	P.C.PETSHALI G.A.
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49 IA/1/2025 FOR URGENCY APPLICATION  
IN

C528/633/2024	UMA CHAUHAN Versus MANMOHAN BHARTI	PRADEEP KUMAR CHAUHAN NAVEEN SINGH MER HEMANT SINGH DANGWAL	
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50 MCC/1/2024 FOR RECALL APPLICATION  
IN

WPMS/779/2024	REKHA KAPRI Versus STATE OF UTTARAKHAND AND OTHERS	RAJENDRA ARYA AMIT KAPRI	C.S.C.
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51 IA/1/2024 FOR STAY APPLICATION  
IA/2/2025 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/3/2025 FOR MISCELLANEOUS APPLICATION WITH REJOINER AFFIDAVIT  
IN

C528/845/2024	AATMARAM AND OTHERS Versus STATE OF UTTARAKHAND AND ANOTHER	ABHILASHA TOMAR SANDEEP KOTHARI	RAJAT MITTAL G.A.
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**NOTE : MENTIONED CASE.**

52 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN OBJECTION  
IN

BA1/1826/2024	NAVEEN KUMAR Versus STATE OF UTTARAKHAND	NAVNEET KAUSHIK PANKAJ SINGH CHAUHAN	G.A.
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53 MCC/2/2024 FOR REVIEW APPLICATION  
IN

WPMS/3320/2024	NARENDRA SINGH Versus STATE OF UTTARAKHAND AND OTHERS	TARUN PRAKASH SINGH TAKULI OM PRAKASH SINGH USHA KHETWAL JAYANT SAH	DHARMENDRA BARTHWAL C.S.C.
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54 IA/1/2024 FOR STAY APPLICATION  
MCC/2/2025 FOR TIME EXTENSION APPLICATION  
IN

WPMS/3327/2024	VIVEK SHAH Versus STATE OF UTTARAKHAND AND	CHETAN JOSHI YOGESH BHATT	C.S.C.
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OTHERS

CONNECTED WITH

54(1) IA/1/2024 FOR STAY APPLICATION  
MCC/2/2025 FOR TIME EXTENSION APPLICATION  
IN  
WPMS/3328/2024 HEERA SINGH AND ANOTHER CHETAN JOSHI C.S.C.  
Versus YOGESH BHATT  
STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

54(2) IA/1/2024 FOR STAY APPLICATION  
MCC/2/2025 FOR TIME EXTENSION APPLICATION  
IN  
WPMS/3329/2024 RAKESH SINGH AND ANOTHER CHETAN JOSHI C.S.C.  
Versus YOGESH BHATT  
STATE OF UTTARAKHAND AND  
OTHERS

CONNECTED WITH

54(3) IA/1/2024 FOR STAY APPLICATION  
MCC/2/2025 FOR TIME EXTENSION APPLICATION  
IN  
WPMS/3330/2024 SHYAM SINGH CHETAN JOSHI C.S.C.  
Versus YOGESH BHATT  
STATE OF UTTARAKHAND AND  
OTHERS

**\* ORDER MATTERS \***

55 BA1/864/2023 NAKUL ANKURIT RAJ G.A.  
Versus DAVID  
STATE OF UTTARAKHAND

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Causelists generated for Bench ID- 1173 and causlist ID- (1001) 09/01/2025 06:23:30 pm(256)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 06

FRIDAY, JANUARY 10, 2025, AT 10:15 A.M.

HON'BLE MR. JUSTICE VIVEK BHARTI SHARMA  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

**ALL MENTIONS SHALL BE TAKEN BEFORE HEARING OF CASES COMMENCES.**

APPEALS AGAINST ORDERS, FIRST APPEALS, SECOND APPEALS, CIVIL REVISIONS, MATTER RELATING TO COMMERCIAL DIVISION, RERA APPEALS, COMPANY PETITIONS, TESTAMENTARY CASES AND TRADE UNION APPEALS- ADMISSION, ORDERS AND HEARING INCLUDING FRESH CASES.

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES FOR ADMISSION *</b>				
1	SA/155/2024	KAMLESH SHARMA Versus U P AVAS EVAM VIKAS PARISHAD AND OTHERS	KAILASH CHANDRA NAGESH AGGARWAL	RAHUL CONSUL B.S. ADHIKARI
	WITH IA/1/2024 FOR STAY APPLICATION			
2	SA/156/2024	KAMLESH SHARMA Versus RAVINDRA KUMAR JOSHI AND OTHERS	KAILASH CHANDRA NAGESH AGGARWAL	RAHUL CONSUL B S ADHIKARI
	WITH IA/1/2024 FOR STAY APPLICATION			
3	AO/425/2024	SBI GENERAL INSURANCE COMPANY LIMITED Versus RITIKA JOSHI AND OTHERS	BHARAT TEWARI PULAK AGARWAL	
	WITH IA/1/2024 FOR STAY APPLICATION			
4	BA2/7/2025	AMAN KUMAR Versus STATE OF UTTARAKHAND	HARSHIT SANWAL	G.A.
5	AO/11/2025	DEEPA JOSHI Versus PRADEEP KUMAR JOSHI AND OTHERS	SIDDHARTHA SAH	
6	AO/12/2025	SUNIL JOSHI Versus ANSHUMAN JOSHI AND OTHERS	RAVI BISHT	
<b>* TIME BARRED (FRESH CASES) *</b>				
7	FA/219/2024	PRASAR BHARTI BHARTIYA PRASARAN NIGAM Versus SURYAPRAKASH AND OTHERS	LALIT SHARMA V K KAPARUWAN	C.S.C.
	WITH IA/1/2024 FOR DELAY CONDONATION APPLICATION			

**\* ADMISSION MATTERS \***

8	AO/240/2020	COMMANDANT 40TH BATTALION PAC Versus SITA RAM AND ANOTHER	C.S.C.	ADITYA SINGH
<b>NOTE : CONNECTED CLR/73/2020 IS DECIDED.</b>				
CONNECTED WITH				
8(1)	CLR/73/2020	RAO MASHROOR KHAN Versus SITA RAM AND OTHERS	P. S. BISHT SIDDHARTHA SINGH	ADITYA SINGH C.S.C. RAJENDRA NEGI
9	SA/58/2022	RITA CHAWLA AND OTHERS Versus SURESH CHAWLA AND OTHERS	LOKENDRA DOBHAL PRATUL KUMAR DEVANG DOBHAL	PANKAJ MIGLANI LALIT MIGLANI AAKIB AHMED
10	CROSA/2/2023	YOGRAJ SAINI AND OTHERS Versus RATAN SINGH AND OTHERS	YASHPAL SINGH	PIYUSH GARG
<b>NOTE : RECORD OF SA/59/2023 IS ATTACHED.</b>				
11	CROSA/3/2023	ISHWAR CHAND AND OTHERS Versus RATAN SINGH AND OTHERS	YASHPAL SINGH	PIYUSH GARG
<b>NOTE : RECORD OF SA/61/2023 IS ATTACHED.</b>				
12	SA/8/2023	DEVENDRA KUMAR NAILWAL Versus JAI DUTT NAILWAL AND OTHERS	PIYUSH GARG SIDDHARTH NAYAK	CHANDRA PRAKASH SUNIL CHANDRA
WITH IA/1/2023 FOR STAY APPLICATION				
13	SA/99/2023	DEVNATH (DECEASED) Versus JANGBAHADUR AND OTHERS	MUKESH KUMAR KAPARUWAN YOGESH PANT ARCHITA BADONI KULWANT SINGH	DEEP PRAKASH BHATT
WITH IA/1/2023 FOR STAY APPLICATION IA/2/2023 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
14	SA/120/2023	SUSHMA SRIVASTAVA Versus ANURAG AGARWAL	ANKUR SHARMA	RISHAB RANGHAR
WITH IA/1/2023 FOR STAY APPLICATION <b>NOTE : CASE IS DEFECTIVE.</b>				
15	SA/145/2023	GOPAL SINGH Versus LAVENDRA SINGH AND OTHERS	NEERAJ GARG RAJENDRA ARYA NAVEEN SINGH	

BISHT  
YASHPAL SINGH  
ARJUN ARORA

WITH  
IA/1/2023 FOR STAY APPLICATION

16 AO/293/2023 NEW INDIA ASSURANCE COMPANY LIMITED  
Versus  
MANZOOR AHMAD AND OTHERS

VINAY BHATT  
MOHD SHAFY

PRADEEP  
CHAMYAL

WITH  
IA/2/2023 FOR STAY APPLICATION

17 AO/12/2024 SHARVAN KUMAR GUPTA  
Versus  
BEERBHAN AND OTHERS

NIKHIL SINGHAL

MOHD SAFDAR  
BILAL AHMED

18 SA/37/2024 PARVINDER SINGH  
Versus  
VIJAY KUMAR

S BHUPENDRA  
SINGH  
SANPREET  
SINGH AJMANI

PIYUSH GARG  
(FOR CAVEATOR)

19 FA/58/2024 RAM KUMAR AND ANOTHER  
Versus  
ABID HUSSAIN AND OTHERS

NEERAJ GARG  
RAJENDRA ARYA  
YASHPAL SINGH  
NEERAJ GARG

WITH  
IA/1/2024 FOR INTERIM RELIEF APPLICATION

20 CRLR/704/2024 KHILAP SINGH GARIYA  
Versus  
BALBIR SINGH BISHT AND  
ANOTHER

DEEPAK JOSHI  
YOGESH KUMAR  
SHARMA

G.A.  
DHEERAJ JOSHI

WITH  
IA/5/2025 FOR COMPOUNDING APPLICATION

**\* ORDER ON APPLICATIONS (TIME BARRED CASES) \***

21 CLMA/3220/2019 FOR STAY APPLICATION  
CLMA/11111/2019 FOR DELAY CONDONATION APPLICATION  
IA/11113/2024 FOR MISCELLANEOUS APPLICATION WITH OBJECTION  
IN  
SA/39/2019 DEVRAJ SINGH BISHT AND  
ANOTHER  
Versus  
SMT. MANI GARG AND OTHERS

RAVI BISHT  
DHARMENDRA  
BARTH WAL

D S PATNI  
SIDDHANT  
MANRAL

22 CLMA/2081/2019 FOR STAY APPLICATION  
CLMA/2082/2019 FOR DELAY CONDONATION APPLICATION IN TIME BARRED FA  
IN  
FA/39/2019 MASTAN SINGH  
Versus  
KRISHNA AVTAR AGGARWAL

P S BISHT  
SIDDHARTHA  
SINGH

PIYUSH GARG  
ROHIT GUPTA

23 IA/2/2023 FOR DELAY CONDONATION APPLICATION IN TIME BARRED AO  
IN  
AO/37/2023 VIDYABHUSHAN YADAV  
Versus  
BAJAJ ALLIANZ GENERAL  
INSURANCE COMPANY LIMITED

MANJU  
BAHUGUNA  
J P PANDEY  
D N SHARMA

DEEP PRAKASH  
BHATT

AND OTHERS

24 IA/1/2023 FOR DELAY CONDONATION APPLICATION  
IN  
AO/578/2023 AHMAD ALI ALIAS KALLU D N SHARMA,  
Versus MANJU  
HAZI ABDUL KAYUM AND OTHERS BAHUGUNA, J P  
PANDEY,

25 IA/1/2024 FOR STAY APPLICATION  
IA/2/2024 FOR DELAY CONDONATION APPLICATION  
IN  
AO/236/2024 UNITED INDIA INSURANCE AMIT KAPRI  
COMPANY LTD  
Versus  
CHANDRAKALA AND OTHERS

**\* ORDER MATTERS (AFTER FRESH) \***

26 BA2/216/2024 SANJU SINGH PRADEEP G.A.  
Versus CHAMYAL  
STATE OF UTTARAKHAND

27 BA1/1303/2024 MOHAN SINGH TOLIYA RAVI JOSHI AKHIL KUMAR  
Versus RAJENDRA SAH, AYUSH  
STATE OF UTTARAKHAND KOTIYAL AGRAWAL,  
HEMA SUYAL MOHD.FAIJ ALI,  
RAJESH KUMAR  
PANDEY (FOR  
COMPLAINANT)  
G.A.

**\* ORDERS ON APPLICATIONS (AFTER FRESH) \***

28 IA/1/2024 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT  
IA/2/2025 FOR URGENCY APPLICATION  
IN  
BA1/1527/2024 KISHAN PAL SINGH VAIBHAV SINGH VANDANA  
Versus CHAUHAN SINGH (FOR  
STATE OF UTTARAKHAND BHARAT COMPLAINANT)  
CHAUDHARY VIKAS ANAND  
LALIT SHARMA (FOR  
NAINA MITTAL COMPLAINANT)  
G.A.

CONNECTED WITH

28(1) IA/1/2024 FOR DELAY CONDONATION APPLICATION IN SHORT COUNTER AFFIDAVIT  
IA/2/2024 FOR URGENCY APPLICATION  
IN  
ABA/667/2024 ASHISH SINGH BHARAT G.A.  
Versus CHAUDHARY  
STATE OF UTTARAKHAND V S CHAUHAN  
NAINA MITTAL

**\* ORDERS ON APPLICATIONS \***

29 MCC/11775/2023 FOR RESTORATION APPLICATION  
IN  
CLR/103/2020 GOPAL PRABHAKAR PRABHA  
Versus JOSHI NAITHANI

- 30 IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION  
IA/3/2024 FOR MONEY WITHDRAWAL APPLICATION  
IN  
AO/167/2024 NATIONAL INSURANCE COMPANY DEEPAK RAWAT RAMJI  
LIMITED SHRIVASTAVA  
Versus VISHESH  
PREETI DEVI AND OTHERS SRIVASTAVA  
RAMJI  
SHRIVASTAVA  
(FOR CAVEATOR)
- 31 IA/2/2024 FOR MONEY WITHDRAWAL APPLICATION  
IN  
AO/181/2024 DIVISIONAL MANAGER INDU SHARMA HARSHPAL  
OPERATION SEKHON  
Versus  
MAINSHREE AND OTHERS
- \* ORDER ON APPLICATIONS (AS DEFECTIVE) \***
- 32 IA/1/2022 FOR STAY APPLICATION  
IA/2/2023 FOR DELAY CONDONATION APPLICATION  
IA/3/2023 FOR SETTING ASIDE ABATEMENT APPLICATION  
IA/4/2023 FOR SUBSTITUTION APPLICATION  
IN  
SA/161/2022 MUNSHI AHSAN VINAY BHATT SUDHIR KUMAR  
Versus MOHD SHAFY KIRTI SHARAN  
SABIR (DECEASED) AND OTHERS AGARWAL
- \* ORDER MATTERS \***
- 33 AO/147/2014 UTTARANCHAL IRON AND ISPAT PULAK RAJ MK GOYAL  
LTD. MULLICK  
Versus  
SMT. ROOPWATI AND OTHERS
- WITH  
CLMA/4166/2014 FOR ADDITIONAL EVIDENCE
- 34 AO/422/2016 NATIONAL INSURANCE CO. LTD PRABHAT PANDE D C S RAWAT  
Versus RAJAT MITTAL  
SMT. SNEHLATA CHAURASIA AND  
OTHERS
- WITH  
CLMA/8291/2016 FOR ADDITIONAL EVIDENCE
- 35 SA/91/2019 ZAHID HUSSAIN LOKENDRA BHARAT TEWARI  
Versus DOBHAL PULAK  
MASHITAN AND OTHERS PRATUL KUMAR AGARWAL  
DEVANG SARVESH  
DOBHAL AGARWAL
- CONNECTED WITH
- 35(1) SA/33/2010 ZAHID HUSSAIN DEVANG SARVESH  
Versus DOBHAL, AGARWAL,  
ABDUL AZIZ AND ANOTHER LOKENDRA PULAK  
DOBHAL AGARWAL,  
D.C.S.RAWAT, BHARAT TEWARI

G.D.JOSHI

GOPAL  
KRISHAN,  
MOHD. AZIM

WITH  
CLMA/5310/2017 FOR MISCELLANEOUS APPLICATION

36 CLR/70/2022 KESAR DAS KHERA  
Versus  
JANKI DEVI AND OTHERS

KIRTI SHARAN  
AGARWAL

BHARAT TEWARI  
PULAK  
AGARWAL  
B D PANDE  
AAKIB AHMED

WITH  
IA/3/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

36(1) CLR/71/2022 KESAR DAS KHERA  
Versus  
JANKI DEVI AND OTHERS

ANANT  
AGARWAL  
SUDHIR KUMAR

BHARAT TEWARI  
PULAK  
AGARWAL  
B D PANDE  
AAKIB AHMED

WITH  
IA/2/2022 FOR STAY APPLICATION

37 CLR/90/2023 SHANTI LAL SURANA  
Versus  
ASHRAF BEG AND OTHERS

PRIYANKA  
AGARWAL,  
DIWANSHU  
ISSAR, C M  
ISSAR,

SHIV PANDEY  
ARCHANA RAB  
AMAN RAB

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

37(1) CLR/91/2023 SHANTI LAL SURANA  
Versus  
VIDHYAWATI AKA VIDHYA DEVI  
AND OTHERS

PRIYANKA  
AGARWAL,  
DIWANSHU  
ISSAR, C M  
ISSAR,

SHIV PANDEY  
ARCHANA RAB  
AMAN RAB

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION WITH REJOINDER AFFIDAVIT

CONNECTED WITH

37(2) CLR/92/2023 SHANTI LAL SURANA  
Versus  
HARISH JASANI AND OTHERS

DIWANSHU  
ISSAR  
PRIYANKA  
AGARWAL  
C M ISSAR

SHIV PANDEY  
ARCHANA RAB  
AMAN RAB

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION

CONNECTED WITH

37(3) CLR/93/2023 SHANTI LAL SURANA  
Versus  
SHRI VIJAY RAINA AND OTHERS

PRIYANKA  
AGARWAL,  
DIWANSHU  
ISSAR, C M  
ISSAR,

SHIV PANDEY  
AMAN RAB  
ARCHANA RAB

WITH  
IA/1/2024 FOR MISCELLANEOUS APPLICATION

	CONNECTED WITH			
37(4)	CLR/94/2023	SHANTI LAL SURANA Versus ASHRAF BEG	PRIYANKA AGARWAL, DIWANSHU ISSAR, C M ISSAR,	SHIV PANDEY ARCHANA RAB AMAN RAB
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
	CONNECTED WITH			
37(5)	CLR/95/2023	SHANTI LAL SURANA Versus SURENDER DUTT NAUTIYAL	PRIYANKA AGARWAL, DIWANSHU ISSAR, C M ISSAR,	SHIV PANDEY AMAN RAB ARCHANA RAB
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
	CONNECTED WITH			
37(6)	CLR/96/2023	SHANTI LAL SURANA Versus SMT VIDHYAWATI AKA VIDHYA DEVI AND OTHERS	PRIYANKA AGARWAL, DIWANSHU ISSAR, C M ISSAR,	SHIV PANDEY ARCHANA RAB AMAN RAB
	WITH IA/1/2024 FOR MISCELLANEOUS APPLICATION			
38	AO/40/2024	RAJESH KANOJIA AND ANOTHER Versus JAHID ALI AND OTHERS	TARUN PANDE SHRADDHA PANDIT	SHAILABH PANDEY
39	CLR/111/2024	NEERAJ SHARADA Versus BABAJI ENTERPRISES AND OTHERS	PIYUSH GARG	D S NEGI SIDDHARTHA SINGH
40	AO/153/2024	DEVINDER SINGH AND OTHERS Versus GANPATI PACKAGING INDUSTRIES LOCATED	SUNIL KHERA SAKET KUMAR I P KOHLI	RAHUL CONSUL
41	AO/212/2024	TIKA PRASAD THAPLIYAL Versus KRISHAN KUMAR AND ANOTHER	NIRANJAN BHATT I P KOHLI	SHAILENDRA NAURIYAL TILAK RAM SHARMA
42	AO/219/2024	PREM KUMAR SAHU Versus HARJINDER PAL SINGH BANGA AND OTHERS	PIYUSH GARG T S BINDRA	KSHITIJ SAH D S NEGI BALVINDER SINGH SIDDHARTHA SINGH ABHISHEK PUNDIR

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Causelists generated for Bench ID- 1174 and causlist ID- (1001) 09/01/2025 06:24:35 pm(256)

# HIGH COURT OF UTTARAKHAND

## AT NAINITAL

DAILY CAUSE LIST  
COURT NUMBER 07

FRIDAY, JANUARY 10, 2025, AFTER DIVISION BENCH.

HON'BLE MR. JUSTICE ASHISH NAITHANI  
(V.C. LINK WILL ALSO BE AVAILABLE ON THE WEBSITE)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* ORDER MATTERS *</b>				
1	BA1/242/2023	GAURAV ATWAL Versus STATE OF UTTARAKHAND	MANOJ BHATT, VIKRAMADITYA SHAH, SACHIN DEEPAK JOSHI K K HARBOLA	G.A.
2	BA1/308/2023	APURAV WALIA Versus STATE OF UTTARAKHAND AND ANOTHER	AVINASH JINA CHETNA LATWAL	VIKAS ANAND , SYED KASHIF JAFRI G.A.
CONNECTED WITH				
2(1)	BA1/337/2023	UPDESH CHAUDHARY Versus STATE OF UTTARAKHAND	SHUBHANG DOBHAL	G.A.
WITH IA/2/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT				
3	BA1/375/2023	HARDAS SINGH Versus STATE OF UTTARAKHAND	ADITYA PRATAP SINGH	G.A.
4	BA1/463/2023	KRISHNA ALIAS KISHAN Versus STATE OF UTTARAKHAND	VINAY BHATT MOHD SHAFY	G.A.
5	BA1/494/2023	LOKESH Versus STATE OF UTTARAKHAND	PANKAJ SINGH CHAUHAN	G.A.
CONNECTED WITH				
5(1)	BA1/496/2023	DEEPU Versus STATE OF UTTARAKHAND	PANKAJ SINGH CHAUHAN	G.A.
CONNECTED WITH				
5(2)	BA1/497/2023	AWDHESH SINGH Versus STATE OF UTTARAKHAND	PANKAJ SINGH CHAUHAN	G.A.
CONNECTED WITH				
5(3)	BA1/500/2023	VINEET SINGH Versus STATE OF UTTARAKHAND	PANKAJ SINGH CHAUHAN	G.A.
CONNECTED WITH				

5(4)	BA1/572/2023	BHAGWAN SINGH Versus STATE OF UTTARAKHAND	PANKAJ SINGH CHAUHAN	G.A.
6	BA1/558/2023	MALKEET SINGH Versus STATE OF UTTARAKHAND	MANJU BAHUGUNA, J P PANDEY NIPUSH MOLA JOSHI CHETNA LATWAL D N SHARMA	G.A.
CONNECTED WITH				
6(1)	BA1/610/2023	GURDEV SINGH Versus STATE OF UTTARAKHAND	MANJU BAHUGUNA VINAY SINGH CHAUHAN J P PANDEY NIPUSHMOLA JOSHI CHETNA LATWAL M K RAY D N SHARMA	G.A.
7	BA1/561/2023	SHIV THAKUR ALIAS SAKIB SAIFI Versus STATE OF UTTARAKHAND	MEHBOOB RAHI ABHISHEK VERMA	G.A.
8	BA1/570/2023	RIYAJUDDIN Versus STATE OF UTTARAKHAND	GAURAV SINGH	G.A.
9	BA1/683/2023	RAM KUMAR Versus STATE OF UTTARAKHAND	KAMLESH TIWARI RAJAT MITTAL	G.A.
WITH IA/3/2024 FOR MISCELLANEOUS APPLICATION WITH SUPPLIMENTARY AFFIDAVIT				
10	BA1/703/2023	ANIL SINGH GUSAIN Versus STATE OF UTTARAKHAND	PANKAJ TANGWAN	G.A.
11	BA1/706/2023	SALIM ANSARI AND ANOTHER Versus STATE OF UTTARAKHAND	PRABHAKAR JOSHI A K PANDEY SHAILABH PANDEY(LEGAL AID LAWYER) B S NEGI	G.A.
WITH IA/1/2023 FOR MISCELLANEOUS APPLICATION IA/3/2024 FOR EXEMPTION APPLICATION IA/4/2024 FOR URGENCY APPLICATION				
12	BA1/735/2023	KARAN Versus STATE OF UTTARAKHAND	SIDDHARTHA SAH	G.A.

13	BA1/798/2023	NIPUL ALIAS CHOTA Versus STATE OF UTTARAKHAND	MOHD SAFDAR	AVINASH JINA, CHETNA LATWAL G.A.
14	BA1/808/2023	AJAY Versus STATE OF UTTARAKHAND	HARSHPAL SEKHON ZAKIR ALI KISHAN SINGH MOHD UMAR	G.A.
15	BA1/839/2023	TANYA Versus STATE OF UTTARAKHAND	SHRUTI JOSHI	G.A.
	WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT IA/2/2023 FOR URGENCY APPLICATION			
16	BA1/851/2023	HETRAM Versus STATE OF UTTARAKHAND	SIDDHARTH BANKOTI, PRATE EK TRIPATHI, KHUS HBOO TIWARI SHARMA, VIPUL SHARMA,	G.A.
17	BA1/967/2023	DANISH Versus STATE OF UTTARAKHAND	SHUBHR RASTOGI D P MITTAL	VIJAY BHATT, ANITA BHATT,DEVEND RA PANT, HARSHIT SANWAL G.A.
18	BA1/973/2023	BHANWAR PAL SINGH Versus STATE OF UTTARAKHAND	ABHISHEK DUTT SURESH CHANDRA BHATT	G.A.
	WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
19	BA1/1002/2023	LALTA PRASAD Versus STATE OF UTTARAKHAND	REEMA RANA (LEGAL AID LAWYER)	G.A.
	CONNECTED WITH			
19(1)	BA1/1153/2023	DEEPU Versus STATE OF UTTARAKHAND	VIKAS KUMAR GUGLANI	G.A.
	WITH IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT			
20	BA1/1093/2023	CHHAVI LAL YADAV Versus STATE OF UTTARAKHAND	AMIT KAPRI	G.A.
21	BA1/1135/2023	KHURSID Versus STATE OF UTTARAKHAND	VISHWA PRAKASH BAHUGUNA	G.A.

WITH  
IA/1/2023 FOR EXEMPTION APPLICATION

22 BA1/1182/2023 MOHD. JUBAIR ANKUR SHARMA G.A.  
Versus  
STATE OF UTTARAKHAND

23 BA1/1246/2023 KURBAN ANKUR SHARMA G.A.  
Versus  
STATE OF UTTARAKHAND

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

24 BA1/1302/2023 KAMLA MAGAR KARAN SINGH G.A.  
Versus  
STATE OF UTTARAKHAND  
DUGTAL

CONNECTED WITH

24(1) BA1/1303/2023 GOMA DHARTI MAGAR KARAN SINGH G.A.  
Versus  
STATE OF UTTARAKHAND  
DUGTAL

25 BA1/1355/2023 JAGPAL VAIBHAV SINGH G.A.  
Versus  
STATE OF UTTARAKHAND  
CHAUHAN  
NAINA MITTAL

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

26 BA1/1416/2023 SALMAN ALIAS PAANDAN VINAY BHATT G.A.  
Versus  
STATE OF UTTARAKHAND AND  
ANOTHER  
MOHD SHAFY

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

27 BA1/1516/2023 HIMANSHU BHUPESH G.A.  
Versus  
STATE OF UTTARAKHAND  
KANDPAL  
KAILASH  
CHANDRA  
CHANDRA  
SHEKHAR

28 BA1/1625/2023 DEEPAK SINGH NEGI ALIAS D.S. MEHTA G.A.  
DEEPAK CHANDRA  
Versus  
STATE OF UTTARAKHAND

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

29 BA1/1626/2023 GULFAAM DEVESH UPRETI( G.A.  
Versus  
STATE OF UTTARAKHAND  
AMICUS CURIAE)

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

30 BA1/1698/2023 RAAVISH VINAY BHATT G.A.  
Versus  
STATE OF UTTARAKHAND  
MOHD SHAFY

WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

- 31 BA1/1776/2023 RISHABH CHAUDHARY ANKURIT RAJ HARSHPAL  
Versus DAVID SEKHON  
STATE OF UTTARAKHAND G.A.  
WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
- 32 BA1/1803/2023 ADITYA KUMAR NARENDRA BALI G.A.  
Versus  
STATE OF UTTARAKHAND
- 33 BA1/1828/2023 GUDDU GHANSHYAM G.A.  
Versus JOSHI  
STATE OF UTTARAKHAND SUHAIL AHMED  
SIDDIQUI  
WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT
- 34 BA1/1860/2023 SALMAN ANKUR SHARMA G.A.  
Versus  
STATE OF UTTARAKHAND  
WITH  
IA/1/2023 FOR DELAY CONDONATION APPLICATION IN COUNTER AFFIDAVIT

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Causelists generated for Bench ID- 1225 and causlist ID- (1001) 09/01/2025 07:27:53 pm(107)

# HIGH COURT OF UTTARAKHAND AT NAINITAL

DAILY CAUSE LIST  
IN CHAMBER  
FRIDAY, JANUARY 10, 2025, AT 02:00 P.M.

REGISTRAR (JUDICIAL)

SNo.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>* FRESH CASES AS DEFECTIVE *</b>				
1	WPPIL/190/2024	BABU HASAN Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	BILAL AHMED	C.S.C.
2	SPA/360/2024	NAGAR NIGAM ROORKEE Versus PAWAN KUMAR  WITH IA/1/2024 FOR INTERIM RELIEF APPLICATION	LALIT MIGLANI	PARIKSHIT SAINI
3	CLCON/465/2024	MANJU KAPOOR Versus NARENDRA BISHT	SOHIL SHARMA R K RAWAT	
4	WPSB/715/2024	STATE OF UTTARAKHAND AND ANOTHER Versus JAI PRAKASH GUPTA  WITH IA/1/2024 FOR STAY APPLICATION	C.S.C.	
5	C528/889/2024	DHYAN SINGH Versus STATE OF UTTARAKHAND AND ANOTHER	SHRUTI JOSHI	G.A.
6	C528/893/2024	MANOJ SINGH ALIAS MANOJ BANJARA Versus STATE OF UTTARAKHAND AND OTHERS  WITH IA/1/2024 FOR COMPOUNDING APPLICATION	D N SHARMA	MANJU BAHUGUNA J P PANDEY G.A.
7	SPA/1/2025	AKASH Versus STATE OF UTTARAKHAND AND ANOTHER  WITH IA/1/2025 FOR DELAY CONDONATION APPLICATION IN TIME BARRED SPA IA/2/2025 FOR STAY APPLICATION	NAVNEET KAUSHIK	PANKAJ MIGLANI C.S.C.
8	SA/4/2025	KUMARI AKANSHA NAUTIYAL Versus	DEEP PRAKASH BHATT	

		URMILA DEVI AND OTHERS	A M SAKLANI	
		WITH IA/1/2025 FOR STAY APPLICATION		
9	CLR/7/2025	RAJKUMARI SINGH Versus CHAUDHARY MOHAMMAD AFZAL AND OTHERS	BHARAT TEWARI PULAK AGARWAL	
		WITH IA/1/2025 FOR STAY APPLICATION		
10	AO/9/2025	SUBODHANI DEVI AND ANOTHER Versus KESHAV SHARMA AND OTHERS	NEERAJ UPRETY	
11	AO/10/2025	ANKIT CHANDEL Versus SHIVANI THAKUR	SAGAR KOTHARI SUNAYNA KOHLI KOTHARI	
		WITH IA/1/2025 FOR STAY APPLICATION		
12	WPMB/11/2025	M/S STRIDES HEIGHT L L P Versus STATE OF UTTARAKHAND AND OTHERS	NIVESH BAHUGUNA CHARU MATHUR	MAHESH CHANDRA UPADHYAY S S CHAUHAN C.S.C.
		WITH IA/1/2025 FOR STAY APPLICATION		
13	WPIL/14/2025	DIMPAL DUBE AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	YOGESH KUMAR PACHOLIA MEENA BISHT SAGAR MALARA	PANKAJ CHATURVEDI C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
14	WPIL/15/2025	SOMPAL AND ANOTHER Versus STATE OF UTTARAKHAND AND OTHERS	DEVANSH KAUSHIK PANKAJ KAUSHIK	C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
15	WPSB/18/2025	AKANSHA BUDHLAKOTI AND OTHERS AND OTHERS Versus UTTARAKHAND PUBLIC SERVICE COMMISSION	SUDHA TAMTA VINAY KUMAR	PANKAJ MIGLANI
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
16	WPSB/19/2025	AVINASH KUMAR Versus STATE OF UTTARAKHAND AND OTHERS	DHARMENDRA BARTH WAL	C.S.C.
		WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION		
17	CLCON/21/2025	M/S ALLIEDPLUS INFRA AND	SONIYA CHAWLA	

		OTHERS Versus SUDHIR CHAWLA AND OTHERS	L K TRIPATHI	
18	CRLA/27/2025	BHOPAL RAM TAMTA Versus JAGPAL AND OTHERS	APOORV CHAUHAN VIKRAMADITYA SHAH MEDHA PANDE	G.A.
19	C528/56/2025	PURAN CHANDRA Versus STATE OF UTTARAKHAND AND OTHERS	MAYANK JOSHI	G.A.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
20	C528/68/2025	RUPESH KUMAR Versus STATE OF UTTARAKHAND AND ANOTHER	MOHD SAFDAR	NIKHIL KUSHWAHA G.A.
	WITH IA/1/2025 FOR COMPOUNDING APPLICATION			
21	WPSS/75/2025	RAMESH PETWAL Versus STATE OF UTTARAKHAND AND ANOTHER	MUKESH KUMAR KAPARUWAN KRISHAN MOHAN JOSHI V K KAPARUWAN	C.S.C.
22	WPSS/78/2025	SUDHIR SHARMA Versus STATE OF UTTARAKHAND AND OTHERS	G P AWASTHI ANIL K BISHT	C.S.C.
23	WPSS/80/2025	SATPAL SINGH AND OTHERS AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	A M SAKLANI	C.S.C.
	WITH IA/1/2025 FOR STAY APPLICATION			
24	WPMS/168/2025	PRADEEP KUMAR Versus DISTRICT MAGISTRATE DISTRICT HARIDWAR AND OTHERS	R P SINGH	C.S.C.
	WITH IA/1/2025 FOR INTERIM RELIEF APPLICATION			
25	WPMS/171/2025	M/S PANCHSHEEL ENTERPRISES Versus COMMISSIONER STATE GOODS AND SERVICE TAX AND ANOTHER	ASHISH AGARWAL TARUN PANDE SHRADDHA PANDIT	C.S.C.

**\* ORDER ON APPLICATIONS (AS DEFECTIVE) \***

26 CLMA/7361/2015 FOR MISCELLANEOUS APPLICATION  
IN

SA/144/2014	SRI OM NARAYAN AND OTHERS Versus SRI RAM AASRE AND ANOTHER	MANOKAM NAUTIYAL MOHD MATLOOB	LALIT SHARMA ANMOL SANDHU SAGAR KOTHARI ANANT KUMAR AGARWAL SANDEEP KOTHARI SUDHIR KUMAR PAWAN MISHRA P.C.PETSHALI RAHUL CONSUL
27	MCRC/14449/2025 FOR RESTORATION APPLICATION IA/14450/2025 FOR DELAY CONDONATION APPLICATION IN C482/1004/2014	SMT. MADHAVI GOSHWAMI Versus STATE OF UTTARAKHAND AND ANOTHER	SANJEEV SINGH G.A. NAGESH AGGARWAL
28	IA/14156/2024 FOR SUBSTITUTION APPLICATION IA/14157/2024 FOR DELAY CONDONATION APPLICATION IN WPMS/3174/2015	MUNNABAR ALI AND OTHERS Versus STATE OF UTTARAKHAND AND OTHERS	LOKENDRA DOBHAL INDU SHARMA PRADEEP CHAMYAL ADITYA SINGH PRATUL KUMAR DEVANG DOBHAL PRAGYNAND TIWARI PRAGYANAND TIWARI PRAGYANAND TIWARI
29	MCC/1/2025 FOR RESTORATION APPLICATION IA/2/2025 FOR DELAY CONDONATION APPLICATION IN COMPA/3/2016	IN THE MATTER OF M/S SARASWATI WOOLEN MILLS PVT LTD RADHA ORCHARDS POST OFFICE KHIRKHET RANIKHET Versus -	M.K. SHARMA MENKA TRIPATHI
30	IA/8852/2025 FOR DELAY CONDONATION APPLICATION MCC/8853/2025 FOR REVIEW APPLICATION IA/8854/2025 FOR STAY APPLICATION IN WPSS/1975/2017	KULDEEP SINGH KARKI Versus STATE OF UTTARAKHAND AND OTHERS	SANJEEV KUMAR C.S.C. SAH LOCHAN SAH S.S CHAUDHARY

31	IA/5653/2025 FOR SUBSTITUTION APPLICATION IA/5654/2025 FOR DELAY IN SUBSTITUTION IN WPMS/1259/2018	SMT. DIKA DEVI Versus RAJENDRA SINGH AND OTHERS	MAHAVIR SINGH TYAGI
32	MCC/4/2025 FOR RECALL APPLICATION IN SPA/79/2023	ANAMIKA TOURISM COMPLEX KAMLASON COTTAGE AND OTHERS Versus RAM JI AND SONS OFFICE AND OTHERS	SAGAR KOTHARI C.S.C. IMRAN ALI AJAY SINGH SUHRID BISHT SUDERSHAN SHAH(IN PERSON) PRADEEP LOHANI RAGHAV DIKSHIT SUNAYNA KOHLI KOTHARI
33	IA/2/2025 FOR URGENCY APPLICATION IN FA/165/2024	PARUL AND ANOTHER Versus NAVEEN KUMAR	SHIVAM SHARMA
34	MCC/2/2025 FOR RESTORATION APPLICATION IN WPMS/2770/2024	VINOD SONKAR Versus STATE OF UTTARAKHAND AND ANOTHER	N K PAPNOI LALIT SHARMA K K TIWARI C.S.C. B D PANDE

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